

हरियाणा विधान सभा

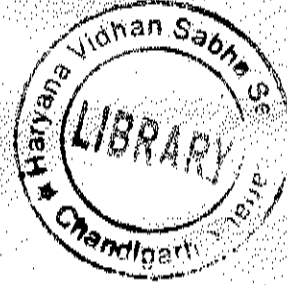
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कार्यवाही

1 मार्च, 2013

खण्ड-1, अंक-5

अधिकृत विवरण



विषय सूची

शुक्रवार, 1 मार्च, 2013

	पृष्ठ संख्या
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नियम 45 (1) के अधीन सदन की मंजू पर रखे गये तारांकित प्रश्नों के लिखित उत्तर	(5)69
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मूल्य : 337

हरियाणा विधान सभा
शुक्रवार, 1 मार्च, 2013



विधान सभा की बैठक, हरियाणा विधान सभा हाल, विधान भवन, पंचकुला में प्रातः 10.00 बजे हुई। अध्यक्ष (श्री कुलदीप शर्मा) ने अध्यक्षता की।

तारांकित प्रश्न एवं उत्तर

Mr. Speaker : Hon'ble Members, now the questions hour.

तारांकित प्रश्न संख्या - 1432

(यह प्रश्न पूछा नहीं गया क्योंकि इस समय माननीय सदस्य श्री फूल चंद खेड़ी सदन में उपस्थित नहीं थे।)

Repair of Roads

***1439. Shri Devender Kumar Bansal :** Will the Chief Minister be pleased to state whether it is a fact that the roads of Sectors 7,8,9,10,19 & 21 to 25 are lying damaged; if so, the time by which the above said roads are likely to be repaired ?

Industries Minister (Shri Randeep Singh Surjewala) : Sir, the maintenance of roads of Sectors 7,8,9,10,19, Panchkula, is with Municipal Corporation, Panchkula which will be repaired by them by 31.5.2013. The roads (HUDA area) in Sectors 21 to 25, Panchkula are not in damaged condition. However, offer every five years, we undertake special repair of these roads which is due in these sectors will be carried out by 31.12.2013.

श्री देवेन्द्र कुमार बंसल : अध्यक्ष महोदय, मैं माननीय मंत्री महोदय का धन्यवाद करता हूँ कि इन्होंने हमारी सड़कों की मरम्मत करवाने की बात को माना है। इसके साथ-साथ मंत्री जी से यह भी पूछना चाहता हूँ कि इन सड़कों पर जो roundabouts or curve channels पर डिवाइडर पड़ते हैं क्या उनकी भी रिपेयर की जायेगी ?

Shri Randeep Singh Surjewala : Sir, as per the arrangement that Municipal Corporation of Panchkula arrived at, we have divided the sectors and my friend already knows about them. However, with your permission, I can tell the House that all curved channels and roundabouts fall within the jurisdiction of either the Municipal Corporation or Haryana Urban Development Authority, as per the division arrived at, *inter-se* the two agencies.

श्री जगदीश नायर : अध्यक्ष महोदय, मैं आपके माध्यम से माननीय मंत्री जी को बताना चाहूंगा कि मेरे हल्के में खिरवी से टैकसाई वाया बंसवा बड़ुची, बंसारी से धलोडा, बंसारी से लोहान, होडल से नवलगढ़ आदि सड़कें बहुत बुरी हालत में हैं उनको कब तक ठीक करवाया जायेगा ?

श्री रणदीप सिंह सुरजेवाला : अध्यक्ष महोदय, शायद मेरे काबिल दोस्त प्रश्न पढ़ना भूल गये हैं। यह प्रश्न हरियाणा अबनू डिवेलपमेंट अथोरिटी से संबंधित है।

Construction of Solid Waste Management Plant

*1363. **Shri Narender Sangwan:** Will the Chief Minister be pleased to state whether it is a fact that the solid waste management plant at village Shekhpura in district Karnal is under construction; if so, the time by which the aforesaid plant is likely to be completed ?

Industries Minister (Shri Randeep Singh Surjewala) : Yes, Sir, the construction work of solid waste management plant at village Shekhpura in district Karnal has been completed and the same is operational.

श्री नरेन्द्र सांगवान : अध्यक्ष महोदय, आपकी अनुमति से मैं माननीय मंत्री जी से पूछना चाहूंगा कि इस प्लॉट के जो साथ लगती जमीन है उस में कूड़ा कर्कट फैला दिया गया है जिससे वहाँ महामारी फैल गई है। मंत्री जी उसका क्या इलाज करवा रहे हैं ?

श्री रणदीप सिंह सुरजेवाला : अध्यक्ष महोदय, जहाँ तक मुझे जानकारी है उसके मुताबिक माननीय साथी की यह बात दुरुस्त नहीं है। With the consent of Village Panchayat, Municipal Council Karnal had purchased this 15 acres of land on Meerut road and a 15 MT capacity solid-waste management plant has been set up. Currently, we are trying 80-90 MT of waste. We are confining ourselves within this 50 years to my knowledge. Still my friend as pointed out, I will get it re-verified and if any encroachment by the Municipal Corporation plant on any private land is found, we will make sure to remove it and I can assure him that under UIDSSC, that UPA government has started, we have conceived this scheme for the city and the district as also for other districts in the State. Many such solid-waste based management plants have been becoming now operational. If any difficulty arises, my friend can also write to me or to the Hon'ble Chief Minister. But still we will get the matter re-verified.

श्री नरेन्द्र सांगवान : स्पीकर सर, मेरे कहने का यह अभिप्राय था कि जिस जमीन में यह सॉलिड वेस्ट मैनेजमेंट प्लॉट लगा है उसके साथ लगती दूसरी जो जमीन है उसमें कूड़ा डाल दिया गया है।

श्री अध्यक्ष : मंत्री जी, अगर ऐसा किया गया है तो उसको आप ठीक करवा दीजिए। आप इसको वेरीफाई करवाइये।

श्री रणदीप सिंह सुरजेवाला : स्पीकर सर, मैंने अपने आदरणीय सदस्य को यह कहा था कि हमारी जानकारी के मुताबिक ऐसा नहीं है। अगर माननीय सदस्य ने कहा है तो कुछ जानकारी के आधार पर कहा होगा। मैं उसे रि-वेरीफाई करवा लूंगा। अगर इस 15 एकड़ की परिधि के बाहर किसी प्राइवेट जमीन के अंदर कोई कूड़ा म्युनिसिपल कारपोरेशन के द्वारा इकट्ठा

किया गया है तो हम इश्योर करेंगे कि within one week we will get it removed. इसके साथ-साथ हम आगे के लिए भी इश्योर करेंगे कि आगे के लिए भी ऐसा न हो। सॉलिड वेस्ट मैनेजमेंट प्लांट से किसी ग्रामीण को कष्ट पहुंचे, न तो म्युनिसिपल कारपोरेशन, करनाल की कोई मंशा है और न ही ऐसा होगा।

Construction of Tehsil Building

***1360. Shri Charanjeet Singh :** Will the Revenue and Disaster Management Minister be pleased to state whether there is any proposal under consideration of the Government to construct the Tehsil building at Kalanwali, if so, the details thereof ?

राजस्व एवं आपदा प्रबन्धन मंत्री (श्री महेन्द्र प्रताप सिंह) : जी, नहीं।

श्री चरणजीत सिंह : स्पीकर सर, मैं आपके माध्यम से मंत्री जी से यह पूछना चाहता हूँ कि 6 महीने पहले माननीय मुख्यमंत्री जी के बेटे श्री दीपेन्द्र हुडा कालावाली में गये थे और वह एक घोषणा करके आये थे कि (विघ्न)

Mr. Speaker : Please don't mention anybody who is not present in the House. जो इस सदन में प्रेजेंट नहीं है उसका नाम नहीं लेना है।

श्री चरणजीत सिंह : ठीक है स्पीकर सर। कालावाली मंडी की जो तहसील है वह हॉस्पिटल की जगह में चल रही है सर, मुख्यमंत्री कालावाली में यह घोषणा करके आये थे कि उसको कहीं दूसरी जगह बना दिया जाएगा। मैं माननीय मंत्री जी से यह पूछना चाहता हूँ कि क्या सरकार के पास उसको बाहर बनाने का मामला विचाराधीन है अगर है तो यह काम कब तक पूरा किया जायेगा ?

श्री महेन्द्र प्रताप सिंह : अध्यक्ष महोदय, वैसे तो जो प्रशासनिक इकाइयाँ हैं समाज के सामाजिक और आर्थिक विकास की दृष्टि से इन तहसील और सब-तहसील का निर्माण करते हैं। जो माननीय साधु ने कहा है यह बिल्कुल सही है कि यह एक बहुत पुरानी तहसील है। यह बिल्डिंग बहुत पुरानी भी है जिसमें कि इस समय यह तहसील चल रही है। स्पीकर सर, मैं माननीय सदस्य और पूरे सदन की जानकारी के लिए बताना चाहूँगा कि हमारी 57 सब-डिविज़न हैं, 78 के करीब तहसील हैं और 44 सब-तहसील हैं। मैक्सिमम इनकी बिल्डिंग्स कम्प्लीट हो चुकी हैं। इसके अतिरिक्त कुछेक ऐसी जगहें हैं जहाँ पर आवश्यकता और जनसुविधाओं के दृष्टिगत उनको प्रॉयर्टी पर लेते हैं। यह एक बहुत पुरानी तहसील है और इस तहसील में तकरीबन 36 गाँव हैं। मैं माननीय सदस्य को यह आश्वासन देना चाहूँगा कि सरकार की पॉलिसी है कि जितनी जल्दी हो सके, इन भवनों का हम निर्माण तहसील और सब-तहसील कार्यालयों के लिए करें। आगे आने वाले वक्त में तकरीबन 6 महीने में हम इस प्रक्रिया को और तेज़ करते हुए इस तहसील की बिल्डिंग को ही नहीं बल्कि हम सभी इस तरह की बिल्डिंग्स को इस साल के अंदर कम्प्लीट करेंगे।

Supply of Drinking Water

***1456. Shri Krishan Lal Kamboj :** Will the Public Health Engineering Minister be pleased to state whether it is a fact that water works of village Keherwala is wholly dependant on canal water and residents of villages to whom water is supplied from this water works face great difficulty during summer seasons; if so, whether there is any proposal under consideration of the Government to make provision for smooth water supply to the residents in the summer ?

जन स्वास्थ्य अभियान्त्रिकी मंत्री (श्रीमती किरण चौधरी) : जी हां श्रीमान। गांव केहरवाला का वर्तमान पेयजल आपूर्ति स्तर 64 लीटर प्रति व्यक्ति प्रतिदिन है। गर्मी के मौसम के दौरान जब पीने के पानी की मांग कई गुणा बढ़ जाती है तब वहां कुछ कठिनाई होती है।

पेयजल आपूर्ति स्तर में 70 लीटर प्रति व्यक्ति प्रतिदिन सुधार करने और जलधर के मौजूदा ढांचों की मरम्मत के लिए 173.13 लाख रुपये का एक प्रस्ताव नाबार्ड निधीकरण के अन्तर्गत जिला सिरसा की एक 1885.00 लाख रुपये की परियोजना में शामिल किया गया है। आशा है कि नाबार्ड द्वारा यह परियोजना अगले वित्तीय वर्ष में अनुमोदित कर दी जाएगी।

श्री कृष्ण लाल कम्बोज : अध्यक्ष महोदय, मैं आपके माध्यम से माननीय मंत्री जी को बताना चाहूंगा कि मैंने तो कई गांवों को पानी की सप्लाई करने के बारे में पूछा था लेकिन इस सवाल में सिर्फ केहरवाला गांव के बारे में ही बताया गया है। मैं केहरवाला गांव में गर्मियों में गया था वहां पर पीने के लिए एक लीटर भी पानी उपलब्ध नहीं था, यह बात बिल्कुल सच है। यह मेरी मांग है कि वहां पर सरकार कम से कम पीने का पानी तो उपलब्ध करवा दे ताकि लोगों को गर्मियों में राहत मिल सके।

श्रीमती किरण चौधरी : अध्यक्ष महोदय, मैं माननीय सदस्य को बताना चाहूंगी कि इनके इल्के में 74 गांव हैं और 29 ढाणियां हैं, उनमें से कोई गांव ऐसा नहीं है जहां पर 40 एल०पी०सी०डी० पानी नहीं मिलता हो। माननीय सदस्य का यह कहना है कि वहां पीने का पानी बिल्कुल नहीं है, यह ठीक नहीं है। ये यह तो यह कह सकते हैं कि पानी की कमी हो रही है और उसके लिए सरकार क्या कर रही है वह मैं इनको बताऊंगी लेकिन इनका यह कहना कि पीने का पानी वहां नहीं है, ठीक नहीं है। हर गांव और हर ढाणी में 40 एल०पी०सी०डी० पानी दिया जा रहा है। (विघ्न) अध्यक्ष महोदय, हमारे पास जो आंकड़े हैं वे स्टैटिस्टिक आधार पर तैयार होते हैं। पहले इनके गांव केहरवाला और मामर खेड़ा गांव का वाटर वर्क्स एक ही था जिसके कारण इनको गर्मियों में दिक्कत जरूर आती थी। मैं इनकी जानकारी के लिए बताना चाहती हूँ कि हमने इनके ओगुमेंटेशन के लिए वर्ष 2013-14 के लिए 1 करोड़ 73 लाख रुपये केवल इनके इल्के के लिए ऐलोकेंट किये हैं जिसमें इनके इनलेट चैनल्स को एक्सपैंड किया जायेगा और बड़ी टंकी पानी की स्टोरेज के लिए दी जायेगी। मैं माननीय सदस्य को बताना चाहूंगी कि नाबार्ड से यह प्रोजेक्ट जैसे ही एप्रूव हो जायेगा सबसे पहले इनका काम शुरू करेंगे।

श्री सुभाष चौधरी : अध्यक्ष महोदय, पलवल का नाम तो आप भी लगता है देख कर ही लेते हो। (हंसी) मेरे इल्के में खादर के 12 गांव हैं और किसी में भी पीने का पानी नहीं है। विभाग ने पहले तो प्लास्टिक के पाइप डाल दिये और अब कह रहे हैं कि वहां पर लोहे की पाइप डालेंगे। मैं आपके माध्यम से माननीय मंत्री जी से पूछना चाहता हूँ कि सोला, शोरला, बाघपुर

आदि मेरे हल्के के 12 गांव हैं, वहां पर कब तक पीने के पानी का प्रबन्ध कर दिया जायेगा ?

Mr. Speaker : It is a separate question.

श्रीमती किरण चौधरी : अध्यक्ष महोदय, माननीय सदस्य जो कह रहे हैं वैसे तो यह पृथक प्रश्न है लेकिन मैं इनको बताना चाहूंगी कि जो एप्रूव्ड प्रोजेक्ट्स हैं और नये प्रोजेक्ट्स हैं उनके तहत हम डी०आई० पाइपस डलवा रहे हैं, जो पुराने प्रोजेक्ट्स हैं उनमें जो पुरानी ए०सी० पाइपस हैं वे भी हमें डलवानी हैं। माननीय सदस्य को उसमें कोई आपत्ति नहीं होनी चाहिए।

मुख्य मंत्री (श्री भूपेन्द्र सिंह हुड्डा) : अध्यक्ष महोदय, मैं श्री सुभाष चौधरी को एक बात के लिए मुबारकबाद देना चाहता हूँ कि इनको अपने हल्के में किठवाड़ी के सिवाय दूसरे गांव भी नजर आने लग गये हैं। (हंसी)

श्री कली राम पटवारी : अध्यक्ष महोदय, जहां पर पीने का पानी खारा है वहां पर तकरीबन सभी जलघर गहरों पर आधारित हैं और उन टैंकों की कैपेसिटी बहुत कम होती है और यह समस्या पूरे प्रदेश की है। नहर 32 दिन में आती है और जलघरों के टैंकों की स्टोरेज क्षमता इतनी नहीं है कि वे 32 दिन तक काम चला सकें। इसलिए मेरा माननीय मंत्री जी से अनुरोध है कि जलघरों की कैपेसिटी बढ़ाई जाये।

Mr. Speaker : It is a separate question.

श्रीमती किरण चौधरी : अध्यक्ष महोदय, मैं माननीय सदस्य को बताना चाहूंगी कि मैं आने वाली सेनेटरी बोर्ड की मीटिंग में अपनी प्रोजेक्ट सबमिट कर दें और जो भी सम्भव हो सकेगा, हम जरूर करेंगे।

Numbers of Freedom Fighters

***1487. Shri Pirthi Singh Nambardar :** Will the Chief Minister be pleased to state the total number of Freedom Fighter in the state who are alive together with the total number of Freedom Fighters who are getting pension, as such as on today ?

Industries Minister (Shri Randeep Singh Surjewala) : Sir, there are 158 Freedom Fighters in the state who are alive and in all 968 persons are getting Freedom Fighter pension including their widows/dependents as on 22.02.2013.

अध्यक्ष महोदय, मैं मेरे काबिल दोस्त को यह भी बताना चाहूंगा कि अप्रैल, 2005 से पहले स्वतंत्रता सेनानी सम्मान पेंशन 1525/- रुपये मिलती थी और इसको बढ़ाकर हमने 1 अप्रैल 2005 में 3500/- रुपये कर दिया था। 15.08.2006 से 5125/- रुपये प्रति मास किया, 11.12.2008 से 5500/- रुपये प्रति मास किया, 22.07.2009 से 6000/- रुपये प्रति मास किया, 15.08.2010 से 11000/- रुपये प्रति मास किया, 15.08.2011 से 15000/- रुपये प्रति मास किया और अब 15.08.2012 से इसको बढ़ाकर 20000/- रुपये प्रति मास कर दिया गया है और मुझे लगता है कि हमारे स्वतंत्रता सेनानी जिनकी वजह से आज हम पक्ष या विपक्ष के लोग इस सदन में बैठे हैं उनके प्रति सम्मान की जो राशि है इसको बढ़ाना हमारे अपने तरीके से उनका बहुत ही सम्मान भाव व्यक्त करना है। इसके साथ-साथ उनकी जो ब्रिटिया या डिपेंडेंट सिस्टर की शादी

[श्री रणदीप सिंह सुरजेवाला]

में दी जाने वाली राशि 24 फरवरी 2006 से पहले राशि 10000/- रुपये थी उसको भी हमने बढ़ाकर 51000/- रुपये कर दिया है। सर, एक नया निर्णय भी लिया है जहां चुने हुए प्रतिनिधि या.....

श्री अशोक कुमार अरोड़ा : सर, उनकी बिटियाँ अब रह ही कितनी गयी हैं।

श्री रामपाल माजरा : सर, उनकी पोलियों या पड़पोतियों के लिए कब यह सुविधा दे रहे हैं ?

श्री अशोक कुमार अरोड़ा : सर, उनकी बेटियों के साथ पोती-पड़पोतियों को भी पेंशन दे देनी चाहिए।

श्री रणदीप सिंह सुरजेवाला : अध्यक्ष महोदय, पैटर्नल ग्रांड डॉक्टर भी उसके अन्दर इन्क्लूड हैं। 51000/- रुपये की राशि उनके लिए भी है। सर, तीसरा हमने एक नया कार्य और इसके अन्दर जोड़ा है। उन स्वतन्त्रता सेनानियों की वजह से आज इस देश का तिरंगा लाल किले पर फहराता है। 29.7.2005 से यह निर्णय भी लिया है कि जब भी किसी स्वतन्त्रता सेनानी की किसी कारण से मृत्यु हो जाती है क्योंकि 65 वर्ष देश की आजादी को हो गए हैं इसलिए सबको जाना है तो हर स्वतन्त्रता सेनानी के लिए उनकी मृत्यु पर गार्ड ऑफ ऑनर दिया जाएगा। जैसे किसी और महत्वपूर्ण व्यक्ति के लिए दिया जाता है ताकि एक प्रोपर सम्मान हो और उनकी अन्त्येष्टी के लिए जहां आवश्यकता हो वहां उसके परिवार को सरकार के द्वारा 5000/- रुपये की राशि भी प्रोवाइड कराई जाएगी।

श्री पृथी सिंह नम्बरदार : सर, हमारे जिन स्वतन्त्रता सेनानियों ने अपनी जान पर खेल कर देश को आजाद करवाया है। मैं आपके माध्यम से मंत्री जी से पूछना चाहूंगा कि क्या सरकार उन सभी स्वतन्त्रता सेनानियों की उनके जीवन विवरण सहित कोई पुस्तिका प्रकाशित करेगी या नहीं ?

Mr. Speaker : Is there any book on freedom fighters ?

श्री पृथी सिंह नम्बरदार : क्या हरियाणा सरकार ऐसा कोई प्रयास करेगी जिससे हरियाणा प्रदेश के आज तक के सभी स्वतन्त्रता सेनानियों की यादें हमेशा बनी रहें ?

Sh. Randeep Singh Surjewala : Sir, It is a good suggestion, we have noted the suggestion of my learned friend और जो आपने सुझाव दिया वह अच्छा है। मुझे लगता है ऐसा करने की आवश्यकता है। प्रो० के०सी० यादव जी को इस प्रकार का एक प्रोजेक्ट हमने दिया है। उनको मैं अनुरोध करूंगा कि जो पूरे हरियाणा के स्वतन्त्रता सेनानियों का विवरण वह लिख रहे हैं 1857 का हो या उसके पहले का या उसके बाद का उसमें यह सुझाव भी जोड़ लिया जाए।

श्रीमती कविता जैन : सर, सरकार ने स्वतन्त्रता सेनानियों को अण्डमान-निकोबार की सैलूलेर जेल सरकारी खर्च पर दिखाने की घोषणा की थी लेकिन स्पीकर सर, जो अधिकतर फ्रीडम फाइटर हैं, वे उस के इस दौर से गुजर रहे हैं कि वह अकेले नहीं जा सकते तो सरकार उनको एक कम्पेनियन भी अलाउ करे जिसको वह अपने साथ में लेकर जाएं।

श्री अध्यक्ष : यह तो ऑलरेडी ही है।

श्री रणदीप सिंह सुरजेवाला : सर, शायद माननीय सदस्या को यह मालूम नहीं है। यह फैसिलिटी इस समय भी अवेलेबल है।

श्रीमती कविता जैन : सर, आज सुबह हमें स्वतन्त्रता सेनानियों ने यह बताया कि वह सिर्फ ये ही नहीं जानना चाहते बल्कि यह भी जानना चाहते हैं कि जिस फ्रीडम फाइटर का जीवन साथी अगर जिन्दा है और फ्रीडम फाइटर जिन्दा नहीं है तो उसे भी क्या इस घोषणा का लाभ मिलेगा ?

श्री रणदीप सिंह सुरजेवाला : अध्यक्ष महोदय, मैं अपनी काविल साथी को बताना चाहूंगा कि जो फ्रीडम फाइटर के डिपेंडेंट हैं, सर एलाइव फ्रीडम फाइटर तो 158 ही हैं और देश की आजादी के 65 वर्ष के बाद तो बहुत सारे उनमें से जीवित भी नहीं हैं। इस समय उनकी विडोज 787 हैं। मैंने जो 20000/- रुपये पेंशन देने की चर्चा की थी तो वह पेंशन उनको मिलती है। (शोर एवं व्यवधान)

Mr. Speaker : She is specific to Andaman & Nicobar whether they can take a companion or not ?

Sh. Randeep Singh Surjewala : Sir, the facility is available to the freedom fighters to take one companion. It's already available. (Interruption).

श्री अध्यक्ष : कविता जी, आप और क्या पूछना चाहती हो ? (विघ्न)

श्री रणदीप सिंह सुरजेवाला : स्पीकर सर, जो कविता जैन जी पूछना चाहती हैं। उस संबंध में मैं थोड़ा और बताना चाहता हूँ। किसी स्वतन्त्रता सेनानी की अर्धांगिनी जिनके प्रति इस समय जीवित नहीं हैं या वह वीरगति को प्राप्त हो गये हैं, अगर वह अपने साथ किसी अटेंडेंट को साथ ले जाना चाहेंगी तो इस बारे में भावनीय सदस्या लिखकर दे दें, हम इंस्ट्रक्शन इश्यू कर देंगे कि जो फैसिलिटी फ्रीडम फाइटर के आश्रित अर्धांगिनी को दी जा रही है वही फैसिलिटी उस आश्रित अर्धांगिनी के अटेंडेंट को भी दे दी जाये, हम सिमिलियर फैसिलिटी भी उन्हें प्रदान करेंगे।

श्री परमिन्द्र सिंह दुल : अध्यक्ष महोदय, मैं आपके माध्यम से मंत्री जी से यह पूछना चाहूंगा कि क्या स्वतन्त्रता सेनानियों के जीवन विवरण पर कोई पुस्तिका प्रकाशित की जायेगी तथा क्या जिले वाइज तथा जिस जिले से वे संबंध रखते थे, उस जिले में उनकी याद में कोई यादगार स्थल बनाया जायेगा जहां पर उनके नाम लिखे हों ताकि आने वाली पीढ़ियों उन्हें देख सकें कि अमुक-अमुक स्वतन्त्रता सेनानी हमारे जिले में पैदा हुए थे जिन्होंने देश के लिए अपना सर्वस्व बलिदान कर दिया ?

Mr. Speaker : It is a good suggestion.

श्री रणदीप सिंह सुरजेवाला : स्पीकर सर, दुल जी का सुझाव बहुत अच्छा है। जहां तक मुझे जानकारी है मैं अपने दोस्त को बताना चाहता हूँ कि अगर आप जिला सैनिक बोर्ड में जायें, शायद मेरे साथी वहां पर गये भी होंगे, मुझे भी 6-7 जिलों में जाने का मौका मिला तो मैंने देखा कि बहुत सारे जिला सैनिक बोर्ड ने इस प्रकार की गैलरीज बना रखी हैं लेकिन जो दूसरे जिला सैनिक बोर्ड हैं जहां पर यह गैलरीज नहीं बनाई गई हैं उनको यह राय जरूर दी जा सकती है ताकि हमारे वीर जवानों की कुर्बानियों की याददाश्त सदा बनी रहे।

मुख्यमंत्री (श्री भुपेन्द्र सिंह हुड्डा) : अध्यक्ष महोदय, जो हमारे महान स्वतंत्रता सेनानी रहे हैं हमने उनकी याद में रोहतक में एक प्रदेश स्तर पर मैमोरियल बनाया हुआ है जिसका काम यही है कि वह स्वतंत्रता सेनानियों से संबंधित सभी प्रकार की योजनाओं, कार्यक्रमों पर नजर रखे और जो उनके सम्मान में बेहतर बन सकता है वह कार्यवाही करे और वैसे हमारी सरकार की भी यही मंशा है कि हर जिले में उनका नाम प्रकाशित होना चाहिए।

Upgradation of Schools

***1396. Shri Pardeep Chaudhary :** Will the Education Minister be pleased to state :—

- (a) whether there is any proposal under consideration of the Government to upgrade Government Middle School village Nawa Nagar (Block-Pinjore) and village Baldwala Government High School (Block Morni) to Senior Secondary School which fulfills norms for upgradation; and
- (b) if so; the time by which above said schools are likely to be upgraded ?

शिक्षा मंत्री (श्रीमती गीता भुक्कल मातनहेल) :

- (क) नहीं, श्री मान जी। पूछे गये विद्यालय बरिष्ठ माध्यमिक स्तर के स्तरोन्नति के मानदण्ड पूर्ण नहीं करते।
- (ख) इन विद्यालयों की स्तरोन्नति पर इस समय विचार किया जाएगा जब ये विद्यालय स्तरोन्नति के मानदण्डों को पूर्ण करेंगे।

श्री प्रदीप चौधरी : अध्यक्ष महोदय, मेरा कालका विधानसभा क्षेत्र के दो ब्लॉकों के स्कूल का दर्जा बढ़ाने के बारे में प्रश्न है। जो नवा नगर स्कूल है उसका 10 एकड़ का ग्राउंड है और 12 कमरे हैं अर्थात् जो अपग्रेडेशन के लिए नार्मज चाहिए होते हैं उन नार्मज को यह स्कूल भलीभांति पूरा करता है। इसके अपग्रेडेशन के लिए पंचायत ने एक रैजोल्यूशन पास करके एजुकेशन डिपार्टमेंट को भेज रखा है। इसको भेजे हुए भी लगभग एक साल हो चुका है। अतः कृपया इस स्कूल को अपग्रेड किया जाये ?

श्रीमती गीता भुक्कल मातनहेल : स्पीकर सर, मैं अपने सम्मानित सदस्य को बताया चाहूंगी कि अगर नार्मज पूरे होते तो इस काम को कब का पूरा कर दिया होता। स्कूल की अपग्रेडेशन की नार्मज के हिसाब से छात्रों की 210 की संख्या होना अनिवार्य होता है लेकिन गवर्नमेंट मिडिल स्कूल, नवा नगर, तहसील कालका में छात्रों की अवेलेबिलिटी केवल 129 की है जिसकी वजह से इसको नॉन फिजिबल माना गया है क्योंकि यहाँ पर लैस एनरोलमेंट है। जो बलदवाला का स्कूल है उसमें अपग्रेडेशन के नार्मज अर्थात् 9वीं से 10वीं करने के लिए छात्रों की 150 की संख्या अनिवार्य होती है जबकि यहाँ पर केवल 99 की ही संख्या विद्यमान है इसलिए यह भी लैस एनरोलमेंट के अंदर ही आता है। अपग्रेडेशन के लिए स्कूल की लैंड भी 2 एकड़ होनी अनिवार्य होती है लेकिन इस स्कूल के पास केवल आधा एकड़ ही लैंड मौजूद है। इसके साथ-साथ मैं माननीय सदस्य को बताना चाहूंगी कि इनका जो कालका विधानसभा क्षेत्र है उसमें

हमने सन् 2005 से लेकर सन् 2013 तक 38 स्कूल ऐसे स्कूल हैं जिनका प्राइमरी से मिडिल और मिडिल से हाई स्कूल तक का अपग्रेडेशन किया है। हमने पंचकुला डिस्ट्रिक्ट में कुल 56 स्कूल अपग्रेड किये हैं। अगर माननीय सदस्य कहेंगे तो मैं इनकी पूरी लिस्ट पढ़ भी सकती हूँ। एक बात मैं जरूर मानती हूँ कि इनका जो मोरनी क्षेत्र है वहां पर अपग्रेडेशन की बहुत ज्यादा आवश्यकता भी है और हम वहां पर इस ओर विशेष ध्यान दे भी रहे हैं। अकेले मोरनी क्षेत्र के हमने 10 स्कूल अपग्रेड किये हैं।

श्री प्रदीप चौधरी : स्पीकर सर, जो यह नॉर्मज पूरे करने वाली बात है तो बलदवाला स्कूल के अतिरिक्त भी जो स्कूल हैं वहां पर 200 से ऊपर बच्चे शिक्षा प्राप्त कर रहे हैं। 10वीं का स्कूल 12-13 किलोमीटर दूर पड़ता है। आप हाउस के संरक्षक हैं आपने मुझे एडवार्डज दी थी कि अगर आप नॉर्मज में डील चाहते हैं तो आप मंत्री महोदय को लिखकर भेजें। मैंने 25.3.2011 को आपके कहने से मंत्री महोदय को एक पत्र भी लिखा कि हमारे मोरनी क्षेत्र में जो स्कूली रास्ता है वह जंगली रास्ता है और 20-22 किलोमीटर दूर स्कूल पड़ते हैं। साधनों का अभाव है इसलिए यहां पर स्कूल अपग्रेड किया जाये। 20-20 किलोमीटर दूर हमारी लड़कियों को इन जंगली रास्तों से होकर शिक्षा प्राप्त करने के लिए जाना पड़ता है और आप जानते ही हैं कि आज महिलायें कितनी असुरक्षित हैं। मुझे तो हैरानी है कि शिक्षा मंत्री महोदय स्वयं महिला भी हैं और शिक्षा के बारे में बड़ी-बड़ी बातें भी यहां की जाती हैं। एजुकेशन हब की बात की जाती है मैंने पिछले सेशन में भी पिंजोर एवं कालका के लिए गवर्नमेंट गर्ल्स सीनियर सैकेंडरी स्कूल मांगा था लेकिन उसके लिए भी मना कर दिया गया (विघ्न)

Mr. Speaker : It's a speech going on, you should ask a question.

श्री प्रदीप चौधरी : अध्यक्ष महोदय, सर, मैं क्वेश्चन ही पूछ रहा हूँ। वैसे तो मंत्री महोदय यूनिवर्सिटीज की बात करती हैं लेकिन हमारे इलाके में सीनियर सैकेंडरी स्कूल के लिए ही मना कर रही हैं। अध्यक्ष महोदय, आपके कहने से मैंने उनको लेटर भी लिखा था लेकिन उस पर भी कुछ कार्यवाही नहीं हुई।

श्रीमती गीता मुक्कल मातनहेल : अध्यक्ष महोदय, मैं आपके माध्यम से माननीय सदस्य से ही जानना चाहूंगी कि स्कूल अपग्रेडेशन के नॉर्मज क्या-क्या हैं ?

श्री अशोक कुमार अरोड़ा : आप मंत्री हैं यह तो आप ही बताएंगी। (विघ्न)

श्रीमती गीता मुक्कल मातनहेल : माननीय सदस्य विधायक हैं इनको भी पता होना चाहिए। अध्यक्ष महोदय, माननीय सदस्य ने जो मेरे पास लिस्ट भेजी है उसके बारे में मैं बताना चाहूंगी कि स्कूल अपग्रेडेशन में प्राइमरी से मिडिल अपग्रेड करने में हमें पांच विषयों के टीचर्स की पोस्ट्स भी सैंक्शन करनी पड़ती हैं साइंस, सोशल साइंस, संस्कृत, ड्राइंग और पी०टी०आई०। ये पांच पोस्टें सैंक्शन करनी पड़ती हैं और मिडिल टू हाई करने के लिए 10 पोस्टें सैंक्शन करनी पड़ती हैं। इसके साथ ही साथ मैं सदन को और माननीय सदस्य को यह भी बताना चाहूंगी कि स्कूल अपग्रेड करने के लिए जो भी नॉर्मज हैं उनके तहत वह केवल इलीजिबल होते हैं, उसके बाद अपग्रेडेशन की कैटेगरी में आते हैं और हमने वर्ष 2005 के बाद करीबन 1314 स्कूल प्राइमरी से मिडिल किए हैं, 290 मिडिल से हाई किए हैं, मिडिल से सीनियर सैकेंडरी 4 अपग्रेड किए हैं और हाई टू सीनियर सैकेंडरी 511 अपग्रेड किए हैं। कुल मिलाकर हमने 2119 स्कूल अपग्रेड किए हैं। भविष्य में जो भी स्कूल अपग्रेड होने के नॉर्मज पूरे करेंगे उनको अपग्रेड कर दिया

जाएगा। (विच्च)

श्री प्रदीप चौधरी : अध्यक्ष महोदय, मेरे क्षेत्र में एक भी स्कूल नहीं खुला है। (शोर एवं व्यवधान)

श्रीमती गीता भुक्कल मातनहेल : अध्यक्ष महोदय, बड़े दुर्भाग्य की बात है कि माननीय सदस्य के विधान सभा क्षेत्र में हम 38 स्कूल अपग्रेड कर चुके हैं और फिर भी ये ऐसी बात कर रहे हैं। मैं यह भी विश्वास दिलाती हूँ कि इनका पत्र जब भी आएगा तो हम उसके नॉर्मज जरूर ब्रेक करेंगे। स्पीकर सर, इसके अलावा माननीय सदस्य ने जो दूरी की बात कही है क्योंकि दूरी भी नॉर्मज में शामिल होती है और मुख्य मंत्री जी ने आदेश भी दिये हैं कि हमारा शिक्षा विभाग बजाय नये स्कूल खोलने के वहाँ ट्रांसपोर्टेशन की फैसिलिटी दे। हम पूरा प्रयास करेंगे कि ट्रांसपोर्टेशन फैसिलिटी उन एरियाज में हम प्रोवाइड कराएँ।

श्री घनश्याम गर्ग : अध्यक्ष महोदय, मैं आपके माध्यम से मंत्री महोदया से जानना चाहता हूँ कि मेरे हल्के में देवसर में कितना स्कूल बारहवीं तक का था उसको दसवीं तक क्यों डिग्रेड किया गया है ?

श्रीमती गीता भुक्कल मातनहेल : अध्यक्ष महोदय, मैं आपके माध्यम से माननीय सदस्य को बताना चाहूंगी कि जो भी स्कूल नॉर्मज पूरे करेंगे वही अपग्रेड होंगे और यह स्कूल कंडीशन पूरी नहीं करता, इसके अलावा देवसर में एक दूसरा स्कूल है जहाँ 10 जमा 2 के बच्चे पढ़ने जाते हैं। इसके अलावा मैं माननीय सदस्य की जानकारी के लिए यह भी बताना चाहूंगी कि हमारी सरकार ने अपने शासन काल में भिवानी जिले के सबसे ज्यादा स्कूल अपग्रेड किए हैं।

श्री अशोक कुमार अरोड़ा : अध्यक्ष महोदय, मैं आपके माध्यम से मंत्री महोदया से कहना चाहता हूँ कि माननीय सदस्य श्री प्रदीप चौधरी ने मोरनी के बारे में पूछा है। अध्यक्ष महोदय, आपने भी देखा है कि सी०एम० साहब ने भी देखा कि मोरनी में बहुत दूरी पर छोटे-छोटे गांव हैं इसलिए मेरा मंत्री जी से प्रश्न है कि क्या ये ये बताएंगी कि मोरनी के लिए नॉर्मज में ढील देकर लोगों की दिक्कतों को देखते हुए उन स्कूलों को अपग्रेड किया जाएगा ?

Mr. Speaker : Hon'ble Minister, will the norms be relaxed ?

श्रीमती गीता भुक्कल मातनहेल : अध्यक्ष महोदय, मोरनी हिल्ज में हमने दस स्कूल अपग्रेड भी किए हैं और जैसा मैंने कहा है अब हम वहाँ ट्रांसपोर्टेशन फैसिलिटी प्रोवाइड कराने की ओर ज्यादा ध्यान देंगे। हिली एरिया में हमें स्कूल खोलने के लिए बहुत बड़ा इन्फ्रास्ट्रक्चर जुटाना पड़ता है। फिर भी मैं माननीय सदस्य को आश्वासन देना चाहूंगी कि यदि बच्चों की संख्या पूरी होगी तो हम इस बारे में प्रयास करेंगे।

श्री अशोक कुमार अरोड़ा : अध्यक्ष महोदय, मैं माननीय मंत्री महोदया से अनुरोध करूंगा कि वे जमीन में बेशक रिलेक्सेशन दें लेकिन बच्चों की संख्या के मामले में रिलेक्सेशन न दे दें।

श्रीमती गीता भुक्कल मातनहेल : अध्यक्ष महोदय, हम इसको एग्जामिन करवा लेंगे।

Repair of Building of Veterinary Dispensary

***1384. Shri Mamu Ram Gonder :** Will the Animal Husbandry and Dairying Minister be pleased to state whether it is a fact that the building of the Veterinary Dispensary, Gondar (Nilokheri Constituency) is in dilapidated condition; if so, the time by which the said building is likely to be repaired/reconstructed ?

कृषि मंत्री (सरदार परमवीर सिंह) : जी हाँ, श्री मान। इस पशु औषधालय के लिए नये भवन का निर्माण 2013-14 में आरम्भ किया जायेगा।

श्री मामू राम : अध्यक्ष महोदय, मैं आपके माध्यम से मंत्री महोदय का इस बाल के लिए धन्यवाद करता हूँ और साथ ही यह भी जानना चाहता हूँ कि इस वैटरीनरी डिस्पेंसरी की बिल्डिंग के लिए कितना बजट सैंक्शन किया गया है ?

सरदार परमवीर सिंह : अध्यक्ष महोदय, यह डिस्पेंसरी बनाने के लिए एंशूव हो चुकी है और इस को बनाने पर लगभग 34 लाख रुपये खर्च किए जायेंगे।

Issue of Fire Licenses

***1469. Shri Krishan Pal Gurjar :** Will the Chief Minister be pleased to state :—

- (a) the number of fire licenses issued in Faridabad Municipal Corporation during the years from 2005 to 31st January, 2013 together with terms and conditions and the policy of the Government in this regard alongwith the detailed list of the addresses of the persons to whom the fire licenses have been issued; and
- (b) whether the terms and conditions were fulfilled while issuing the abovesaid fire licenses ?

Industries Minister (Shri Randeep Singh Surjewala) : Sir, a Statement is laid on the Table of the House.

Statement

- (a) The Municipal Corporation, Faridabad does not issue Fire Licenses but issues 'No Objection Certificate' to the owner of the building which fulfills the requirements/conditions laid down in the National Building Code, 1983 as revised in 2005 (volume IV), from fire safety point of view. During the period 2005 to 31.01.2013, the Corporation issued 1005 "No Objection Certificates". The addresses of the units to whom NOCs have been issued during this period are at Annexure 'A'.
- (b) While issuing "No Objection Certificates", conditions as contained in the National Building Code 1983, as revised in 2005, were got fulfilled.

[श्री रणदीप सिंह सुरजेवाला]

Annexure 'A'

Addresses of the Unit to whom NOC's have been issued during the period 2005 to 31.01.2013

Sr. No.	Date of issue	Address of person to whom NOC issued
1	2	3
1	4/5/2005	Case of NOC Fire safety point of you Mini Secretarjat Faridabad.
2	4/6/2005	Case of NOC Employees Group Housing Co-operative, Sector 21C-III, Faridabad.
3	4/7/2005	Case of NOC Vashundra Co-operative Group, Housing No. 22 Sector 21 C-III, Faridabad.
4	4/7/2005	Case of NOC Application Montax Industries, 14/3 Mathura Road, Faridabad.
5	4/11/2005	Case of NOC from Fire Safety point of view Bharti Wood Society Plot No. 20, Sector 21 C-III, Faridabad.
6	4/11/2005	NOC 2005-06 Montax Ind. 14/3, Mathura Road, Faridabad.
7	4/19/2005	Grant of NOC Richa Processing Mills Pvt. Ltd. Vill. Kawra, Tehsil, Faridabad.
8	4/21/2005	NOC 2005-06 M/s Keselec Shredder Pvt. Ltd., Plot No. 51 A, Ind. Area NIT, Faridabad.
9	4/26/2005	NOC of completion to M/s Ashoka Memorial Public School, Faridabad.
10	4/26/2005	M/s Bata India Ltd., Plot No. 351 A, NIT Faridabad.
11	4/26/2005	NOC application Gupta Exim II, DLF -1, Faridabad.
12	4/27/2005	NOC 2005-06 M/s Techno Auto Components Pvt. Ltd., Plot No. 21, Sector 27C, Mathura Road, Faridabad.
13	4/28/2005	Issued of NOC regarding Fire Safety point of view to Ashoka Memorial Public School, Phase -I for completion of buildings.
14	5/2/2005	Grant of NOC site of Satyug Darshan Trust Vill.-Bhupani, Faridabad.
15	5/6/2005	Issue of NOC of Mess Building at Vashundra, Vill.-Bupani, Satyug Darshan, Faridabad.
16	5/6/2005	Issue of NOC of M/s Divine Ashram Bathola, Tigaon Road, Faridabad.

1	2	3
17	5/9/2005	NOC 2005-06 M/s Plazer India Pvt. Ltd., 13 Milestone Mathura Road, Inderprath Estate, Faridabad.
18	5/10/2005	NOC 2005-06 M/s Sage Matels Ltd. Plot No. 123, Sector-24, Faridabad.
19	5/10/2005	NOC 2005-06 M/s Adhar Silla Manufacturing Pvt. Ltd., Sohna Road, Vill.-Nangla Gujran, Faridabad.
20	5/26/2005	NOC 2005-06 M/s Gupta Exime Plot No. 103 DLF Area, Faridabad.
21	5/26/2005	NOC 2005-06 M/s Gupta Exime Plot No. 150 DLF Area, Faridabad.
22	5/26/2005	NOC 2005-06 M/s Gupta Exime Plot No. 144 DLF Area, Faridabad.
23	5/26/2005	NOC 2005-06 M/s Gupta Exime Plot No. 11, DLF Area, Faridabad.
24	6/1/2005	Approval of Fire Fighting Prabhu CGHS Ltd., GH-18, Sector-21D, Faridabad.
25	6/1/2005	Approval of Proposed Fire Fighting Scheme Swastik Cooperative Group Housing Society GH-12, Sector 46, Faridabad.
26	6/1/2005	Approval of proposed Fire Fighting Scheme respect of e Square Shopping Mall, Sector 20 B, Faridabad.
27	6/4/2005	Issue of NOC M/s Holy Child Public School, Sector 29, Faridabad.
28	6/6/2005	Proposed of Fire Fighting Scheme for site No. 1, City Center Sector-12, ELDECO Station No. 1, Mall Faridabad.
29	6/6/2005	NOC 2005-06 of PVR Cinema Crown Plaza Mall.
30	6/6/2005	Approval of Fire Fighting Scheme M/s Larson & Tubro Ltd. 12/4 Mathura Road, Faridabad.
31	6/7/2005	M/s the Nil Employee Cooperative Group Housing Society Ltd., Plot No. GH-4, Sector-21 C-III, Faridabad for NOC.
32	5/7/2005	M/s The Barati Cooperative Group Hosing Property Ltd., Plot No. GH-20, Sector-21 C-III, Faridabad for NOC.
33	6/7/2005	M/s Mini Secretariat Building , Sector 12 Faridabad for NOC.
34	6/7/2005	Ind. Hub CGHS Plot No. GH-14, Sector-21D Faridabad for issued NOC.

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35	6/9/2005	Fire NOC of M/s Vanundhara CGHS Plot No. GH-22, Sector 21 C, Part-III, Faridabad.
36	6/13/2005	Approval of Fire Fighting provision provide for NOC Krishi Lok GGHS Ltd., Plot No. GH-3, Sector-45, Faridabad.
37	6/13/2005	Issue of NOC. APJ School, Kheri Kalan Tehsil Distt., Faridabad.
38	6/13/2005	NOC of Petrol Pump at Vill. Bakari Distt. Faridabad.
39	6/13/2005	Issued of NOC Modren Public School, Sector 37, Faridabad.
40	6/16/2005	NOC of M/s Oswal Electrical Plot-49, Ind. Area, NIT Faridabad.
41	6/16/2005	NOC of M/s Oswal Die Cast Pvt. Ltd., Plot No. 48, Ind. Area, Faridabad.
42	6/16/2005	NOC of M/s Mahavir Die Caster Pvt. Ltd., Plot No. 272-73, Sector-24, Faridabad.
43	6/16/2005	NOC of M/s Mahavir Die Caster Pvt. Ltd, Plant II, Plot No. 153, Sector 24, Faridabad.
44	6/23/2005	NOC of 2005-06 of Shahi Exports Pvt. Ltd., Ind. Area, Plot No. 1, Sector 28, Faridabad.
45	6/23/2005	Application of NOC 2005-06 by M/s Auto Start India Pvt Ltd Plot No.-166, DLF, Faridabad.
46	6/25/2005	NOC 2005-06 M/s PVR Cinema Crown Plaza Mall, 29 KM Delhi Mathura Road, Faridabad.
47	6/28/2005	The case of M/s Guru Gun House, reference from 1605-07- PCADT 20-05-05.
48	6/30/2005	Application of M/s Avon Container, 18/2 for copy of fire report 13-07-2004.
49	7/4/2005	NOC application file of M/s SRS Resto BANQUE, Sector 12, Faridabad.
50	7/4/2005	NOC of M/s St. Marry Convent School, Tigaon Road, Baroli, Faridabad.
51	7/12/2005	NOC 2005-06 M/s JCB India Ltd., 23/7 Mathura Road, Faridabad.
52	7/14/2005	NOC 2005-06 application in UT Pump & System, Mewala Maharajpur, Faridabad.
53	7/21/2005	Approval of Fire Fighting Scheme M/s RPS Enterprises Vill- Sarai Khawaja, Green Vellely, Faridabad.

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54	7/25/2005	NOC application of M/s Havells India Ltd., 14/3 Mathura Road, Faridabad.
55	7/25/2005	NOC of Shasnik Steel Ind. Pvt. Ltd., 16/2 Milestone Mathura Road, Faridabad.
56	7/25/2005	S & P Threads Pvt., Ltd., 16/2 Milestone Main Mathura Road, Faridabad.
57	7/26/2005	Approval of Fire Fighting M/s Hill View Co-operative Group Housing Society Ltd., Plot No. GH-2, Sector 48, Faridabad.
58	8/1/2005	Application for NOC Yamaha 19/6 Mathura Road, Faridabad.
59	8/1/2005	Application for NOC Yamaha 19/3 Mathura Road, Faridabad.
60	8/3/2005	M/s Singh Armoury Renewal of arm's dealer Licence .
61	8/3/2005	Truckers India for NOC Plot No. 5, Sector 27 A, Faridabad.
62	8/3/2005	Application for NOC of Ryan International School Sector 21 B, Faridabad.
63	8/4/2005	NOC of Industrial Hub Co-operative GH-14, Sector-21D, Faridabad.
64	8/4/2005	Application of NOC M/s Micro Precision Products Pvt. Ltd., Link Road, Sector-28, Faridabad.
65	8/4/2005	Issue of NOC M/s Ryan International School, Sector 21 B, Faridabad.
66	8/10/2005	M/s Synmedic Castings, Plot No. 166, Ind. Area Faridabad.
67	8/10/2005	NOC of 2005-06 M/s Sonu Enterprises, 68B, DLF Faridabad.
68	8/10/2005	NOC for Modern Vidya Niketan Aravali Hill, Badkal Suraj Kund Road, Faridabad.
69	8/10/2005	NOC of SRS World City Centre, Sector 12, Faridabad.
70	8/10/2005	NOC 2005-06 M/s Trusons India Plot No. 5, Sector-27 A, Mathura Road, Faridabad.
71	8/10/2005	NOC 2005-06 M/s Jay Chemical, 14/1, Mathura Road, Faridabad.
72	8/16/2005	NOC 2005-06 M/s Oxford and IBH Publishing Co. Pvt. Ltd., Plot No. 33, DLF-II, Faridabad.

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73	8/17/2005	NOC 2005-06 M/s Triple Ess Estate Pvt. Ltd., Plot No. 8, DLF-I, Faridabad.
74	8/22/2005	NOC of 2005-06 M/s S &P Threads Pvt. Ltd., 16/2 Faridabad.
75	8/22/2005	NOC 2005-06 M/s Shashank Steel Industries, 16/2, Mathura Road, Faridabad.
76	8/24/2005	NOC of M/s Havells India Ltd., 14/3, Mathura Road Faridabad.
77	9/2/2005	NOC 2005-06 M/s Micro Engineering, Plot No. 339, Sector 24, Faridabad.
78	9/21/2005	NOC of M/s Metal Inviroring, Plot No. 121 A, Sector 31, Faridabad.
79	9/29/2005	Issue of NOC M/s Tata Ryerson Ltd., Industrial Area NIT, Faridabad.
80	10/5/2005	Approval of Fire Fighting Scheme Group Housing Society Vaikunth Dham Plot No.GH 21, Sector 21 C, Faridabad.
81	10/6/2005	Issue of NOC M/s Bee Ell Ind. Plot No. 80, Sector-25, Faridabad.
82	10/7/2005	Approval of Building Plant Shopping Mall Plot No. 3, Sector 12, Faridabad.
83	10/8/2005	Issue of NOC Yamaha motor india pvt, Ltd, 16/6 Mathura Road, Faridabad.
84	10/8/2005	Issue of NOC, Yamaha Motor India Pvt Ltd., 18/3 Mathura Road, Faridabad.
85	10/12/2005	NOC from fir safety point of view for M/s Gurdyal Niramal Udyod Pvt. Ltd., Opp. JCB India Ltd.
86	10/18/2005	Issue of NOC M/s Sukam Enterprie Pvt. Ltd., Plot No. 29, DLF, Faridabad.
87	10/18/2005	NOC for NII Employees CGSS Ltd., Plot No. 4, Sector-21 C, Faridabad.
88	10/25/2005	NOC of M/s Adunick Co-operative Group Housing Society GH-22, Sector 21 C, Faridabad.
89	10/27/2005	Issue of NOC SPL Industries Ltd., Plot No. 128, Sector 24, Faridabad.
90	10/28/2005	NOC for M/s SPL Industries Ltd., Plot No. 84, Sector 25, Faridabad.

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91	10/28/2005	Issue of NOC M/s SPL Industries Ltd., 15/1 Mathura Road, Faridabad
92	10/29/2005	Issue of NOC M/s C Dass Chemical Pvt. Ltd, Plot No.169, Sector 24, Faridabad.
93	10/29/2005	Issue of NOC 2005-06 M/s C Dass chemical Plot No.282 Sector 24, Faridabad.
94	10/29/2005	Issue of NOC M/s Maharni Paints India Pvt. Ltd., Plot No.241-42, Sector 24, Faridabad.
95	10/29/2005	Issue of NOC M/s Maharani Paints India Pvt. Ltd., Plot No.343-44, Sector 24, Faridabad.
96	10/29/2005	Issue of NOC M/s Vamamni Over Seas Pvt. Ltd., Plot No.138, Sector 24, Faridabad.
97	11/22/2005	Issue of NOC of M/s Godavari Shipkala Ltd., Shooting Range Road Surajkund, Faridabad.
98	11/23/2005	Issue of NOC Geeta Convent School, Sector 16, Faridabad.
99	11/23/2005	Issue of NOC M/s Amit Cottage SCO-137, Sector 21C, Faridabad.
100	11/23/2005	NOC for the completion of building, Plot No. 58-59, HSIDC, Sector 59, Faridabad.
101	12/1/2005	Issue of NOC Indira Gandhi Open University GH-4, Sector 46, Faridabad.
102	12/1/2005	Issue of NOC 2005-06 M/s Naresh Rubber Udyog, SSI, Plot No. 8, Opp. FCI Godown, NIT Faridabad.
103	12/9/2005	NOC 2005-06 M/s Unimax Laboratory Plot No. 7, Sector 24, Faridabad.
104	12/9/2005	Regarding of NOC of NHPC Ltd. GH-1, Sector 41, Block-C, Faridabad.
105	12/22/2005	Approval of Fire Fighting Scheme Model School, Sector 31 Faridabad.
106	12/26/2005	NOC 2005-06 M/s Porritts & Spunsers Ltd., Plot No. 113-14, Sector 24, Faridabad.
107	12/27/2005	Issue of NOC Rotech GH-16, Sector 21C, Faridabad.
108	12/27/2005	Issue of NOC M/s United CGHS Ltd., GH-7, Sector 21D, Faridabad.
109	1/10/2006	M/s Pee Empro Exports Pvt. Ltd., Plot No. 70, Sector 27A Faridabad.

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110	1/12/2006	NOC of M/s Supe Electro Component Pvt. Ltd. Plot No. 3A, Sector 4, Faridabad.
111	1/18/2006	NOC 2005-06 M/s Techno Flex Pvt. Ltd., Plot No. 61/1, Ind. Area NIT, Faridabad.
112	1/23/2006	Issue of NOC M/s Syndery Laboratory Plot No. 106-07, Sector 31, HSIIDC, Faridabad.
113	2/10/2006	For NOC M/s Jina, Plot No. 4, Sector 46, Faridabad.
114	2/10/2006	NOC of M/s Synmedic Laboratory, Plot No. 106-07, Sector 31, Faridabad.
115	2/10/2006	NOC of M/s PEE Empro Exports Pvt. Ltd., Plot No. 78, Sector 27 A, Faridabad.
116	3/17/2006	Issue of NOC M/s Kanishka Apartment, Sector-34, Near Vill Palla, Faridabad.
117	3/17/2006	NOC of M/s Group Housing Society, Sector 21C III, Faridabad.
118	4/3/2006	NOC of M/s Kanishka Apartment Ltd., 340 Block Near Palla, Faridabad.
119	4/21/2006	Issue of NOC 2006-07 M/s ATM Export Pvt. Ltd., 14/5 Mathura Road, Faridabad.
120	4/22/2006	Issue of NOC 2006-07 M/s Bio Med Plot No. 20, DLF Estate, Faridabad.
121	4/22/2006	Issue of NOC M/s Abhinav Tower 43, Nehru Palace, New Delhi
122	4/22/2006	Issue of NOC M/s Saffron India, 12/6 Mathura Road, Faridabad.
123	5/6/2006	Issue of NOC M/s Mini Rachana Cinema, Sector 22, Faridabad.
124	5/6/2006	Issue of NOC D-1, Sector 39, Faridabad.
125	5/9/2006	NOC of 2005-06 M/s Payal Video Vision, Sector 23-24, Faridabad.
126	5/23/2006	NOC of 2006-07 M/s Bunty Talkies Sarai, Khawaja, Faridabad.
127	5/27/2006	Issue of NOC M/s Tilak Exports Plot No. 80, DLF, Faridabad.

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128	5/27/2006	Issue of NOC 2006-07 M/s Gupta Exim Pvt. Ltd., Plot No.150, DLF Ind. Area, Faridabad.
129	5/27/2006	Issue of NOC 2006-07 M/s Gupta Exim India Pvt., Ltd., Plot No. 11, DLF Ind. Area, Faridabad.
130	5/27/2006	Issue of NOC M/s Gupta Exim India Pvt. Ltd., Plot No. 103, DLF Area, Faridabad.
131	5/27/2006	Issue of NOC to M/s Gupta Exim Pvt Ltd., Plot No. 144, DLF Area, Faridabad.
132	5/29/2006	Issue of NOC M/s Lauls Ltd., 33 B NIT Faridabad.
133	5/29/2006	Issue of NOC M/s National Hydrolic Power Block-C, GH-4, Sector 41, Faridabad.
134	6/2/2006	Issue of NOC M/s Tarchand Saluja Petrol Pump, Neelam Chowk NIT, Faridabad.
135	6/5/2006	Issue of NOC M/s Havells India Ltd., 14/3 Mathura Road, Faridabad.
136	6/14/2006	Issue of NOC M/s Friend Auto Pvt. Ltd, Plot No. 5, Sector 24, Faridabad.
137	6/23/2006	NOC 2006-07 M/s Escorts Ltd ., Plant-II Plot No. 2, Sector 13, Faridabad.
138	6/23/2006	NOC 2006-07' M/s Escorts Ltd., Plant-III, Faridabad.
139	6/23/2006	NOC 2006-07 M/s Escorts Ltd., Plant -I, Plot No. 18/4, Mathura Road, Faridabad.
140	6/26/2006	NOC of M/s Hydro Electric Power Corporation Ltd., Residential Colony GH-1, Sector 41, Faridabad.
141	8/11/2006	Renuwal of Licence of M/s Haryana Gun House Faridabad.
142	1/23/2008	Approval of Fire Fighting Scheme of M/s Trivani Group Housing Society, Sector 78, Faridabad.
143	2/26/2008	Approval of Fire Fighting Scheme M/s GH Colony, Village Bhatola, Sector 82-85, Faridabad.
144	3/26/2008	Approval of Fire Fighting Scheme M/s Infra Structure Sector 28, Faridabad.
145	4/3/2008	NOC of Vidya Mandir School Khedi Kalan, Faridabad.
146	4/4/2008	Approval of Fire Fighting Scheme M/s Indo American Society School, Sector 28, Faridabad.
147	5/8/2008	NOC renual of M/s Deshmesh Mall Mathura Road, Faridabad.

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148	6/2/2008	Approval of Fire Fighting Scheme M/s SSP Pvt. Ltd., 13 Milestone Mathura Road, Faridabad.
149	6/20/2008	Approval of Fire Fighting Scheme M/s Inderprasth Department, IP Colony, Sector 30-33, Faridabad.
150	6/20/2008	Approval of Fire Fighting Scheme M/s Sunshine Avenue Apartment, Sector 28, Faridabad.
151	6/23/2008	Approval of Fire Fighting Scheme M/s SLF Anushree Apartment Sector 75-76, Faridabad.
152	7/3/2008	Issue of NOC M/s Kanishka Tower, Sector 34, Near Village-Palla, Faridabad.
153	7/9/2008	NOC of M/s Swastic Cooperative Group Housing, GH-12 Sector 46, Faridabad.
154	7/25/2008	Approval of Fire Fighting Scheme M/s Saffron India Ltd., 12/6 Delhi Mathura Road, Faridabad.
155	9/27/2008	Issue of NOC M/s Kanishka Apartment Tower, Sector 34, Faridabad.
156	10/1/2008	Issue of NOC M/s Swastick Cooperative Group Housing Society, GH-12, Sector 46, Faridabad.
157	10/10/2008	Issued of NOC M/s Aldego Station-1, Shopping Mall City Centre, Sector-12, Faridabad.
158	10/10/2008	Approval of Fire Fighting M/s Saffron India Hotel Pvt. Ltd., 12/6, Mathura Road, Faridabad.
159	11/7/2008	Approval of Fire Fighting M/s Expro Infocon Pvt. Ltd., Sector-39, Faridabad.
160	12/13/2008	Approval of Fire Fighting Scheme of M/s Deva Bultech Cooperative Group Housing Complex, Sector-78 Faridabad.
161	12/13/2008	Issue of NOC M/s Eldego Station-1, Shopping Mall City Centre, Sector-12, Faridabad.
162	12/18/2008	Approval of Fire Fighting Scheme M/s Expro infocom Pvt. Ltd., Hotel Sector 39, Faridabad.
163	1/2/2009	Issue of NOC M/s Eldego Station Mall, Site No.1 City Centre Sector-12, Faridabad.
164	1/14/2009	Issue of NOC M/s Footware Pvt. Ltd., 12/2 Mathura Road, Faridabad.
165	3/10/2009	Approval of Fire Fighting M/s Country Wide Provider, Sector 82, Faridabad.

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166	4/10/2009	Approval of Fire Fighting of M/s Radision Pvt. Ltd., 12/2 Mathura Road, Faridabad.
167	4/28/2009	Issue of NOC M/s Godwani Shilp Kalla Ltd., Suraj Kund Road, Faridabad.
168	5/19/2009	Approval of Fire Fighting Scheme M/s Group housing Society, Sector 82 Faridabad.
169	7/21/2009	Approval of Fire Fighting Scheme M/s Mahindra Cholries, 16/2 Milestone Mathura Road Faridabad.
170	8/12/2009	Approval of Fire Fighting Scheme M/s Country Wide Pvt. Ltd., near Vill-Bhatly Sector-82, Faridabad.
171	8/17/2009	Approval of Fire Fighting Scheme M/s Deva Builtech Pvt. Ltd., Group Housing Complex Sector-78, Faridabad.
172	9/2/2009	Issue of NOC M/s Hotel Cum Residential, Shilpkalla Suraj Kund Road Faridabad.
173	9/24/2009	Issue of NOC M/s Metro Hospital, Sector 16 Faridabad.
174	9/30/2009	Issue of NOC M/s Mahindra Cholories, 16/3 Milestone, Sector-19, Faridabad.
175	10/5/2009	Issue of NOC M/s Country Wide Promoter, Sector-82, Faridabad.
176	10/9/2009	Issue of NOC for Helicopter of Sector-12, Faridabad.
177	11/10/2009	Issue of NOC M/s Metro Hospital, Sector-16, Faridabad.
178	11/12/2009	Approval of Fire Fighting Scheme of M/s Hotel Site No. 1, Sector -21 C, Faridabad.
179	11/18/2009	Issue of NOC M/s Country Wide Promoters, Sector-82, Faridabad.
180	11/27/2009	Approval of Fire Fighting Scheme M/s Tapasya Hotel Site No. 1, Sector-21C, Faridabad.
181	12/29/2009	Approval of Fire Fighting of scheme M/s Group Housing Sector-89 Faridabad. Ferrous Infrastructure Pvt. Ltd.
182	1/8/2010	Issue of NOC M/s Shopping Mall Site No. 1, Sector-19, Faridabad.
183	1/8/2010	Issue of NOC M/s SCF No. 1 Sector -37, Faridabad.
184	1/8/2010	Issue of NOC Delhi Public School, Sector-19, Faridabad.

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185	1/8/2010	Issue of NOC SCF No. 63, Sector-31, Faridabad.
186	1/12/2010	Renewal of NOC Prestine Mall, Sector-31, Faridabad.
187	1/15/2010	Issue of NOC SCF No. 40, Sector 19, Faridabad.
188	1/16/2010	Issue of NOC Fashion Pck Pvt. Ltd., SCF 146, Sector-37 Faridabad.
189	1/19/2010	Issue of NOC M/s Paras Food Udyog, SFB-301-305, Sector 20A, Faridabad.
190	1/19/2010	Issue of NOC M/s Pee Empro Exports Pvt. Ltd., 12/2 Mathura Road, Faridabad.
191	1/21/2010	Approval of Fire Fighting of scheme M/s KG Embroiding Mills Ltd., 12/6, Mathura Road, Faridabad.
192	1/21/2010	Issue of NOC M/s Eldego Station -1, Shoping Mall, Sector-12, Faridabad.
193	1/27/2010	Issue of NOC M/s Hotel Sewa Sadan, Faridabad.
194	1/27/2010	Renewal of fire NOC Sewa Exports, 12/4 Mathura Road, Faridabad.
195	1/29/2010	Grant of NOC of CMG Station Sector-20 B, Faridabad.
196	1/29/2010	Grant of NOC of CMG Station Sector-20 A, Faridabad.
197	1/29/2010	Issue of NOC M/s SPS Process Pvt. Ltd., DLF Industrial Area, Faridabad.
198	1/29/2010	Issue of NOC M/s Alpine Apparels, 12/1, Faridabad.
199	1/29/2010	Issue of NOC M/s SCO No. 136, Sector 21C, Faridabad.
200	1/29/2010	Issue of NOC M/s Jay Preet Knit Pal, Plot No. 35, DLF Faridabad.
201	1/29/2010	Issue of NOC M/s Raj Pal Plot No. 133, DLF Phase-I, Faridabad.
202	2/1/2010	Issue of NOC M/s Veena Mittal, 12/2 Sher Shah Suri Road.
203	2/1/2010	Issue of NOC M/s Veena Mittal, Plot No. 37, Phase I
204	2/1/2010	Issue of NOC M/s DMV Vanture, 12/2 Sher Shah Suri Road
205	2/1/2010	Issue of NOC M/s DMV Vantures, Phase I, Faridabad.
206	2/4/2010	Issue of NOC M/s Site No. 2, Sector-16, Faridabad.
207	2/4/2010	Issue of NOC SCO No. 66, Sector 31, Faridabad.
208	2/5/2010	Issue of NOC Holy Child School, Sector-29, Faridabad.

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209	2/11/2010	Issue of NOC M/s Shahi Exports, Sector-28, Faridabad.
210	2/11/2010	Issue of NOC M/s Shahi Exports, Plot No. 15/1, Faridabad.
211	2/11/2010	Issue of NOC Sarai Khawaja, 12/6, Faridabad.
212	2/11/2010	Issue of NOC M/s Kalidor Cooperative Apartment, Sector-37, Faridabad.
213	2/16/2010	Approval of Fire Fighting Scheme of M/s Hamilton Height, Sarai Palla Road, Faridabad.
214	2/16/2010	Approval of Fire Fighting Scheme M/s Editing Group Housing, Sector-87, Faridabad.
215	2/16/2010	Approval of Fire fighting scheme M/s Group Housing, Sector 80, Faridabad.
216	2/20/2010	Issue of NOC Manav Rachana International School, Lakkarpur, Faridabad.
217	2/20/2010	Issue of NOC Manav Rachna International School, Sector 14, Faridabad.
218	2/20/2010	Issue of NOC Manav Rachna International School, Sector 21, Faridabad.
219	2/22/2010	Renewal of Fire Fighting Scheme M/s County Club, Suraj Kund Road, Faridabad.
220	2/22/2010	Approval of Fire Fighting Scheme Group Housing Scheme, Sector-86, Faridabad.
221	2/22/2010	Approval of Fire Fighting Scheme, Sector-89, Faridabad.
222	2/22/2010	Issue of NOC SCF No. 40, Sector 16, Faridabad.
223	2/23/2010	Issue of NOC M/s Regent Auto Mobile Pvt. Ltd., 14/5 Mathura Road, Faridabad.
224	2/23/2010	Issue of NOC M/s Regent Auto Mobiles Pvt. Ltd., 11/2 Mathura Road, Faridabad.
225	2/23/2010	Issue of NOC Regent Garage Pvt Ltd., 13/1, Mathura Road, Faridabad.
226	2/23/2010	Issue of NOC M/s Mother Sons Sumi System, 12/2 Sarai Khawaja, Sector 31, Faridabad.
227	2/23/2010	Issue of NOC Manav Rachana International Campus Building, Sector 43, Faridabad.
228	2/24/2010	Issue of NOC Completion of Alive Site NH-5, Sector-17, HUDA Market, Faridabad.
229	2/24/2010	Issue of NOC Clan Petrol Pump, Sector-82 Faridabad.
230	2/26/2010	Approval of Fire Fighting Scheme SRS Real Estate, Sector-87, Faridabad.

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231	2/26/2010	Issue of NOC M/s Khatter Hotel Sector 31, Faridabad.
232	2/26/2010	Issue of NOC M/s Express Infocom, Sector 17, Faridabad.
233	2/26/2010	Issue of NOC M/s Prinku Candifix Pvt. Ltd, Sector 43, Faridabad.
234	2/26/2010	Issue of NOC M/s M. R Education Society Sector 43, Faridabad.
235	2/26/2010	Issue of NOC M/s Uttan Education Society, Sector 43, Suraj Kund Road, Faridabad.
236	2/27/2010	Issue of NOC GBN School Plot No. 3 Sector-21 D, Faridabad.
237	4/21/2010	Issue of NOC 2010-11 M/s S & P Thread, 16/2 Milestone, Faridabad.
238	4/21/2010	Issue of NOC M/s Sushank Steel Industrial Pvt. Ltd., 16/2 Milestone, Faridabad.
239	4/22/2010	Issue of NOC M/s Bunty Talkies Sarai Khawaja, Faridabad.
240	4/22/2010	Issue of NOC M/s India Fashion, 12/2 Mathura Road, Faridabad.
241	4/22/2010	Issue of NOC M/s Supper Food India Ltd., 12/1 Mathura Road, Faridabad.
242	4/23/2010	Issue of NOC M/s Night Fashion, 1-10, DLF Industrial Area Phase I, Faridabad.
243	4/23/2010	Issue of NOC 201-11 M/s Ahuja Overseas, 15/9 DLF, Faridabad.
244	4/23/2010	Issue of NOC Sukesh, Plot No. 6A, 19/6 Mathura Road, Faridabad.
245	4/24/2010	Issue of NOC M/s Surender Store, Link Road, Faridabad.
246	4/24/2010	Issue of NOC M/s Techno Auto Component Plot No. 21, Sector-27 C, Faridabad.
247	4/24/2010	Issue of NOC M/s Paramount Exports Pvt. Ltd., DLF Faridabad.
248	4/24/2010	Issue of NOC M/s Pritibha, Plot No. 16, DLF Faridabad.
249	4/26/2010	Issue of NOC M/s Havells India Ltd., 14/3 Mathura Road, Faridabad.
250	4/26/2010	Issue of NOC M/s Indo British Govt., Plot No. 48, Industrial Area, Faridabad.

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251	4/26/2010	Issue of NOC SRS Cinema, Sector 12, Faridabad.
252	4/26/2010	Issue of NOC SRS Cinema Sector 31 at Prestine Mall Faridabad.
253	4/26/2010	Issue of NOC SRS Ltd., Sector 12 Faridabad.
254	4/26/2010	Issue of Inderprarth, Amar Nagar, Faridabad.
255	4/28/2010	Issue of NOC M/s Slymer Industrial Pvt. Ltd., Sector 27, Plot No.-8 Faridabad.
256	4/28/2010	Issue of NOC Larson & Tubro, 12/4, Delhi Mathura Road Faridabad.
257	4/28/2010	Issue of NOC SRS Ltd., Sector 12, Faridabad.
258	5/1/2010	Issue of NOC Thomson Press Ltd., Faridabad.
259	5/1/2010	Issue of NOC M/s Parimage Corporation Ltd., 14/1 Faridabad.
260	5/1/2010	Issue of NOC Puneet or Chandru, 1-35 DLF Industrial Faridabad.
261	5/3/2010	Issue of NOC M/s Atrium Hotel, Shilp Kalan, Suraj Kund Road, Faridabad.
262	5/3/2010	Issue of NOC M/s Godwari Shilp Kalan, Suraj Kund Road, Faridabad.
263	5/3/2010	Issue of NOC M/s SCO-62, Sector 31, Faridabad.
264	5/3/2010	Issue of NOC M/s City Mall, Sector-12, Faridabad.
265	5/3/2010	Issue of NOC M/s Parswanath Mall, Manthan Mall, Sector- 20B, Faridabad.
266	5/5/2010	Issue of NOC M/s Godawari Shilp Kala, Suraj Kund Road, Faridabad.
267	5/5/2010	Issue of NOC M/s Hotel Clarige, Block V, Faridabad.
268	5/5/2010	Issue of NOC M/s Larson & Tubro Ltd., 12/4 Mathura Road, Faridabad.
269	5/5/2010	Issue of NOC V.P. Gupta, Plot No. 5D, Faridabad.
270	5/17/2010	Approval of Fire Fighting Scheme M/s Dayanand Siksha Samiti, Vill. Batoda, Faridabad.
271	5/17/2010	Issue of NOC Glorious Academy, Sector-21B, Faridabad.
272	5/12/2010	Issue of NOC Sai Samiti, P.O. Bahadur, Distt. Faridabad.

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273	5/20/2010	Issue of NOC M/s Tapasya Society Sector 21 D, Faridabad.
274	5/20/2010	Issue of NOC Dhurav Co-operative GH-9, Sector 46, Ballabgarh
275	5/22/2010	Issue of NOC Rajni Gupta, Plot No. A 11, DLF Ind. Area, Faridabad.
276	5/27/2010	Issue of NOC Site No. 1, Sector 16, Faridabad.
277	5/31/2010	Issue of NOC 2010-11 M/s Elogic Industries, 14/4 Mathura Road, Faridabad.
278	6/1/2010	Issue of NOC M/s Delhi Planers Pvt. Ltd., Nehru Palace, New Delhi.
279	6/1/2010	Issue of NOC M/s Delhi Planers Pvt. Ltd., Nehru Palace, New Delhi.
280	6/1/2010	Issue of NOC M/s Delhi Planers Pvt. Ltd., Nehru Palace New Delhi.
281	6/1/2010	Issue of NOC M/s Saffron Height Hotel, 12/6 Mathura Road Faridabad.
282	6/1/2010	Issue of NOC M/s Saffrom Public School, Ashoka Enclave Sector 37, Faridabad.
283	6/2/2010	Issue of NOC M/s Swantantra & Finance Pvt. Ltd., Sector-30-33, Inderprasth Colony, Faridabad.
284	6/2/2010	Issue of NOC Community Center, Sector 33, Faridabad.
285	6/10/2010	Issue of NOC 2010-11 Pee Empro Exports, Plot No. 76, Sector-27 A, Faridabad.
286	6/12/2010	Issue of NOC 2010-11 M/s Royal, Plot No. 9, Sector 27A, Faridabad.
287	6/12/2010	Issue of NOC D.S.S., Sector-31, Faridabad.
288	6/14/2010	Issue of NOC 2010-11, Gurukul Inderprasth, 12/6, Faridabad.
289	6/24/2010	Issue of NOC M/s Kunal Contractor Pvt. Ltd., Faridabad.
290	6/24/2010	Issue of NOC Shive Wave Industries Pvt. Ltd., 12/6, Mathura Road, Faridabad.
291	6/25/2010	Issue of NOC M/s Moku Pvt. Ltd., Site I, 14/7 Mathura Road, Faridabad.
292	7/4/2010	Issue of NOC M/s Vishnu Gupta Plot No. 40, Sector -27C, Faridabad.
293	7/5/2010	Approval of Fire Fighting Scheme M/s Cargen Touliro Pvt. Ltd., 12/4, Mathura Road, Faridabad.

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294	7/5/2010	Approval of Fire Fighting Scheme Group Housing Society, Sector 86, Faridabad.
295	7/13/2010	Issue of NOC Suffron India Hotel Pvt. Ltd., 12/6 Mathura Road, Faridabad.
296	7/17/2010	Issue of NOC Group Housing Scheme Tower No. 1536, Vill- Bhudana, Sector 86, Faridabad.
297	7/17/2010	Approval of Fire Fighting of Colubus International School, Sector-16A, Faridabad.
298	7/19/2010	Issue of NOC SCF, Sector 28, Faridabad.
299	7/19/2010	Issue of NOC M/s Sterling Tools Ltd., DLF Industrial Area, Faridabad.
300	7/20/2010	Issue of NOC Gupta India Pvt.Ltd., DLF Industrial Area, Faridabad.
301	7/20/2010	Issue of NOC M/s New Duv Machine, Faridabad.
302	7/21/2010	Issue of NOC 2010-11 M/s Ergo Auto Ltd., Plot No. 26-27, Faridabad.
303	7/21/2010	Issue of NOC Crown Bultech Pvt. Ltd., 12/1 Mathura Road, Sector 35, Faridabad.
304	7/21/2010	Issue of NOC Lumax Crown Interior Mall, Sector 35, Faridabad.
305	7/26/2010	Issue of NOC GH-2, Sector21D, Faridabad.
306	7/26/2010	Issue of NOC M/s HEENA Exports Corporation 1031/2 Near Tel. Mill, Link Road, Old Faridabad.
307	7/26/2010	Issue of NOC M/s HEENA Industries Pvt. Ltd., Plot No. 45, Sector 27A, Faridabad.
308	7/26/2010	Issue of NOC Vidya Sanskar Samity Vill.-Bhupani, Faridabad.
309	7/28/2010	Issue of NOC M/s Deep Chem. Interacting Pvt. Ltd., Plot No. 14 Sector-27A, Faridabad.
310	7/25/2010	Issue of NOC M/s Unique Enterprises, 12/1 Mathura Road Faridabad.
311	8/3/2010	Issue of NOC Vidya Niketan Arawali Hills, Badkal Suraj Kund Road, Faridabad.
312	8/4/2010	Issue of NOC Mall Member DLF Centre Point Building, Sector11, Faridabad.

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313	8/4/2010	Issue of NOC M/s SCO No. 57, Sector 31, Faridabad.
314	8/6/2010	Issue of NOC GM Swatantra Land & Finance, Sector 33, Faridabad.
315	8/9/2010	Approval of Fire Fighting Scheme Omaxe Ltd., Sarai Khawaja, Sector 43, Faridabad.
316	8/9/2010	Approval of Fire Fighting Scheme Shopping Mall No.-9, Sector 19, Faridabad.
317	8/16/2010	Issue of Fire Fighting SCO No. 76, Sector 46, Faridabad.
318	8/16/2010	Issue of NOC M/s Doyles, 800/2 Ahir wara, Faridabad.
319	8/16/2010	Issue of NOC SCF No. 10, Faridabad.
320	8/26/2010	Issue of NOC Godawari Shilp Kalan Ltd. Suraj Kund Road, Faridabad.
321	8/26/2010	Issue of NOC K.L. Mehta Dayanand School, Sector 17, Faridabad.
322	8/27/2010	Issue of NOC D.S.S No. 38, Sector-21 C, Faridabad.
323	8/27/2010	Issue of NOC PVR Cinema, Crown plaza, Faridabad.
324	8/28/2010	Issue of NOC Shitir Creating, Plot No. 25, Sector 27 C, Faridabad.
325	8/28/2010	Issue of NOC Alpine Appearance, Plot No. 18, Sector 27 A, Faridabad.
326	8/28/2010	Issue of NOC Alpine Appearance, Plot No. 19, Sector 27A, Faridabad.
327	8/28/2010	Issue of NOC Alpine Appearance, Plot No. 24, Sector 27 A, Faridabad.
328	9/20/2010	Approval of Fire Fighting Scheme M/s Vipul Tech. Square, Sector 81, Faridabad.
329	9/21/2010	Issue of NOC Plot No. 5, Sector 15A, Faridabad.
330	5/21/2010	Issue of NOC Crown Plaza Sector-15 A, Faridabad.
331	9/21/2010	Issue of NOC M/s OXY Glow Cosmetic, Plot No. 44, Sector-27 A, Faridabad.
332	9/21/2010	Issue of NOC M/s Alpine Apparels, Plot No. 25, Sector 27 A, Faridabad.
333	9/21/2010	Issue of NOC M/s Alpine Apparels, Plot No. 67, Sector 27 A, Faridabad.

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334	9/21/2010	Issue of NOC M/s Alpine Apparels, Plot No. 68, Sector 27 A, Faridabad.
335	9/21/2010	Issue of NOC SCP No. 57/9, Faridabad.
336	9/27/2010	Issue of NOC M/s Gupta Exim, Plot No. 1 03, DLF Ind. Faridabad.
337	9/27/2010	Issue of NOC M/s Gupta Exim, Plot No. 144, DLF Ind. Faridabad.
338	10/15/2010	Issue of NOC M/s Indo, Plot No.13, Sector 20B, Faridabad.
339	4/11/2/10	Issue of NOC Delhi Public School, Sector 19, Faridabad.
340	11/4/2010	Issue of NOC Apeejay Internationl School, Sector 21D, Faridabad.
341	11/6/2010	Issue of NOC Metro Hospital Sector 16A, Faridabad.
342	11/22/2010	Issue of NOC M/s Hella India Ltd., Plot No. 1, 14/6 Mathura Road Faridabad.
343	11/22/2010	Issue of NOC DSS, No. 20 Sector 31 Faridabad.
344	11/22/2010	Issue of NOC M/s Bhullar Ind. Plot No. 31, Sector 27, Faridabad.
345	11/23/2010	Issue of NOC M/s Shopping Mall, SITE No. 1, Sector 19, Faridabad.
346	11/23/2010	Issue of NOC Lilipus Kids Wear, 14/5 Lucky Colony, Sector 31, Faridabad.
347	11/23/2010	Issue of NOC M/s Paras Ind., Plot No. 43, Sector 37, Faridabad.
348	11/27/2010	Issue of NOC SPS Pvt. Ltd., Plot No. 68 D, DLF, Faridabad.
349	11/27/2010	Issue of NOC M/s P.N. Cinema, Sector 20B, Faridabad.
350	11/29/2010	Issue of NOC SRS Cinema Site No. 1, Sector 12, Faridabad.
351	11/30/2010	Issue of NOC Raju Tandon, SCO F-67, Sector 46, Faridabad.
352	11/30/2010	Issue of NOC Adarsh Vidya Niketan School, Sector 19, Faridabad.
353	12/1/2010	Issue of NOC M/s Manish Vinyles, Plot No. 184-185, Sector-58, Faridabad.
354	12/1/2010	Issue of NOC, M/s Shahi Exports Pvt. Ltd., 15/1 Mathura Road, Faridabad.

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355	12/1/2010	Issue of NOC M/s Shahi Exports Pvt. Ltd., 12/6 Sarai Khawaja, Faridabad.
356	12/1/2010	Issue of NOC M/s Shahi Exports Pvt. Ltd., Plot No. 1, Sector 28, Faridabad.
357	12/2/2010	Issue of NOC M/s A.K.A. Overseas, Vill Pali, Faridabad.
358	2/2/2010	Issue of NOC Rima Gupta, Plot No. 1, Nursing Home Site, Sector 16A, Faridabad.
359	12/3/2010	Issue of NOC M/s Kyudatech Farma, 1G-44, BP, NIT, Faridabad.
360	12/3/2010	Issue of NOC Sonia Exports, 12/4 Mathura Road, Faridabad.
361	12/3/2010	Issue of NOC Sh. Bunty Takies Sarai Khawaja, Faridabad.
362	12/3/2010	Issue of NOC M/s Ganpati Hand Text Pvt. Ltd., Plot No. 233-234, Sector-58, Faridabad.
363	12/4/2010	Issue of NOC M/s Esko Die Casting, Plot No. 807, Sector-58, Faridabad.
364	12/4/2010	Issue of NOC M/s MM Casting Pvt. Ltd, Plot No. 14-15, Sector-59, Faridabad.
365	12/4/2010	Issue of NOC M/s Eldico Station No. 1, Sector 12, Faridabad.
366	12/4/2010	Issue of NOC M/s G.S Flexible Plot No. 32, Sector 59, Faridabad.
367	12/4/2010	Issue of NOC M/s Ultimate Slitters Pvt. Ltd, Plot No. 441, Badkal Palli Road Vill Bhakri, Faridabad.
368	12/4/2010	Issue of NOC M/S Pristine Mall, Sector-31, Faridabad.
369	12/6/2010	Issue of NOC M/s KC Thakur, Shop No. 499, Sector 59, Faridabad.
370	12/6/2010	Issue of NOC SCF No. 4, Spring Field Colony, Sector 31, Faridabad.
371	12/6/2010	Issue of NOC SCF No. 3, Spring Field Colony, Sector 31, Faridabad.
372	12/6/2010	Issue of NOC V.P. Singh, Sector 59, Pragati Vihar, Faridabad.
373	12/7/2010	Issue of NOC Site No. 3, Sector 37, Faridabad.
374	12/7/2010	Issue of NOC DSS No. 23, Kanchand Sardana, Sector 31, Faridabad.

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375	12/8/2010	Issue of NOC M/s Jodiya, 12/2 Mathura Road, Faridabad.
376	12/8/2010	Issue of NOC M/s Yogender Gupta, Plot No. 67, Sector 58, Faridabad.
377	12/8/2010	Approval of Fire Fighting Scheme Satyug Darshan Tourists, Vill. Bupani, Faridabad.
378	12/9/2010	Issue of NOC Prinka Landfield Pvt. Ltd., Suraj Kund Road, Site No. 43, Faridabad.
379	12/9/2010	Issue of NOC Trust Education 518, Lakkarpur, Faridabad.
380	12/9/2010	Issue of NOC Manav Rachna Education, Sector 43 Suraj Kund, Faridabad.
381	12/9/2010	Issue of NOC Manav Rachna Education, Sector 21C, Suraj Kund, Faridabad.
382	12/9/2010	Issue of NOC Manav Rachna Education, Sector 43 Suraj Kund, Faridabad.
383	12/9/2010	Issue of NOC M/s Uttan Education Samiti, Sector-43, Faridabad.
384	12/9/2010	Issue of NOC Manav Rachna International School, Sector 14, Faridabad.
385	6.7.10	M/s J.S. Enterprises, Shop No. 444, Sector 59, Faridabad.
386	6.7.10	M/s Sagar Packaging, Plot No. 66, Sector 59, Faridabad.
387	7.7.10	M/s Grand Engg. Pvt. Ltd. Plot No. 82, Sector 25, Faridabad.
388	7.7.10	M/s Tide Water Oil Co. (India) Ltd., Plot No. 119, Sector 59, Faridabad.
389	14.7.10	M/s Indika Wire Products Shop No. 446, Loha Mandi, Sector 59, Faridabad.
390	16.7.10	M/s Lakhani Detergent Soaps Ltd. Plot No. 160, Sector 24, Faridabad.
391	16.7.10	M/s Lakhani India Ltd. Plot No. 265, Sector 24, Faridabad.
392	16.7.10	M/s Lakhani India Ltd. Plot No. 143-144, Sector 24, Faridabad.
393	16.7.10	M/s Lakhani Apparel Pvt. Ltd. Plot No. 136, Sector 24, Faridabad.
394	16.7.10	M/s Lakhani Rubber Udyog Pvt. Ltd. Plot No. 131, Sector 24, Faridabad.
395	16.7.10	M/s Lakhani Medicine Pvt. Ltd. Plot No. 136, Sector 14, Faridabad.

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396	16.7.10	M/s Lakhani India Ltd. Plot No. 122, Sector 24, Faridabad.
397	16.7.10	M/s Lakhani Fashion India Pvt. Ltd. Plot No. 136, Sector 24, Faridabad.
398	16.7.10	M/s Lakhani Hi Tech Rubber Pvt. Ltd., Plot No. 160, Sector 24, Faridabad.
399	16.7.10	Smt. Poonam, Shop No. 541, Sector 59, Faridabad.
400	19.7.10	M/s Skyflex Packs Pvt. Ltd., P.No. 190, Sector 59, Faridabad.
401	19.7.10	M/s Sky Pack India Pvt. Ltd. Plot No. 190A, Sector 59, Faridabad.
402	22.7.10	Authorised Signatory M/s Triumph Auto Pvt. Ltd. Plot No. 20/2, Faridabad.
403	26.7.10	M/s Alpha Toyo ltd. Plot No. 911, Sector 6, Faridabad.
404	26.7.10	M/s Nikko Auto Ltd. Plot No.9 G, Sector 6, Faridabad.
405	26.7.10	M/s Anshu Hospital Ltd. Sector 8, Faridabad.
406	27.7.10	Sh. Vandana Gumbher Plot No. 101, Indl. Sector 58, Faridabad.
407	2.8.10	M/s Arun Enterprises Shop No. 705, Sector 59, Faridabad.
408	2.8.10	M/s Shiv Steels Shop No. 718, Loha Mandi Sector 59, Faridabad.
409	2.8.10	Sh. Rampal Garg Shop No. 526P, Sector 59, Faridabad.
410	2.8.10	Mrs. Kamal Sapra Shop No. 669, Sector 59, Faridabad.
411	2.8.10	M/s Shiv Sales Corp. Shop No. 704, Sector 59, Faridabad.
412	2.8.10	Mrs. Madhu Gupta, Plot No.34, Sector 59, Faridabad.
413	4.8.10	M/s Unique Auto Rubber Udyog Pvt. Ltd., Plot No. 18 Sector 25, Faridabad.
414	20.9.10	Om Prakash S/o Sh. Khushi Ram, Plot No. 60/11, Indl. Area, Faridabad.
415	22.9.10	Sh. Kamlesh Bhatia, Shop No. 620, Sector 59, Faridabad.
416	22.9.10	Sh. Parveen Kumar Goyal, Shop No. 564, Sector 59, Faridabad.
417	22.9.10	Sh. Anoop Malhotra, Shop No. 454, Sector 59, Faridabad.
418	6.10.10	M/s Shivalik Prints Ltd., Plot No. 231-231, Sector 58, Faridabad.

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419	7.10.10	Haritoma Academy Primary School, Sector 3, Faridabad.
420	7.10.10	Sh. Om Parkash Sehgal Plot No. 38, Sector 59, Faridabad.
421	8.10.10	M/s Associated Continue Terminal Ltd., P.No.308A, Sector 59, Faridabad.
422	8.10.10	Sh. Kalyan Singh, P.No. 87P, Sector 58, Faridabad.
423	15.11.10	Authorised Signatory, M/s Mahender Cloris, 16/3 Mile Stone, Sector 19, Faridabad.
424	17.11.10	M/s Deva Electric Power Ltd., Plot No. 1140-41, Sector 58, Faridabad.
425	18.11.10	M/s S.R. Enterprises India, P.No. 45, Sector 59, HSIDC, Faridabad.
426	18.11.10	M/s Shree Mahalaxmi Hand Tex Pvt. Ltd., P.No.133-134, Sector 59, Faridabad.
427	19.11.10	M/s Sebros Auto Pvt. Ltd., 58, Faridabad.
428	19.11.10	M/s Bansal Consultants & Engrs. P.No. 168, Sector 59, Faridabad.
429	22.11.10	Smt. Rameshwari Devi, Shop No. 596, Sector 59, Faridabad.
430	22.11.10	M/s Fibre International P.No. 100 Sector 6, Faridabad.
431	22.11.10	Parkash Bal Bharti Public School A/446, Dabua Colony, Faridabad.
432	22.11.10	Sh. Sanjeev Khanuja, Shop No. 643, Sector 59, Faridabad.
433	22.11.10	Sh. Anil Aggarwal, Shop No. 680, Sector 59, Faridabad.
434	23.11.10	M/s Sunrise Metachem India Ltd., Plot No. 60, Sector 58, Faridabad.
435	23.11.10	M/s Starwire India Ltd., 21/4 Mathura Road, Ballabgarh
436	24.11.10	M/s Brite Brothers, Plot No. 16-17, Sector 24, Faridabad.
437	24.11.10	M/s Puneet Steels, Shop No. 683, Sector 59, Faridabad.
438	24.11.10	M/s Asa Steels, Shop No. 641, Sector 59, Faridabad.
439	24.11.10	M/s HGI Automotive Pvt. Ltd., P.No. 60 Sector 59, Faridabad.
440	25.11.10	M/s Vinayak Pvt. Ltd., Plot. No. 288, Sector 58, Faridabad.
441	25.11.10	M/s Vamani Overseas Pvt. Ltd., Plot. No. 137, Sector 24, Faridabad.
442	25.11.10	M/s Anchit Ispat Pvt. Ltd., Shop No. 653, Sector 59, Faridabad.
443	26.11.10	Smt. Sudesh Sharma, Plot. No. 89, Sector 59, Faridabad.

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444	26.11.10	M/s Alchem Intemational 25/2 Mathura Road, Ballabgarh.
445	26.11.10	Faridabad.Hotel Delite Pvt. Ltd., Plot No. 17-18, Faridabad.
446	26.11.10	Sanjeev Grover, M/s S.R.S. Cinema, Bata Road, Faridabad.
447	27.11.10	Mrs. Manju, Shop. No. 517, Sector 59, Faridabad.
448	27.11.10	Sh. Vinod, Shop No. 549P, Sector 59, Faridabad.
449	27.11.10	M/s Kiran Textiles, Pvt. Ltd., Plot No. 214, Sector 58, Faridabad.
450	27.11.10	M/s Nakshatra Packers Plot No.280, Sector 59, Faridabad.
451	29.11.10	M/s Armo Hammer Forging Pvt. Ltd. Plot. No. 287, Sector 58, Faridabad.
452	29.11.10	M/s Shine Metal Udyog Pvt. Ltd. 6 Km, Ballabgarh Sohna Road, Ballabgarh.
453	30.11.10	M/s Shivalik prints Ltd. P.No.48 Sector 6, Faridabad.
454	30.11.10	M/s Shivalik Prints Ltd. (Export Divn.) 23/7 Mile Stone, Ballabgarh.
455	1.12.10	The Director M/s Ronald Inn Pvt. Ltd. 64, Neelam Bata Road, Faridabad.
456	2.12.10	Sh. Tarun Gupta, Pvt. No. 99, Sector 59, Faridabad.
457	3.12.10	M/s B.D. Corpn., Shop No. 556, Sector 59, Faridabad.
458	3.12.10	Sh. Ashok Kumar, Shop No. 327, Sector 59, Faridabad.
459	3.2.10	Sh. Mohit Sehgal, Shop No. 328, Sector 59, Faridabad.
460	7.1.11	M/s SRS Real Infrastructure Ltd., Sector 12, Faridabad.
461	18.1.11	Director M/s S.R.S. Real Estate Ltd., Sector 12, Faridabad.
462	10.2.11	Sh. Raghvendra Mittal, Plot No. A-78, Sector 59, Faridabad.
463	14.2.11	Smt. Savitri Devi, SCO No. 98, Sector 2, Faridabad.
464	18.8.11	M/s Anged Fabrics Pvt. Ltd., P.No.12 Sector 4, Faridabad.
465	1.9.11	Sh. Arun Suri, H.No. 606, Sector 15, Faridabad.
466	22.9.11	Authorised Signatory Pm Cinemas City Mall, Sector 17, Faridabad.
467	22.9.11	Sh. Sanjay Taneja, Plot No. 41, Sector 58, Faridabad.
468	23.9.11	Mr. Gurinder Singh Plot No. 1 F/34, Faridabad.
469	3.10.11	M/s Elymer International Pvt.Ltd., Plot No.8, Sector 27 A, Faridabad.

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470	5.10.11	Sh. Anil Kumar, Shop No. 585, Sector 59, Faridabad.
471	5.10.11	Smt. Seema Rani, Shop No. 432, Sector 59, Faridabad.
472	5.10.11	Sh. Suresh Kumar, Shop No. 422, Sector 59, Faridabad.
473	5.10.11	Sh. Surender Kumar, Sector 58, Faridabad.
474	12.10.11	M/s Youphoria Hospitality and Entertainment Pvt. Ltd., SCO 25, Sector 16, Faridabad.
475	18.10.11	M/s Thomson Press India Ltd. Plot No. 208A-209, Sector 58, Faridabad.
476	18.10.11	Director Crown Plaza, Sector 15A, Faridabad.
477	19.10.11	HP Eller Filling Station Dealer, Ballabgarh
478	20.10.11	M/s Goodyear India Ltd. 21/4 Mile Stone, Ballabgarh.
479	24.10.11	Sh. Vijesh Mohan Cinema, 18/1, Mathura Road, Faridabad.
480	31.10.11	Authorised Signatory M/s JBM Auto Ltd., Plot. No. 133, Sector 24, Faridabad.
481	31.10.11	M/s Skyflex Pack P. Ltd., Plot. No. 190, Sector 59, Faridabad.
482	31.10.11	M/s Skypack India Pvt. Ltd., Plot No. 190A, Sector 59, Faridabad.
483	31.10.11	Smt. Meenakshi Singhal, Plot No. 42, Sector 59, Faridabad.
484	31.10.11	M/s The Printers House Pvt. Ltd., 22/1, Mathura Road, Faridabad.
485	3.11.11	M/s LNM Auto Ind. Pvt. Ltd., Plot No. 2280, Sector 59, Faridabad.
486	8.11.11	Mohan Lal Kwatra, Plot No. 255, Sector 24, Faridabad.
487	9.11.11	Authorised Signatory, M/s Raj Impex Pvt. Ltd. Plot No. 805, Sector 58, Faridabad.
488	9.11.11	Sh. Rajesh Gupta, P.No. 1134-1135, Sector 58, Faridabad.
489	9.11.11	M/s Lakhani Footwear Pvt. Ltd. Plot No. 119-130, Sector 24, Faridabad.
490	9.11.11	M/s Lakhani Rubber Works Plot No. 262, Sector 24, Faridabad.
491	9.11.11	M/s Lakhani Footwear Pvt.Ltd., Plot No. 266, Sector 24, Faridabad.
492	9.11.11	M/s Lakhani Armaan Shoes Pvt. Ltd., Plot No. 2, Sector 5, Faridabad.

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493	9.11.11	M/s Lakhani Armaan Group Plot No. 234,235,236 and 259 Sector 24, Faridabad.
494	9.11.11	Authorised Signatory M/s Sethi Incl. Cor.15/1, Faridabad.
495	9.11.11	M/s JMD Automotive Components Pvt. Ltd. Plot No. 342, Sector 58, Faridabad.
496	12.11.11	Sh. Satish Kumar Plot No. 17H/7 NIT, Faridabad.
497	12.11.11	M/s Charan Gupta & Sons., Plot No. 98, Sector 24, Faridabad.
498	14.11.11	Authorised Signatory M/s Vamani Overseas P. Ltd., Plot No. 137, Sector 24, Faridabad.
499	14.11.11	The G.M. Operation M/s Perfect Ltd. Plot No.134, Sector 24, Faridabad.
500	14.11.11	M/s Orient Fans Prop. Orient Paper of Incl. Ltd., Plot No.11, Sector 6, Faridabad.
501	14.11.11	M/s Intercontinental Consultation Crats Pvt. Ltd., Plot No.62, Sector 20A, Faridabad.
502	14.11.11	The Director M/s Cruvertaid Engg. Pvt. Ltd., Plot No. 147, Sector 58, Faridabad.
503	14.11.11	The Director M/s Digidrives Plot No. 148, Sector 58, Faridabad.
504	22.11.11	The Managing Director M/s Metrospeciality Hospital Pvt. Ltd., Sector 16A, Faridabad.
505	22.11.11	Sh. Inderjeet Gaba, Plot No. 225, Sector 58, Faridabad.
506	22.11.11	Authorised Signatory M/s L.P. Hospitality Plot Ltd., 12/7 Mathura Road, Faridabad.
507	22.11.11	Director Delhi Public School, Sector 19, Faridabad.
508	22.11.11	The Asstt. Engineer M.C.F. Anjali Mittal, Plot No.36, Pragati Vihar.
509	22.11.11	M/s Ajit Sheets India Pvt. Ltd., Plot No.50, Sector 59, Faridabad.
510	22.11.11	Sh. B.S. Yadav, Plot No. 64, Sector 59, Faridabad.
511	22.11.11	Director M/s AEI Lamination Pvt. Ltd. Plot No. 65, Sector 59, Faridabad.
512	22.11.11	M/s Alchem International Ltd. 25/2, Mathura Road, Ballabgarh.
513	22.11.11	M/s Shine Metal Udyog Pvt. Ltd., Plot No. 811, Sector 58, Faridabad.

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514	2.12.11	.District Magistrate, Faridabad.
515	5.12.11	M/s Krishna Metal House Shop No. 471, Sector 59, Faridabad.
516	5.12.11	Smt. Nirla Devi, Shop No. 519, Sector 59, Faridabad.
517	5.12.11	Sh. Gaurav Ind. DSS No. 34, Sector 31, Faridabad.
518	5.12.11	Sh. Trilok Chand Plot No. 186, Sector 59, Faridabad.
519	5.12.11	Aggarwal 506, Sector 21D, Faridabad.
520	5.12.11	M/s Star Wire India Ltd., 21/4 Mathura Road, Ballabgarh
521	5.12.11	M/s Pooja Metal Processors Pvt. Ltd. Plot. No. 104, Sector 6, Faridabad.
522	7.12.11	M/s Real Herbal Products sp.No.12A New DLF Indl. Area, Faridabad.
523	12.12.11	PMO, B.K. Civil Hospital, Faridabad.
524	13.12.11	Smt. Sudesh Kumari, DSS No. 20, Sector 21 C, Faridabad.
525	13.12.11	Smt. Kaushal Bhati, DSS No. 19, Sector 21 C, Faridabad.
526	13.12.11	Sh. Sudesh Kumar, DSS No. 18, Sector 21 C, Faridabad.
527	13.12.11	M/s Sushill Ind. Shop No. 307, Sector 59, Faridabad.
528	13.12.11	Authorised Signatory Eldeco Station-1, Plot No.1, Sector12, Faridabad.
529	13.12.11	Authorised Signatory Mahindra Chloris 16/3, Mile Stone, Faridabad.
530	13.12.11	M/s Surendera Brothers Engineers P.Ltd., Plot. No. 85, Sector 25, Faridabad.
531	19.12.11	M/s PPS Events & Advertisement Pvt. Ltd., C-378, Sushant Lok, Gurgaon
532	19.12.11	P.F. Office, Sector 16A, Faridabad.
533	23.12.11	M/s Subhash Restaurant SCO 59/60, Sector, 15 Faridabad.
534	23.12.11	M/s Consult Techniques Pvt. Ltd. Plot No. 136, Sector 59, Faridabad.
535	23.12.11	M/s Evershine Medicos Pvt. Ltd., Plot No. 1100, Sector 58, Faridabad.
536	23.12.11	Authorised Signatory M/s Pristine Mall Constn. Pvt. Ltd., Sector 31, Faridabad.
537	23.12.11	Secretary Society for Human Empowerment, Sector 39, Dayal Bagh, Faridabad.
538	24.12.11	Smt. Sonia Aggarwal, Plot No.115, Sector 58 Faridabad.
539	24.12.11	V.P. HR & Corporate Affairs M/s Havells India, Ltd., 14/3 Mathura Road, Faridabad.

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540	24.12.11	Authorised Signatory QRG Central Hospital & Research Centre Ltd., Plot No. 69, Sector 20A, Faridabad.
541	24.12.11	Manager M/s Larson & Toubro Ltd., Faridabad.
542	24.12.11	M/s Bikanerwala Food Pvt. Ltd., Plot.No.21 Sector 24, Faridabad.
543	27.12.11	M/s Sterling Tools, Ltd. Plot No. 81, Sector 25, Faridabad.
544	27.12.11	M/s Sterling Tools, Plot No. 5A, Faridabad.
545	27.12.11	Auth. Sign. M/s Kupkol Services, Plot. No. 34A, Sector 27C, Faridabad.
546	27.12.11	M/s Commet Enterprises, Plot. No. 36, Sector 24, Faridabad.
547	27.12.11	Auth. Sign. M/s Blue Star Printers & Textiles P. Ltd., Plot No. 211, Sector 58, Faridabad.
548	27.12.11	Sh. Naresh Goel, Shop No. 584, Sector 59, Faridabad.
549	27.12.11	Prayas Social Welfare Society Office 565, Sector 7B, Faridabad.
550	27.12.11	M/s OSR Cinemas, Pvt. Ltd., 30-33 I.P. Colony, Faridabad.
551	27.12.11	M/s R.S. Profiles Pvt. Ltd., P.No. 793, Sector 58, Faridabad.
552	27.12.11	Auth. Sign. SRS Cinema Eldeco, Mall Sector 12, Faridabad.
553	12.1.12	Crown Buildtech Pvt. Ltd. 12/7, Delhi Mathura Road, Sector 35, Faridabad.
554	13.1.12	M/s Arabia, SCO No. 70, Sector 15 Market, Faridabad.
555	13.1.12	ICM International School, Ballabgarh.
556	13.1.12	Ved Prakash, SCO 58, Sector 31, Faridabad.
557	13.1.12	Sandeep Verma, SCO 59, Sector 31, Faridabad.
558	13.1.12	Mr. Gyan Chand Mittal & Veena Mittal Associates, Plot No. 37H, Faridabad.
559	13.1.12	M/s Ais Glass Solutions Ltd., Plot No. 17F, Faridabad.
560	13.1.12	M/s Sterling Automobiles Pvt. Ltd., 14/1 Main Mathura Road, Faridabad.
561	13.1.12	M/s Prem Prakash, Shop No. 635 Sector 59, Faridabad.
562	13.1.12	Smt. Renu Juneja, Plot No. 60/25, Faridabad.
563	13.1.12	M/s Customer India Ltd., Plot No. 68, Faridabad.
564	16.1.12	M/s Kapila Ind., Plot No. 53/11, Faridabad.

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565	16.1.12	M/s Arora Enterprises Plot No. 36, Faridabad.
566	16.1.12	M/s Gunjan Deep, P.No. 223 Sector 58, Faridabad.
567	16.1.12	M/s Sudharth & Gautam Engineers, Plot No. 11,12 & 13, Sector 59, Faridabad.
568	16.1.12	M/s Mahavir Die Casters Pvt. Ltd., Plot No. 153, Sector 24, Faridabad.
569	16.1.12	M/s Mahavir Die Casters Plot No. 165, Sector 24, Faridabad.
570	16.1.12	M/s Oswal Global Pvt. Ltd., P.No. 21,22 & 23 Sector 25, Faridabad.
571	2.7.12	Sh. Vinod Kumar Prop. H.B. Enterprises, Plot No. 46, Sector 59, Faridabad.
572	2.7.12	M/s Sureksha Vihar Co-Operative 1779, Sector 16, Faridabad.
573	2.7.12	M/s Aarti Creation Pvt. Ltd. Plot No. 80-81, Sector 59, Faridabad.
574	10.2.12	Arya Dayanand Siksha, Faridabad.
575	10.2.12	Sh. Tejinder Singh, Plot No.29, Sector 27A, Faridabad.
576	10.2.12	Sh. Sachin Goyal, Plot No. 29 Sector 59, Faridabad.
577	10.2.12	M/s Jyoti Strips Pvt. Ltd., Plot No. 100-106, Faridabad.
578	10.2.12	Vikas Printing, Plot No.16, Sector 59, Faridabad.
579	10.2.12	M/s Vijay Metal, Plot No. 53, Sector 59, Faridabad.
580	10.2.12	Dr.Amit Arora, Plot No. 20-21, Faridabad.
581	11.2.12	R.G. Scientific Enterprises Pvt. Ltd., A/6 Nehru Ground, Faridabad.
582	13.2.12	D.C., Faridabad.
583	13.2.12	D.M., Faridabad.
584	13.2.12	Smt. Bharti Dabar, Faridabad.
585	13.2.12	Gurjar Sabha Haryana, Site No.2, Sector 16, Faridabad.
586	14.2.12	M/s AP. Engg. Works, Plot No.80, Sector 24, Faridabad.
587	14.2.12	M/s Mek Metal Ind., Plot No.606, Sector 24, Faridabad.
588	14.2.12	M/s Crafts Man Automation Pvt. Ltd., Plot No. 214, Sector 58, Faridabad.

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589	15.2.12	M/s J.K. & Co., Plot No. 86, Sector 6, Faridabad.
590	15.2.12	M/s Ellora Eng. Co. No. 354, Sector 24, Faridabad.
591	15.2.12	M/s Bottcher India Pvt. Ltd. Plot No. 104, Sector 24, Faridabad.
592	16.2.12	M/s Ajanta Minral, SCO 24, Sector 16, Faridabad.
593	16.2.12	D.M. Faridabad.
594	20.2.12	D.M. Faridabad.
595	20.2.12	D.C. Faridabad.
596	22.2.12	D.C. Faridabad.
597	22.2.12	M/s Details Kumar, 12/1 Sector 37 Faridabad.
598	22.2.12	M/s Kanodia Oil Mill, IC/4 Faridabad.
599	22.2.12	D.C. Faridabad.
600	22.2.12	M/S Plassar India Ltd., 13th Mile Stone, Faridabad.
601	23.2.12	Authorised Signatory M/s Shahi Exports 12/4 Mathura Road, Faridabad.
602	27.2.12	D.C., Faridabad.
603	1.3.12	D.M., Faridabad.
604	1.3.12	D.M., Faridabad.
605	2.3.12	D.M., Faridabad.
606	2.3.12	M/S Motherson Sumi System Ltd., Plot No. 13/2 Faridabad.
607	7.3.12	M/s Regency Impex A/13 DLF Ind. Area, Faridabad.
608	7.3.12	M/s Viking Engineers Pvt. Ltd., Plot No. 285, Sector 58, Faridabad.
609	7.3.12	M/s Mechnicem India Tyres Pvt. Ltd., Plot No. 149 Faridabad.
610	7.3.12	M/s Star Wire India Ltd. 21/04, Mathura Road, Faridabad.
611	7.3.12	M/s Star Wire India Eng. Ltd. Plot No. 219-220 and 236-237, Sector 58, Faridabad.
612	9.3.12	M/s Krystal Co-op, Group Housing Society Ltd. Plot No. 6, Sector 48, Faridabad.
613	9.3.12	M/s Helpage Central Govt. Employees Housing Plot No.5, Sector 2, Faridabad.

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614	9.3.12	M/s D.D. Township Pvt. Ltd. Vill. Mujeri, Sector 70, Faridabad.
615	9.3.12	President, The Rama Krishna Kendriya Karamchhari Co-op. Group Housing Society Ltd., Plot No. 6, Sector 2, Faridabad.
616	9.3.12	President, The Om Apartments Group Housing Society Ltd., Plot No. 49, Sector 2, Faridabad.
617	10.3.12	M/s Anand Steel & Wire Pvt. Ltd., 13/6 Mathura Road, Faridabad.
618	10.3.12	M/s Express Infocom Pvt. Ltd., Sector 39 Surajkund Faridabad.
619	10.3.12	President, M/s Life Style Plot No. 41 and 42 Sector 65 Faridabad.
620	12.3.12	Auth. Sign. M/s SRS Ltd., Sector 12, Faridabad.
621	12.3.12	Auth. Sign. M/s SRS Cinema, Sector 31, Faridabad.
622	12.3.12	M/s SRS Ltd., Sector 12, Faridabad.
623	12.3.12	M/s SRS Cinema Unit of SRS Multiplex, Sector 12, Faridabad.
624	12.3.12	M/s Shahced Zakir Hussain Filling Station, Sector 59, Ballabgarh
625	12.3.12	Smt. Reshma Bhatia & Other, Plot No. 63, Sub Divn. 2 Ind. Area, Faridabad.
626	12.3.12	Shri Ram Public School, Chhajjan Nagar, VPO Tilpat, Faridabad.
627	13.3.12	M/s R.A. Auto Pvt. Ltd., Plot No. 1058, Sector 58, Faridabad.
628	13.3.12	M/s Arqam Academy, Vill. Fatehpur Taga, Faridabad.
629	14.3.12	M/s Parmar Education and Cultural Society 726 Jawahar Colony, Faridabad.
630	14.3.12	M/s M.B. Malls Pvt. Ltd., 13/6 Sector 32, Main Mathura Road, Faridabad.
631	15.3.12	M/s Country wide Promoters Pvt. Ltd., Sector 82, Faridabad.
632	15.3.12	M/s Country wide Promoters Pvt. Ltd., Sector 86, Faridabad.
633	15.3.12	M/s Omax Ltd., Vill. Basalwa, Sector 86, Faridabad.
634	15.3.12	The Secretary, The Helpage Control Govt. Employees, Plot No. 05, Sector 2, Faridabad.

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635	15.3.12	The Krystal Co-op. Group Housing Society Plot No. 6, Sector 48, Faridabad.
636	15.3.12	M/s Sethi Industrial Corporation, 5/1 Mathura Road, Faridabad.
637	16.3.12	M/s SPR Buildtech Ltd., Vill. Bhatola, Sector 82, Faridabad.
638	16.3.12	M/s Mijra Industries P.Ltd., 14/4, Mathura Road, Faridabad.
639	16.3.12	M/s Pawan Abboti, Plot No. 16, Sector 27 A, Faridabad.
640	16.3.12	Sh. Lal Chand Sharma, SCO No. 95-96, Sector 2, Faridabad.
641	16.3.12	M/s Scorpios Apperals Pvt. Ltd., 16/1, Mathura Road, Faridabad.
642	19.3.12	D.C., Faridabad.
643	19.3.12	Director, M/s Rewa Ind. ltd. Plot No. 164, Sector 24, Faridabad.
644	22.3.12	M/s Sai Security Prints Pvt. Ltd., Vill. Dungapur, Faridabad.
645	22.3.12	M/s Royal Embroidery Plot No.9, Sector 27 A, Faridabad.
646	26.3.12	Sh. B.R. Nehra, Plot No. DSS 1 HUDA, Market Sector 30, Faridabad.
647	26.3.12	M/s Viadit Engg. Plot No. 63, Sector 27C, Faridabad.
648	26.3.12	Auth. Sign. M/s MRM Procom Pvt. Ltd. 41/5, Okhla Indl. Area, Faridabad.
649	28.3.12	Director M/s Fashion Corporation Pvt. Ltd., 14/1 Mathura Road, Faridabad.
650	28.3.12	M/s Faridabad.Delite Pvt. Ltd., Plot No. 17-18, Neelam Bata Road, Faridabad.
651	30.3.12	M/s Countrywide Promotion Pvt. Ltd., M-11, New Delhi.
652	30.3.12	M/s Pannama Exports Pvt. Ltd., Plot No. 8, DLF Ind. Area, Faridabad.
653	30.3.12	M/s Countrywide Promoters Pvt. Ltd., M-11, Middle Circle, Sector 76, Faridabad.
654	30.3.12	M/s Countrywide Promoters Pvt. Ltd., Sector 77, Faridabad.
655	30.3.12	M/s Countrywide Promoters Pvt. Ltd., Sector 75-76, Faridabad.
656	30.3.12	Auth. Sign. M/s Gupta Exim India Ltd., 144, DLF Indl. Area, Faridabad.

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657	30.3.12	Auth. Sign. M/s RMP Fab Sources Pvt. Ltd., Plot No. 289, Sector 58, Faridabad.
658	30.3.12	Project Director, M/s Shiv Sai Infrastructure Pvt. Ltd., Tigaon Road, Sector 86, Faridabad.
659	3.4.12	Sh. Sunil Nagpal, Plot No. 231, Sector 24, Faridabad.
660	3.4.12	M/s SRS Power Control, Plot No. 52, Sector 58, Faridabad.
661	4.4.12	Sh. R.K. Sharma, DSS No. 44, Sector 31, Faridabad.
662	4.4.12	Director, M/s Kamboj Equipment P.Ltd., Plot No. 66/6 Indl. Area, Faridabad.
663	4.4.12	M/s Gulati Steel Fab(P) Ltd., Plot No. 139, Sector 24, Faridabad.
664	6.4.12	Auth. Sign. M/s Shahi Export Pvt. Ltd., Plot No. 12/6 Sarai Khawaja, Faridabad.
665	6.4.12	Auth. Sign. M/s Shahi Export Pvt. Ltd. , 15/1 Mathura Road, Faridabad.
666	6.4.12	Auth. Sign. M/s Shahi Export Pvt. Ltd., Plot No.1, Sector 28, Faridabad.
667	6.4.12	Auth. Sign. Sh. Sandeep Aggarwal, SCF No. 34 Sector 16A, Faridabad.
668	6.4.12	Auth. Sign. PM Cinemas, Sector 12, Faridabad.
669	6.4.12	Auth. Sign. M/s SRS Cinemas, Sector 20A, Faridabad.
670	7.4.12	Auth. Sign. M/s Exco Die Casting Pvt. Ltd., Plot No. 30, Sector 4, Faridabad.
671	7.4.12	Auth. Sign. S&P Threads Pvt. Ltd. 16/2, Mile Stone, Faridabad.
672	7.4.12	Auth. Sign. M/s Shashank Steel Ind. Pvt. Ltd. 16/2 Mile Stone, Faridabad.
673	7.4.12	Director, Super Seals India Ltd. 12/1 Mathura Road, Faridabad.
674	7.4.12	Director, Shirish Exportade Pvt. Ltd., Plot No.26, Sector 59, Faridabad.
675	7.4.12	Director, M/s Vishwakarma Auto Parts Pvt. Ltd.
676	7.4.12	M/s Thakkar Steel Plot No.61, Pragati Vihar, Sector 59, Faridabad.
677	10.4.12	Environment Health & Safety, M/s JCB India Ltd. 23/7 Mathura Road, Faridabad.
678	10.4.12	Director, ASA Retail Solution Pvt. Ltd. Plot No. 21, Sector 78, 12/6 Indl. Area, Faridabad.
679	10.4.12	M/S HPL Additives Ltd., Plot No. 72, Sector 25, Faridabad.

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680	10.4.12	M/s HPL Additives Ltd. Plot No. 6,7,8 Sector 25, Ballabgarh
681	10.4.12	M/s Shobha Rani Shop No. 2, Rama Palace, Ajronda Chowk, Sector 20 B, Faridabad.
682	10.4.12	M/s Renuka Inc. 14/5 Mathura Road, Faridabad.
683	11.4.12	V.R. Enterprises, 19/4 Indl. Area, NIT, Faridabad.
684	12.4.12	M/s Alliance Associates Plot No.133 Sector 25, Faridabad.
685	12.4.12	Showa India Pvt. Ltd., Plot No.23 to 32, Sector 58, Faridabad.
686	12.4.12	Executive Secretary, Khewat No. 30, Khatoni No. 34, Faridabad.
687	12.4.12	Prem Prakash Jain, Bunty Tokig, Sarai Khawaja, Faridabad.
688	12.4.12	Sh. Gian Chand Mittal, Vill. Mewla Maharajpur, Faridabad.
689	12.4.12	Micro precision Products (P) Ltd., 3 Link Road, Sector 28, Faridabad.
690	12.4.12	India Yamaha Motors Pvt. Ltd., 19/6 Mathura Road, Faridabda
691	12.4.12	D.C., Faridabad.
692	16.4.12	Managing Director, M/s Studola Associates Ltd., Plot No. 992 to 1023, Sector 58, Faridabad.
693	16.4.12	Director, RR Auto Tech Pvt. Ltd., Plot No. 193, Sector 24, Faridabad.
694	16.4.12	Sanjeev, Plot No. 60, Faridabad.
695	17.4.12	Auth. Sign. M/s Roop Chand Uttam Chand, Ind. Plot No. 41, Sector 6, Faridabad.
696	17 A 12	Pushp Creation Pvt. Ltd., Plot No. 14A, DLF Phase D, Faridabad.
697	17.4.12	Mrs. Urmila Gupta Plot No. 18, Sector 27 C, Faridabad.
698	18.4.12	Auth. Sign M/s K.L. Export Pvt. Ltd., 90A, HSIDC, Indl. Area, Sector 31, Faridabad.
699	18.4.12	Sterling Motors Co., 14/2 Main Mathura Road, Faridabad.
700	19.4.12	Auth. Sign. Satyug Darshan Trust, Faridabad.
701	20.4.12	M/s Tapasaya Hotels & Resorts Ltd. Plot No.1, Sector 21 C, Market, Faridabad.
702	20.4.12	Auth. Sign. The New Horizon Buildwell Pvt. Ltd., Plot No.2, Sector 20A, Faridabad.

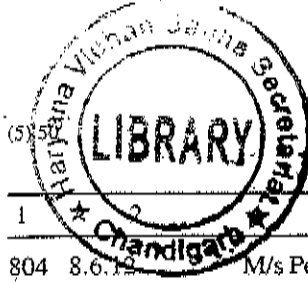
1	2	3
703	20.4.12	Prop. M/s Ram Gopal & Sons, 1/503 Baradari Building, Gopi Colony, Old Faridabad.
704	20.4.12	Secretary, Torch Bearers Convent School Tigaon, Faridabad.
705	20.4.12	M.P.S. International School, Ballabgarh
706	24.4.12	The Krishna Krishna Hry. Govt. Emp.Co-op. GHS Ltd., Plot No. GH 24, Sector 45, Faridabad.
707	24.4.12	Pashupati Co-operative Group Housing Society Ltd., Plot No. 4, Sector 48, Faridabad.
708	24.4.12	Auth. Sign. M/s Oswal Casting Pvt. Ltd., Plot No. 48-49, Faridabad.
709	24.4.12	Auth. Sign. Mahavira Die Casters Pvt. Ltd., Plot No. 153 Sector 24, Faridabad.
710	24.4.12	Auth. Sign. M/s Oswal Casting Pvt. Ltd. Plot No. 21, 22 and 23 Sector 25, Faridabad.
711	24.4.12	The Zhuku Co-operative GHS Ltd. Plot No. GH-16 , Sector 65, Faridabad.
712	24.4.12	The Aman Chain Puri EWS Co-operative GHS Ltd., Plot No. GH-34, Sector 2, Faridabad.
713	24.4.12	The New Hare Krishna Co-op. Group Housing Society Ltd., Plot No. GH-15, Sector 45, Faridabad.
714	26.4.12	Sanjay Bhatia, Shed No. 126A, Sector 59, HSIDC, Faridabad.
715	26.4.12	Orient Fans, Orient Papers Indl. Ltd. 11, Indl. Estate, Sector 6, Faridabad.
716	26.4.12	Auth. Sign. M/s Indo British Garments Pvt. Ltd., Plot No. 48, DLF Indl. Area, Faridabad.
717	26.4.12	Director, Mauria Udyog Ltd., Sector 25, Faridabad.
718	26.4.12	M/s Chitra Rubber Udyog, Plot No. 7B, Faridabad.
719	26.4.12	M/s Hadren Packaging Machines, 46 New DLF Indl. Area, Faridabad.
720	30.4.12	M/s Sadhu Auto Parts Ltd., Plot No. 84, Sector 25, Faridabad.
721	30.4.12	M/s Sadhu Auto Parts Pvt. Ltd., Opp. Plot No.84, Sector 25, Faridabad.

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722	30.4.12	M/s Sadhu Forging Ltd., Plot No.140, Sector 24, Faridabad.
723	30.4.12	M/s Sadhu Forging Ltd., Plot No. 84, Sector 25, Faridabad.
724	30.4.12	Saint Peters School, Sector 16A, Faridabad.
725	2.5.12	M/s Naresh Rubber Udyog, Plot No.2, 17/2 NIT Indl. Area, Faridabad.
726	4.5.12	M/s Niwra Paints India Pvt. Ltd., Plot No. 150, Sector 58, Faridabad.
727	A.5.12	M/s Elemer International Pvt. Ltd., Plot No.8, Sector 27A, Faridabad.
728	4.5.12	M/s SRS Processors (P) Ltd., 680, DLF Indl. Area, Ph. 1, Faridabad.
729	9.5.12	The Hare Krishna Co-operative GHS Ltd., Plot No.GH-15, Sector 45, Faridabad.
730	9.5.12	The Pashupati, Co-operative GHS Ltd., Plot No.4, Sector 48, Faridabad.
731	10.5.12	The Krishna Krishna Haryana Govt. Emp. Co-op. GHS Ltd., Plot No. GH-4, Sector 45, Faridabad.
732	10.5.12	The Aman Chain Puri EWO Co-operative GHS Ltd., Plot No. GH-34 Sector 2, Faridabad.
733	10.5.12	The Zhuku Co-operative Group Housing Society Ltd., Plot No. GH-6, Sector 55, Faridabad .
734	10.5.12	Pranayam Group Housing Colony, Vill. Bhatola, Sector 82-85, Faridabad.
735	10.5.12	Vamini Overseas Pvt. Ltd., Plot No. 169, Sector 24, Faridabad.
736	10.5.12	The Vark Co-operative Group Housing Society Ltd., Plot No. GH-03, Sector 48, Faridabad.
737	10.5.12	M/s SSP Pvt. Ltd., 13 Mile Stone, Faridabad.
738	10.5.12	Teena Auto Components (I) Pvt. Ltd., Pict No.12, Indl. Area, Faridapad
739	10.5.12	M/s Teena Auto Components (I) Pvt. Ltd., Plot No.21, Sector 27C, Faridabad.
740	10.5.12	Alpine Apprels Pvt. Ltd., Plot No. 25, Sector 27 A, Faridabad.

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741	10.5.12	Alpine Apprels Pvt. Ltd., Plot NO.19, Sector 27 A, Faridabad.
742	10.5.12	Alpine Apprels Pvt. Ltd., Plot No. 18, Sector 27A, Faridabad.
743	14.5.12	Dynesty International T.T. Public School, Sector 28, Faridabad.
744	14.5.12	Countrywide Promoters Pvt. Ltd., Sector 75-76, Faridabad.
745	14.5.12	Oriental Spun Pipe Co. Ltd., 23/5 Mile Stone, Ballabgarh
746	14.5.12	M/s Drapco Multilube System Pvt. Ltd., Plot No. 152, Sector 58, Faridabad.
747	14.5.12	M/s Hyfit Engineers, Plot No. 164, Sector 58, Faridabad.
748	14.5.12	M/s Nufit Engineers, Plot No.104, Sector 58, F aridabad
749	14.5.12	NSP Forgings Pvt. Ltd., Plot No.141-142, Sector 6, Faridabad.
750	14.5.12	Abhis International Plot No. 88, Sector 58, Faridabad.
751	15.6.12	M/s Poly Medicure Ltd. Plot No. 104-105, Sector 59, HUDA, Indl. Area, Ballabgarh.
752	15.6.12	Poly Medicure Ltd. Plot No. 115-116, Sector 59, HSIDC, Indl. Area, Ballabgarh.
753	15.6.12	Poly Medicure Ltd. Plot No. 113, Sector 59, HSIDC, Indl. Area, Faridabad.
754	15.5.12	Seema Tewatia W/o Sh. Sanjeev Tewatia, House No. 2234, Sector 9, Faridabad.
755	15.5.12	Director, Sapnet Fabs (P) Ltd., Plot No. 286, Sector 58, Faridabad.
756	15.5.12	Prim India Polymix Pvt. Ltd., Plot No.132 Sector 24, Faridabad.
757	15.5.12	M/s Bony Rubber Co. Pvt. Ltd., 9E, Sector 6, Faridabad.
758	15.5.12	Bony Polymers (Pvt.) Ltd., Plot No. 37P, Sector 6, Faridabad.
759	15.5.12	Bony Polymers Pvt. Ltd., Plot No. 77, Sector 6, Faridabad.
760	15.5.12	First World Print Pack. Plot No. 572, New Indl. Ara, 19/6 Faridabad.
761	15.5.12	Inox Leisure Ltd., Crown Interior Mall 12/7 Sector 35, Faridabad.

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762	15.5.12	J.C.T., Faridabad.
763	16.5.12	Karam Aggarwal, Shop No. 498, Sector 59, Faridabad.
764	16.5.12	MF Rings and Bearing Races Ltd., Plot No.6, Sector 6, Indl. Estate, Ballabgarh.
765	18.5.12	NSSO (EOD) Welfare Group Organisation, GH 11, Sector 21C, Faridabad.
766	18.5.12	Maa Bhagwati Co-opp. GHS Ltd., Plot No. GH-15, Sector 2, Faridabad.
767	18.5.12	M/s Sun Info India Pvt. Ltd., Plot No. 38, Sector 20A, Faridabad.
768	18.5.12	M/s Ajay Enterprises Pvt. Ltd., Lakkarpur, Near Surajkund Road, Faridabad.
769	18.5.12	The Vark Co.op. GHS Ltd. Plot No. GH-3, Sector 48, Faridabad.
770	18.5.12	M/s Grand Prix Engineers Pvt. Ltd., Plot No. 82, Sector 25, Faridabad.
771	21.5.12	Jain Metal Plot No. 379, Sector 24, Faridabad.
772	21.5.12	M/s Heena Export Corpn. 1031/2 , Near Tel Mill, Faridabad.
773	21.5.12	Heena Industries Pvt. Ltd., Plot No. 45, Sector 27 A, Faridabad.
774	21.5.12	M/s Oxy Gloy Cosmetic Pvt. Ltd., Plot No. 44, Sector 27 A, Faridabad.
775	21.5.12	Vidha Educational Society, Vill. Bhopani, Faridabad.
776	22.5.12	M/s Gupta Exim India Pvt. Ltd. Plot No.103, DLF Indl. Area, Faridabad.
777	22.5.12	Gupta Exim India Pvt. Ltd., Plot No. 80A, DLF Indl. Area, Faridabad.
778	22.5.12	M/s Gupta Exim India Pvt. Ltd., Plot No.11, DLF Indl. Area, Faridabad.
779	22.5.12	Gupta Exim India Pvt. Ltd., Plot No.144 DLF Indl. Area, Faridabad.
780	29.5.12	M/s Godavari Shilpkala Ltd., Shooting Range Road, Surajkund, Faridabad.
781	30.5.12	M/s Nikko Auto Ltd., 9G, Sector 6, Faridabad.

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782	30.5.12	Alpha Toyo Limited, 9H, Sector 6, Faridabad.
783	30.5.12	Manav Rachna International School, Eros Garden Colony Faridabad.
784	30.5.12	Hi Tech Engg. Corp., Plot No. 40, Sector 59, Faridabad.
785	30.5.12	M/s Cosmos Bio Sciences Pvt. Ltd., Plot No.1095, Sector 58, Faridabad.
786	30.5.12	Bata India Ltd., Plot No.35, Faridabad.
787	30.5.12	M/s New Allenbery Works, PB No. 315, 14/7, Mathura Road, Faridabad.
788	30.5.12	Auth. Sign. Laser Shaving India Pvt. Ltd., 23/7, Sector 59, Faridabad.
789	30.5.12	M/s Marathan Electric India Pvt. Ltd., Sector 11, Model Town, Faridabad.
790	1.6.12	SSK Automotive Pvt. Ltd., Plot No.19, Sector 58, Faridabad.
791	1.6.12	Deutsche Metorn Pvt. Ltd., Plot No.1, Sector 27B, Faridabad.
792	1.6.12	NSSO FOD Welfare Organisation Plot No. GH-11, Sector 21 C, Part-III, Faridabad.
793	1.6.12	Countrywide Promoters Pvt. Ltd., Sector 82, Faridabad.
794	1.6.12	Countrywide Promoters Pvt. Ltd., Sector 86, Tower D,E,F,G Faridabad.
795	1.6.12	Maa Bhagwati Co-operative GHS Ltd., Plot No. Gh-15, Sector 2, Faridabad.
796	1.6.12	Hotel Site No.2, Sector 31, Faridabad.
797	1.6.12	Satyug Darshan Trust, Vill. Bhopani, Faridabad.
798	5.6.12	M/s Vipul Motors Pvt. Ltd., Plot No.1 A, 19/6 Mile Stone, Faridabad.
799	5.6.12	Reva Indl. Ltd., Plot No. 28, Sector 25, Faridabad.
800	5.6.12	Ambuja Overseas, Plot No. 15/9, DLF Indl. Estate, Faridabad.
801	5.6.12	Bhullar Ind. Plot No.31, Sector 27A, Faridabad.
802	5.6.12	L.R. Foods Pvt. Ltd., Indira Complex, Indl. Area, Faridabad.
803	5.6.12	Micronics Instrument Pvt. Ltd., Plot No. 73, Sector 59, Faridabad.



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हरियाणा विज्ञान सभा

[1 मार्च, 2013]

1	2	3
804	8.6.12	M/s Pee Empro Exports Pvt. Ltd., Plot No. 78, Sector 27A, Faridabad.
805	8.6.12	M/s Lord Shiva Tex Export Pvt. Ltd., Plot No. 46, DLF Indl. Area, Faridabad.
806	8.6.12	Lala Mudha Ram Bhagwan Dass Charitable Society, 5E1A, BP, NIT, Faridabad.
807	8.6.12	M/s Uberoi Bolton India Auto Pvt. Ltd., Plot No. 15, Sector 6, Faridabad.
808	8.6.12	M/s Stalwart Ind. Ltd., 12/6 Mile Stone, Faridabad.
809	11.6.12	Thomson Press India Ltd., 18/35 Okhla Mathura Road, Faridabad.
810	11.6.12	Pranav Vikas India Ltd., Plot No. 45-46, Indl. Area, Faridabad.
811	13.6.12	Sh. Sushil Nagpal, Plot No. 70 Sector 59, Faridabad.
812	13.6.12	M/s India Fashion, 1216 Mathura Road, Faridabad.
813	13.6.12	M/s Amar Udyog Plot No. 76, Sector 25, Faridabad.
814	13.6.12	M/s Century Engg. Co. Pvt. Ltd., Plot No. 183, Sector 24, Faridabad.
815	13.6.12	M/s Ved Engineers & Packers, Sector 57, Faridabad.
816	13.6.12	M/s Markk Lamb International Ltd., Plot No. 219, Sector 58, Faridabad.
817	14.6.12	M/s Tusken Tech Auto P.Ltd., Plot No. 1098 Sector 58, Faridabad.
818	18.6.12	M/s Lord Shiva Tex Exports Pvt. Ltd., Plot No. 46, Faridabad.
819	18.6.12	Saffron India Hotels & Resorts Pvt. Ltd., 12/6 Mathura Road, Faridabad.
820	18.6.12	Kanishka Appartment Tower Group Housing Colony, Sector 34, Faridabad.
821	18.6.12	Kanishka Appartment Tower Group Housing Colony, Sector 34, Faridabad.
822	18.6.12	Kanishka Appartment Tower Group Housing Colony, Sector 34, Faridabad.
823	18.6.12	Sun-Info India Pvt. Ltd., Plot No. 38, Sector 20A, Faridabad.
824	18.6.12	Bio Med Healthcare Pvt. Ltd., 30 DLF, Indl. Estate, Faridabad.

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825	18.6.12	Hotel Orchid (A Unit of Export Hospitality Service Pvt. Ltd.) SE/5 B.P. Rly. Road, NIT, Faridabad.
826	18.6.12	Auth. Sign., Saffron Public School Ashoka Enclave, Sector 37, Faridabad.
827	19.6.12	Mouriya Udyog Ltd., Sohna Road, Faridabad.
828	19.6.12	Sark Exports Plot No. 1-10, Phase-I, Faridabad.
829	25.6.12	Glen Appliances Pvt. Ltd. 1-34, DLF Indl. Area, Faridabad.
830	25.6.12	Rahul Sareen, Plot No. 4, Sector 6, Faridabad.
831	25.6.12	Global Education & Social Trust H.No. 652, Sector 21 B, Faridabad.
832	25.6.12	PP Rolling Mills Mfg. Pvt. Ltd., Plot No. 928-956, Sector 58, Faridabad.
833	25.6.12	Swatantra Land Finance Pvt. Ltd., Sector 30-33, Indraprasth Colony, Faridabad.
834	26.6.12	PICL India Pvt. Ltd., Plot No. 99, Sector 24, Faridabad.
835	26.6.12	M/s JBM Auto Limited, Plot No. 133, Sector 24, Faridabad.
836	26.6.12	M/s Amit Engg. Works, Plant 1710 P, Sector 58, Faridabad.
837	26.6.12	Dr. Alok Gupta & Rashmi Gupta, A-6A, Nehru Ground, NIT Faridabad.
838	26.6.12	M/s Babu Ram Om Parkash, B-82, Bassa Para, Old Faridabad.
839	26.6.12	M/s Babu Ram am Parkash, 1032 B, Bhoor Colony, Faridabad.
840	29.6.12	The Muskaan CGE Co-op. Group Housing Society Ltd., Plot No. GH-11, Sector 2, Faridabad.
841	29.6.12	KDR Bright Steels Pvt. Ltd., Plot No.687, Sector 59, Faridabad.
842	29.6.12	Auth. Sign. Manav Rachna Univ. SE1A, BP, NIT, Faridabad.
843	29.6.12	Novo Publications & Printers Pvt. Ltd. Plot No. 9-10, Sector 59, Faridabad.
844	3.7.12	Auth. Sign. M/s Cadilac Buildwell Pvt. Ltd., Sector 77, Faridabad.
845	3.7.12	Swatantra Land and Finance Pvt. Ltd., Commercial Complex, Sector 30-33 Faridabad.

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846	3.7.12	Omaxe Ltd., Tower No. 15-36, Vill. Baselwa & Budhena, Sector 86, Faridabad.
847	4.7.12	Sun Automotive Ind. Pvt. Ltd., Unit II, 429 Vill. Bhanchari Badkhal Pali Road, Faridabad.
848	5.7.12	Mangla Associates, 1G-1 Vishnu Palace, Ajronda Flyover, Faridabad.
849	5.7.12	Modern Niketan Aravali Hills, Faridabad.
850	5.7.12	Modern Vidya Niketan Senior Sector School, Sector 17, Faridabad.
851	6.7.12	Auth. Sign. Converted Eng. Pvt. Ltd. Plot No. 147 Sector 58 Faridabad.
852	6.7.12	Didi Drives (P) Ltd., Plot No. 148, Sector 58, Faridabad.
853	11.7.12	Deutsche Motors Ind. Plot No. 1, Sector 27B, Faridabad.
854	11.7.12	The Achievers Builders Pvt. Ltd., Tower Band C, GHS 32, TP Scheme, Sector 49, Faridabad.
855	11.7.12	The Muskaan CGE Co.op. Group Housing Society Ltd., Plot No. GH-11, Sector 2, Faridabad.
856	19.7.12	M/s Krish Metals Pvt. Ltd., Sector 39, Faridabad.
857	23.7.12	Auth. Sign. M/s Bio Med Healthcare Product, Plot No. 47, DLF Indl. Estate, Faridabad.
858	30.7.12	M/s Sino Star Impex, Plot No. 8, Mathura Road, Faridabad.
859	1.8.12	M/s Unique Auto Rubber Udyog P. Ltd., Plot No. 18, Sector 25, Ballabgarh.
860	6.8.12	Baljee Traders, Shop No. 500, Sector 59, Faridabad.
861	13.8.12	Neha Sachdeva Plot No. 60/30, Metal Box Complex, Faridabad.
862	17.8.12	The NSG Vihar Co-op. Group Housing Society Ltd., GH 1, Sector 65, Faridabad.
863	17.8.12	Nirman Ind. Plot No. 145, Sec. 24, Faridabad.
864	23.8.12	Gautam Budh Management Instt. Pvt. Ltd., Plot No. 17 Sec. 20B, Faridabad.
865	23.8.12	Plot No. 1/1 Khatoni, Vill. Badarpur, Faridabad.
866	10.9.12	MI's Anshu Hospital Ltd., Site No.1, Sec. 8 Faridabad.
867	11.9.12	Ankush Gupta, DSS 5, Sec. 21C, Faridabad.

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868	11.9.12	Rawal Educational & Cultural Society, E-75, Rishi Nagar, Chawla Colony, Ballabgarh
869	11.9.12	Jai Chemicals, 14/1, Mathura Road, Faridabad.
870	14.9.12	NCR MRI & Diagnosis 55 BP, Neelam Bata Road, Faridabad.
871	19.9.12	M/s Precitech Training Pvt. Ltd., Plot No. 230 Sector 24, Faridabad.
872	25.9.12	Auth. Sign. Reva Buildtech Pvt. Ltd., GH Colony, Sector 78, Faridabad.
873	25.9.12	Auth. Sign. Aravali International School, Sector 81, Faridabad.
874	28.9.12	V.K. Ush Cente Dushera Maidan, Faridabad.
875	28.9.12	Gurcharan Singh, Plot No. 695, Sec. 58, Faridabad.
876	28.9.12	Gurcharan Dass, Plot No. 16, Sec. 59, Faridabad.
877	28.9.12	Satish Kanwar, President Sewa Samiti, Faridabad.
878	1.10.2012	Nisha Ispat, B-44/49, Nehru Ground, Faridabad.
879	2.10.2012	Head Administrator, Asian Instt. of Medical Science, Sector 21, Faridabad.
880	2.10.2012	Ravi Sareen Line, Vill. Kabulpur and Lalpur, Distt. Faridabad, Vill. Aurangjeb.
881	2.10.2012	Rattan Polychem Pvt. Ltd., Vill. Mohla, Tehsil Ballabgarh.
882	4.10.12	M/s Rhi Printographis, Plot No. 1150-1151, Sec. 58, Faridabad.
883	4.10.12	Escorts Hospital & Research Centre Ltd., Faridabad.
884	5.10.12	Auth. Sign The Chemicals of India, Plot No. 36, Sec. 27C, Faridabad.
885	5.10.12	M/s Achiever's Builders Pvt. Ltd., Sec. 49, Faridabad.
886	5.10.12	Sh. Prem Sagar, Plot No. 10B/2, NH-5, Faridabad.
887	8.10.12	Om Air Special Gases, Sec. 22-23 3ft. Road, Faridabad.
888	8.10.12	Royal Embroidery KM 42 NH 2 near Sikri Vill. Opp. G.D. Goenka Public School, Faridabad.
889	9.10.12	M/REW Engg. Ltd. Plot No. 238 to 242 and 263 to 267 Sec. 58, Faridabad.
890	9.10.12	Vee Gee Kaushika Engg. Pvt. Ltd., Plot No. 126, Sec. 24, Faridabad.

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891	23.10.12	Mahabir Stone Crushing Pvt. Ltd., Vill Sikri, Faridabad.
892	23.10.12	M/s Crown Plaza, Sec. 15 A, Faridabad.
893	23.10.12	M/s Vaid Paper 113-114A, Sec. 24, Faridabad.
894	23.10.12	Aravali Petroleum Vill. Patwa 12.5 km Ballabgarh, Faridabad.
895	25.10.12	Vijay Kumar Plot No. 34 DLF Indl. Area, Faridabad.
896	25.10.12	M/s Crisendo Cafe, SCO 3160, Green Field Colony, Faridabad.
897	29.10.12	M/s Mahalakshmi Logistic Pvt. Ltd., 53/10, Indl. Area, NIT, Faridabad.
898	29.10.12	M/s Nutech Paint Services Plot No. 3 & 4, Sec. 59, Faridabad.
899	30.10.12	Deep Furnaces, 33 HSIDC, Sec. 59, Faridabad.
900	5.11.12	General Manager, Hotel Rajhans, Surajkund, Faridabad.
901	5.11.12	Religare Corporate Services Ltd., Plot No.74, DLF Indl. Faridabad.
902	8.11.12	Imperial Auto Ind. Ltd., Plot No. 78/25, Faridabad.
903	8.11.12	Auth. Sign. ZNR Builders Developers Pvt Ltd., Sec. 63, Unchagaon, Faridabad.
904	8.11.12	Auth. Sign. Cosmic Consumer Goods Pvt Ltd. Plot No. 206, Sec. 58 Faridabad.
905	8.11.12	Nursery School Sec. 21, Faridabad.
906	12.11.12	M/s Perfect Pac Ltd., Plot No.134, Sec. 24, Faridabad.
907	12.11.12	Otsuka Venus Automotive India Pvt. Ltd., Plot No. 58,59,60 Sec. 27 A, Faridabad.
908	12.11.12	Esko diegesting P.Ltd., Plot No.807 Sec. 58, Faridabad.
909	12.11.12	Alchem International Ltd., 25/2 Mathura Road, Faridabad.
910	23.11.12	M/s Smart Housing Pvt. Ltd., Sec. 86, Faridabad.
911	23.11.12	Prominent Vainjya P. Ltd., Plot No. 35, Sector 58, Faridabad.
912	23.11.12	Intine Garment Pvt. Ltd., Plot No.12, Faridabad.
913	23.11.12	Mr. Paramjit Singh, Plot No. 106, Faridabad.
914	23.11.12	Akash Overseas Pvt. Ltd., Plot No. 268, 269, 270, Sector 58, Faridabad.

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915	23.11.12	M/s Micro Precision Products Pvt. Ltd., Plot No. 85, DLF Ph.-I, Faridabad.
916	23.11.12	Auth. Sign. Katika Triangle Sector 27B, Sarai Khawaja, Faridabad.
917	24.11.12	Orient Fans Prop Orient Papers & Ind. Ltd., Plot No. 59 Sector 6, Faridabad.
918	24.11.12	Orient Fan, Prop. Orient papers & Ind. Ltd., Plot No. 37 A, Sector 6, Faridabad.
919	24.11.12	Schemic System, A-1, Link Road, Sector 28, Faridabad.
920	24.11.12	Shubham Flexible Packaging Machines Pvt. Ltd., Plot No. B-8A, Sector 59, Faridabad.
921	30.11.12	Gujrat Enviro Protection & Infrastructure Pvt. Ltd., Faridabad.
922	30.11.12	M/s Vamani Overseas Pvt. Ltd., Plot No. 37, Sector 24, Faridabad.
923	3.12.12	PVR Cinema Audi 1&2 Sector 15A, Faridabad.
924	5.12.12	M/s Elofic Ind. 14/4, Mathura Road, Faridabad.
925	5.12.12	Kalpana Forgings Ltd. Plot No. 34-35, Sector 6, Faridabad.
926	5.12.12	K.R. Rubberite Ltd. Plot No. 36 Sector 6 Faridabad.
927	5.12.12	Prakash Weitech P. Ltd., Plot No. 2A & 3A, 20/3 Mathura Road, Faridabad.
928	7.12.12	Ess Enn Auto Tech Pvt. Ltd., Plot No.100, Sector 6, Faridabad.
929	7.12.12	Indigo Apparel, Plot No. 106, Sector 6, Faridabad.
930	7.12.12	Bhagwat Sharan, SCF No. 50, Sector 3, Faridabad.
931	7.12.12	Gagan Vohra Plot No. 66, Faridabad.
932	7.12.12	Sudesh Kumar DSS No. 70, Marble Market, Sector 21C, Faridabad.
933	7.12.12	Tryson Consumer Care A-27, Kabulpur, Faridabad.
934	7.12.12	Higenic Sultra Aids B-27, Vill. Kabulpur, Faridabad.
935	7.12.12	M.P. Builders Combine C-27, Tigaon Faridabad.
936	7.12.12	Superice Chiling Plant, 2K 43, Faridabad.
937	10.12.12	Atul Mittal Plot No. 533, Sector 58, Faridabad.
938	10.12.12	S.M. Realtors P. Ltd., Sector 78, Faridabad.
939	10.12.12	M/s Pee Empro Exports P.Ltd., 12/2 Mathura Road, Faridabad.

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940	10.12.12	Gal India Ltd., Chhainsa Compressor Station, Faridabad.
941	10.12.12	Auth. Sing. M/s Cosmic Consumer Goods Pvt. Ltd. 206, Sector 58, Faridabad.
942	11.12.12	M/s Lauls Limited 33-B, NIT, Faridabad.
943	11.12.12	The Royal Co-op. Group Housing Society Ltd., Plot No. GH-28, Sector 2, Faridabad.
944	14.12.12	L.P. Hospitality Pvt. Ltd., 12/7 Mathura Road, Faridabad.
945	14.12.12	M/s Lakhani Armaan Group, Plot No. 234, 235, Sector 24, Faridabad.
946	14.12.12	M/s Lakhani Rubber Works, Plot No. 262, Sector 24, Faridabad.
947	14.12.12	M/s Lakhani Footwear Pvt. Ltd., Plot No. 119-130, Sector 24, Faridabad.
948	14.12.12	M/s Lakhani Footwear Pvt. Ltd., Plot No. 266, Sector 24, Faridabad.
949	14.12.12	M/s Lakhani Armaan Shoes Pvt. Ltd., Plot No.2, Sector 5, Faridabad.
950	14.12.12	D.NA Textiles (Pvt.) Ltd., Plot, No. 5&6, Sector 59, Faridabad.
951	14.12.12	M/s Belliss India Ltd., Plot No.7, Shed 2, Gurukul, Faridabad.
952	14.12.12	Sangeeta P.O. No. 663, Sector 59, Faridabad.
953	14.12.12	Sangeeta Plot No. 595, Sector 59, Faridabad.
954	21.12.12	Navyug Senior Sector School, Faridabad.
955	21.12.12	Mohan Lal Kwatra, Plot No. 255, Sector 24, Faridabad.
956	21.12.12	Supreme Impex Gurukul Indl. Area, Plot No. 24, Faridabad.
957	24.12.12	EF 3 Mall Shopping Mall, Plot No.12, Sector 20A, Faridabad.
958	24.12.12	Kailash Enterprises, Plot No. 532, Sector 59, Faridabad.
959	24.12.12	M/s Anjali Bajaj, Vill. Piyala Sikri, Faridabad.
960	24.12.12	S.G. Wires Plot No. 15, Sarurpur Indl. Area, Faridabad.
961	25.12.12	Eicher Goodearth Pvt. Ltd., Plot No.8, Sector 4, Faridabad.
962	25.12.12	M/s Pooja Metal Processors Pvt. Ltd., Plot No. 212, Sector 58, Faridabad.

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963	25.12.12	M/s Apparel Export Promotion Council, Plot No.21, Sector 20B, Faridabad.
964	31.12.12	Tikai Imperial Rubber India Pvt. Ltd., Plot No. 180. Sector 58, Faridabad.
965	31.12.12	Metro Specialist Hospital Pvt. Ltd., Sector 16 A, Faridabad.
966	31.12.12	ABB Ltd. Plot No.32, Indl. Area, Faridabad.
967	31.12.12	Partner Samaik Heena Export Corp. Indira Complex, Tigaon Road, Faridabad.
968	31.12.12	M/s Disposafe Health & Life Care Ltd. Plot No. 1-2, Sector 59, Faridabad.
969	31.12.12	N.N. Metalic Pvt. Ltd., Plot No. 127-128, Sector 59, Faridabad.
970	9.1.13	M/s BharatApex Ind., Plot No. 25 to 36, Sector 59, Faridabad.
971	9.1.13	Vishwakarma Automotive Plot No. 54, Sector 59, Faridabad.
972	9.1.13	The Royal Co-op. Group Housing Society Ltd., Plot No. Gh-28, Sector 2, Faridabad.
973	10.1.13	Jai Shakti Builders Pvt. Ltd., Sector 70, Faridabad.
974	10.1.13	The Printers House P.Ltd., 2/1 Mathura Road, Faridabad.
975	10.1.13	Eldeco Station -1, Sector 12, Faridabad.
976	10.1.13	ICT & Technocrats Pvt. Ltd.
977	10.1.13	Charmwood Plaza, Shopping Complex, Eros Garden, Surajkund, Faridabad.
978	10.1.13	Zion Promotors & Developers Pvt. Ltd., 829 Sector 21A, Faridabad.
979	10.1.13	Star Wire India Vill. Chhainsa, Faridabad.
980	11.1.13	M/s Nestor Pharmaceuticals Ltd. Plot No. 308, Sector 24, Faridabad.
981	11.1.13	Hariom Forging P.Ltd. Plot No.2, 100ft. Road, Sector 57, Faridabad.
982	11.1.13	A.L. Pack Ind. Plot No. 124, Sector 59, HUDA, Faridabad.
983	11.1.13	Dr. Sarda Lakhotia No .4, Sector 37 A, Faridabad.
984	11.1.13	Clear Ion Exports P.Ltd., Plot No. 28, Sector 24, Faridabad.

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985	11.1.13	Countrywide Promoter Pvt. Ltd., Sector 81, Faridabad.
986	15.1.13	Pal Production Aid & Consultant P.Ltd., Plot No. 120 to 121 and 130 to 131 Indl. Estate Sector 59, Faridabad.
987	15.1.13	Magneti Marelli Talbros Chassis System P.Ltd., 14/1, Mathura Road, Faridabad.
988	23.1.13	Haryana Tourism, Surajkund, Faridabad.
989	23.1.13	Kishmish Crafts Kabulpur, Faridabad.
990	23.1.13	Imperial Auto Ind. Ltd. 13/6, Mathura Road, Faridabad.
991	23.1.13	Victora Tool Engineers P. Ltd., UnitVI, Plot No. 1049-1057 and 1074-1082, Sector 58, Faridabad.
992	23.1.13	Elofic Ind. Ltd. 16/4, Mathura Road, Faridabad.
993	23.1.13	Elofic Ind. Ltd. 11/7, Mathura Road, Faridabad.
994	23.1.13	Imperial Auto Ind. Ltd., Plot No. 119/6, Faridabad.
995	24.1.13	M/s Camona Gasket and Bolt India P.Ltd. 12/7, Mathura Road, Faridabad.
996	24.1.13	Studds Accessories 23/7, Mathura Road, Faridabad.
997	25.1.13	Roopa Constn. Pvt. Ltd., Sector 31, Faridabad.
998	25.1.13	The Ayakar Karamchari Co-op. Group Housing Society Ltd., GH Plot No.4, Sector 64, Faridabad.
999	26.1.13	M/s Utsarg Govt. Employees Co-operative Group Housing Society Ltd. GH Plot No. 26, Sector 65, Faridabad.
1000	26.1.13	The Gaurang Co-operative Group Housing Society Ltd., GH Plot No. 27, Sector 65, Faridabad.
1001	26.1.13	M/s J.P. Nit Feb, Plot No.75, Faridabad.
1002	30.1.13	Layap Hgnis Apparels Pvt., Plot No.10 & 11, Gurukul, Faridabad.
1003	30.1.13	M/s Vidit Polymers Ltd., Plot No.14/5, Mathura Road, Faridabad.
1004	30.1.13	Nitin Exports 211046 Link Road, Faridabad.
1005	30.1.13	SDM (C), Ballabgarh.

श्री कृष्ण पाल गुर्जर : अध्यक्ष महोदय, जो जवाब भाननीय मंत्री जी ने 'ख' में दिया है वह संबंधित विभाग से आया है। मैं आपके माध्यम से माननीय मंत्री जी से जानना चाहता हूँ कि

क्या ये इस जवाब से पूरी तरह सन्तुष्ट हैं ? मेरी जानकारी के अनुसार जिन बिल्डिंग के लिए फायर सेफ्टी के लिए एन०ओ०सी० दिए गये हैं उनको जारी करते समय अधिकतर केसिज में आज तक पूरी शर्तों को पूरा नहीं किया गया है। क्या इस बारे में मंत्री जी कोई उच्चस्तरीय कमेटी बनाकर जांच करवायेंगे ?

श्री रणदीप सिंह सुरजेवाला : अध्यक्ष महोदय, मेरे काबिल साथी ने जो फायर सेफ्टी लाइसेंस देने की बात की है। इसके बारे में मैं दो बातों को क्लैरिफाई करना चाहूंगा और साथ में इन्होंने जो सवाल किया है उसका जवाब भी दूंगा। **Speaker Sir, we are not issuing Fire Licenses but we issue No Objection Certificates and these are issued by the Municipal Corporation, Government of Haryana has already adopted the National Building Code 1983 as amended in the year 2005 which require the Municipal Authorities to issue relevant Fire Safety Certificates. Sir, Fire safety is very important issue in town like Faridabad, Gurgaon, इनको हम एन०ओ०सी० देते हैं जैसे कि मैंने अपनी स्टेटमेंट में कहा है कि हमने 1005 एन०ओ०सी० इश्यू किए हैं। गुर्जर साहब की बात सच है कि बहुत सारे इन्सिडेंट्स होते हैं और इनका प्रश्न आने के बाद इनकी हमने तफसील से जांच भी करवाई थी। जहां फायर इन्सिडेंट्स हुए हैं और उन्होंने एन०ओ०सी० नहीं ली हुई थी। ये एक तरह के केसिज हैं। मैं पिछले सालों के 9 केसिज फरीदाबाद में आईडेंटिफाई कर पाया हूँ और संयोग से इन 9 केसिज में अगर हम 2 केसिज को छोड़ दें तो बाकी केसिज में एन०ओ०सी० नहीं ली गई थी। परन्तु उन सब केसिज में आग लगने का कारण बिजली की शॉर्ट सर्किटिंग थी जो उनकी अपनी परमिसिज के अन्दर ही थी जिसकी वजह से वहां पर आग लगी। हमने पहले ही यह प्रश्न आने के बाद ही फरीदाबाद म्यूनिसिपल कारपोरेशंस को हिदायतें दी हैं कि *within next one year they should check all permises* जिनके पास एन०ओ०सी० और प्रोपर सेफ कार्डस नहीं हैं वह उनको पूरा करें और हर बिल्डिंग में *National Building Code 2005 as has been revised*, उसके मुताबिक आप सारी शर्तों को पूरा करें, यह आवश्यक है। इसीलिए हरियाणा गवर्नमेंट फायर सेफ्टी एक्ट, 2009 लेकर आई है मुझे याद है जिस पर आपने चर्चा भी की थी और उस एक्ट को पास भी किया था। जिसके अनुसार जिस भी बिल्डिंग में चाहे वह रेजिडेंशिएल हैं, कॉमर्शियल हैं और चाहे हाई राईजिज हैं, अम्बाला में जैसे ऑयल डिपो के साथ और एम्बुनेशन डिपो के साथ लगता एरिया है वे और ज्यादा सेफ हो सकें। फिर भी माननीय साथी कोई ऐसा इन्सिडेंट बतायेंगे तो हम उसकी जांच भी करवायेंगे और कोई दोषी पाया गया तो उसको पनिश भी करेंगे।**

श्री कृष्ण पाल गुर्जर : अध्यक्ष महोदय, माननीय मंत्री जी ने कहा कि हादसा होने के बाद जांच कराई और 9 केसिज में से सात केसिज ऐसे पाये गये जिनमें एन०ओ०सी० इश्यू नहीं की गई थी। इस बारे में मेरा दूसरा सवाल यह है कि बिल्डिंग की कम्प्लीशन देने से पहले फायर सेफ्टी इन्स्पेक्शन की एन०ओ०सी० देनी जरूरी होती है क्योंकि हजारों मजदूरों के जीवन का सवाल है। लेकिन उनको कम्प्लीशन दे दिया गया और एन०ओ०सी० भी दे दी। जबकि उन्होंने उन बिल्डिंग में फायर सेफ्टी इन्स्पेक्शन आज तक भी नहीं लगाये हैं। ऐसे सैकड़ों केसिज आज भी मौजूद हैं। अध्यक्ष महोदय, मैं आपके माध्यम से माननीय मंत्री जी से जानना चाहता हूँ कि जहां आज तक कोई फायर सेफ्टी इन्स्पेक्शन नहीं है और उनको कम्प्लीशन सर्टीफिकेट इश्यू कर दिए गये हैं तो वो जिन अधिकारियों ने इसमें कोताही की है क्या उनके खिलाफ सरकार कार्यवाही करेगी ?

श्री रणदीप सिंह सुरजेवाला : अध्यक्ष महोदय, मैं भी माननीय साथी की विनंता से अपने आपको भी जोड़ता हूँ। सदन में जिस बात को लेकर आपने जो कुछ कहा है इसमें कोई भी विवाद नहीं हो सकता। There cannot be any compromise on fire safety. फायर सेफ्टी एकट वर्ष 2009 पहली बार हम हरियाणा में लेकर आए हैं और हमने क्लीयर इंस्ट्रक्शंस इश्यू की है कि किसी भी बिल्डिंग का एन०ओ०सी० फायर सेफ्टी नार्म्स को माने बगैर नहीं इश्यू किया जा सकता। अगर कोई ऐसा केस हमारे नोटिस में आता है तो हम न केवल उसका एन०ओ०सी० कैंसिल करेंगे बल्कि जब तक वह फायर सेफ्टी नार्म्स को पूरा नहीं करेगा तब तक उसकी बिल्डिंग को बंद कर देंगे और जिस अधिकारी ने बगैर फायर सेफ्टी नार्म्स पूरे किए बिल्डिंग का एन०ओ०सी० बत्तीयर किया है उसको दण्डित भी करेंगे। अध्यक्ष महोदय, मैं सदन के सभी साथियों से सादर अनुरोध करता हूँ कि Security of citizens of Haryana cannot be a matter of debate of compromise and we have no one to protect and to hide. Any case that comes to the notice of either my learned friend or any other Member of this House, feel free to write either to me or to the Hon'ble Chief Minister or to the department. We will take action accordingly.

Construction of Pantoon Bridge

***1522 Shri Raghbir Singh Tewatia :** Will the PWD (B&R) Minister be pleased to state whether there is any proposal under consideration of the Government to construct a Pantoon bridge on Yamuna river near village Chhainsa; if so, the time by which the aforesaid bridge is likely to be constructed ?

Industries Minister (Shri Randeep Singh Surjewala) : Sir,

- (i) there is no proposal under consideration at present to construct Pantoon bridge on Yamuna River near village Chhainsa.
- (ii) in view of reply above, question of time frame doesn't arise.

अध्यक्ष महोदय, वाकई मैं ही यमुना पर ब्रिज बनाने की आवश्यकता हूँ। हमने माननीय सदस्य का प्रश्न आने के बाद देखा कि ग्रामीण लोग जिनकी जमीन यमुना के दोनों तरफ है, उनको यमुना के दोनों तरफ 6-6 किलोमीटर और 8-8 किलोमीटर तक जाना पड़ता है ताकि वे अपनी जमीन तक पहुंच जायें। इस सरकार ने निर्णय लिया है कि यमुना पर पैटून ब्रिज बनाया जाएगा जिस पर डेढ़ दो करोड़ रुपये खर्च आएगा और इसके लिए जरूरी हिदायतें दी जा चुकी हैं।

श्री रघुबीर सिंह तेवतिया : अध्यक्ष महोदय, आज से 16-17 साल पहले मोहना में यमुना पर ब्रिज बना था। वहां पहले पैटून ब्रिज बना हुआ था उसका जितना भी लोहे का समान था जैसे गार्टर और कैपसूल वगैरह व्यर्थ पड़े हुए हैं केवल उनकी मरम्मत करने की जरूरत है। अध्यक्ष महोदय, मैं आपके माध्यम से मंत्री महोदय को सुझाव देना चाहता हूँ कि दो करोड़ रुपये न लगाकर उसी पुराने पुल की मरम्मत करवा दी जाए तो काम चल सकता है। छाँयसा गांव पृथला क्षेत्र का सबसे बड़ा गांव है। वहां पर रोज कोई न कोई हादसा हो जाता है। वहां काफी जान-माल की हानि हो चुकी है और पशुओं की भी हानि हो चुकी है। वहां रोज बहुत से किसान और दूसरे लोग खेतों में काम करने के लिए जाते हैं क्योंकि यमुना के किनारे बसा गांव है इसलिए मेश निवेदन है कि इस पुल की जल्दी से जल्दी मरम्मत करवा दी जाए।

श्री रणदीप सिंह सुरजेवाला : अध्यक्ष महोदय, माननीय सदस्य ने मोहना के पेंटुन ब्रिज की मरम्मत के बारे में कहा है कि यदि इसकी मरम्मत करवा दी जाए तो आसपास के सभी गांवों का काम चल सकता है। मैं माननीय सदस्य को बताना चाहूंगा कि इस बारे में हम विभाग को हिदायतें जारी कर देंगे।

To Increase Bus Fleet

***1515. Shri Rajbir Singh Barara:** Will the Chief Minister be pleased to state :

- (a) whether there is any proposal under consideration of the Government to increase 4500 buses in the fleet of Haryana Roadways; and
- (b) if the reply to part (a) above is in affirmative whether there is any proposal under consideration of the Government to increase the bus service in Mulana Constituency ?

Chief Minister (Shri Bhupinder Singh Hooda) :

- (a) Yes, Sir.
- (b) No, Sir.

श्री राजबीर सिंह बराड़ा : अध्यक्ष महोदय, मेरी कांस्टीच्युएसी में महर्षि मारकंडेश्वर यूनिवर्सिटी है जिसमें हजारों बच्चे और कर्मचारी आवागमन करते हैं लेकिन वहां पर बसिज वही 10 साल पुरानी हैं। इस यूनिवर्सिटी में आने जाने के और कोई साधन नहीं हैं। मुलाना में कोई बस स्टैंड नहीं है। अभी पीछे मुख्यमंत्री महोदय का यहां दौरा था परन्तु किसी वजह से उनका दौरा कैंसिल हो गया था। जब वहां यमुनानगर और अम्बाला की बसिज खड़ी हो जाती हैं तो जाम लग जाता है। अध्यक्ष महोदय, मैं आपके माध्यम से मुख्यमंत्री से कहना चाहूंगा कि मुलाना कांस्टीच्युएसी है इसलिए क्या वहां बस स्टैंड बनाने की कोई योजना बनाएंगे तथा यूनिवर्सिटी को देखते हुए बसिज बढ़ाने की भी कोई योजना बनाएंगे ?

श्री रणदीप सिंह सुरजेवाला : अध्यक्ष महोदय, माननीय काबिल साथी ने दो प्रश्न पूछे हैं इसलिए मैं बताना चाहूंगा कि इस समय वहां जो बस रूट निकलते हैं उनकी पूरी सूची मेरे पास है लेकिन मैं संक्षिप्त में बता देता हूँ। वैसे तो मेरे साथी को पता ही है फिर भी मैं बता देना चाहता हूँ कि इस समय अम्बाला से जगाधरी वाया मुलाना 54 सिंगल ट्रिप्स, अम्बाला से बराड़ा 4 ट्रिप्स, शाहबाद से सड़ौरा वाया बराड़ा 8 ट्रिप्स चल रहे हैं। अम्बाला से सलेहपुर 2 ट्रिप्स हैं, अम्बाला से लोहा 2 ट्रिप्स हैं, अम्बाला से रेनूका वाया साहा 2 ट्रिप्स, अम्बाला से अलीपुर वाया दोसड़का 2 ट्रिप्स हैं, अम्बाला से कम्बारी वाया मुलाना 2 ट्रिप्स हैं, अम्बाला से सबापुर वाया साहा 2 ट्रिप्स हैं, अम्बाला से सरन वाया मुलाना 2 ट्रिप्स हैं, अम्बाला से मुलाना 2 ट्रिप्स हैं, अम्बाला से हरिद्वार वाया मुलाना 4 ट्रिप्स हैं, अम्बाला से देहरादून वाया मुलाना 2 ट्रिप्स हैं, नारायणगढ़ से अम्बाला कैंट वाया साहा 34 ट्रिप्स हैं, अम्बाला कैंट से नारायणगढ़ जो इनके हल्के के बीच में जायेगा, 31 ट्रिप्स हैं। नारायणगढ़ से कल्पी 7 ट्रिप्स हैं और कल्पी से नारायणगढ़ 6 ट्रिप्स हैं। नारायणगढ़ से दिल्ली वाया बराड़ा एक ट्रिप्स और नारायणगढ़ से हरिद्वार वाया मुलाना एक ट्रिप्स है। अध्यक्ष महोदय, इसके अतिरिक्त 11 ऐसी बसें हैं जिनका इनके हल्के में नाईट स्टे होता है। माननीय साथी की एक बात वाजिब है कि वहां पर प्राइवेट यूनिवर्सिटी है इसलिए कुछ बसों की और

[श्री रणदीप सिंह सुरजेवाला]

आवश्यकता है। इसको मैं अवश्य एग्जामिन करवा दूंगा। अध्यक्ष महोदय, इस समय हमारे पास 3850 बसों का बेड़ा है। इन बसों के मुताबिक मैक्सिमम सुविधाएं हम देने का प्रयास कर रहे हैं। I agree with him कि युनिवर्सिटी होने के कारण वहां बच्चों को बसों की और आवश्यकता होगी। माननीय साथी ने दूसरा प्रश्न मुलाना में बस स्टैंड बनाने के बारे में किया है। यह बात ठीक है कि मुलाणा एक महत्वपूर्ण इलाका है जहां बस स्टैंड की आवश्यकता है इसलिए वहां नया बस स्टैंड बनाना सरकार के विचाराधीन है और हम कोशिश करेंगे कि इसको जल्दी पूरा किया जाये।

श्री अशोक कुमार अरोड़ा : अध्यक्ष महोदय, मंत्री जी ने अपने जवाब में बताया है कि बसों का बेड़ा 4500 करने का विचार है। इसमें मैं यह पूछना चाहता हूँ कि यह 4500 बसों का बेड़ा कब तक पूरा किया जायेगा और दूसरा मैं यह पूछना चाहता हूँ कि पिछले 8 सालों में बसों का कितना बेड़ा बढ़ाया गया है ?

Shri Randeep Singh Surjewala : Speaker Sir, he has asked two questions. First question I can answer state way and 2nd the information is not readily available. If he can write to me I can supply information. अध्यक्ष महोदय, हमने कहा है कि हमारे द्वारा 4500 बसों का बेड़ा वर्ष 2013-14 तक पूरा कर लिया जायेगा। दूसरा माननीय साथी ने पिछले वर्षों में कितना-कितना बसों के बेड़े में इजाफा किया गया है इसके बारे में पूछा है। फोरवुनेटली यह इन्फर्मेशन मेरे पास अवेलेबल है। हमारे द्वारा वर्ष 2005-06 में 559, 2006-07 में 199, 2007-08 में 142, 2008-09 में 244, 2009-10 में 445, 2010-11 में 529, 2011-12 में 808 और इस वर्ष 31 दिसम्बर तक 683 नई बसें और खरीदी गई हैं।

श्री अशोक कुमार अरोड़ा : अध्यक्ष महोदय, मेरा सवाल बसों का बेड़ा बढ़ाने के बारे में है कि कितना बढ़ाया गया ? मेरा सवाल यह नहीं है कि कितनी नई बसें आई हैं ? यह तो एक रूटिन है कि जो बस 7 साल पूरा कर लेती है तो उनकी ऐज पूरी हो जाती है उनकी जगह नई बसें खरीदी जाती हैं। अध्यक्ष महोदय, मेरा सवाल बसों का बेड़ा बढ़ाने के बारे में है।

श्री रणदीप सिंह सुरजेवाला : अध्यक्ष महोदय, या तो मेरे समझने में कहीं कमी है मेरे दोस्त सीनियर भी हैं, काबिल भी हैं। अध्यक्ष महोदय, बस खरीदेंगे सभी तो बढ़ेंगी। बगैर खरीदे तो बस बढ़ नहीं सकती। (विचल) मैं अपने काबिल दोस्त को बताना चाहूंगा कि वर्ष 2005-06 से अब तक हमने 3609 नई बसें खरीदी हैं। जिस समय मेरे दोस्त परिवहन मंत्री थे उस समय यह संख्या 2700 थी। अब हम वर्ष 2013-14 तक 4500 बसों का बेड़ा कर देंगे। I have already said Sir, We continue to replace buses as they grow older. We continue to buy new buses. माननीय साथी के समय में 2700 नई बसें खरीदी गईं और हमने 3609 नई बसें खरीदी हैं बाकी हम 2013-14 में ऐड कर देंगे।

Handling Over Land to the YMCA University

*1538. **Shri Anand Kaushik :** Will the Power Minister be pleased to state whether there is any proposal under consideration of the Government to handover the land of Thermal Power Station, which is lying closed to Y.M.C.A. University. If so, the time by which the said land is likely to be handed over to Y.M.C.A. University ?

Power Minister (Capt. Ajay Singh Yadav) : No, Sir.

श्री आनंद कौशिक : अध्यक्ष महोदय, पहले मैं हमारे मुख्यमंत्री जी का धन्यवाद करता हूँ कि उन्होंने हमारे आई०एम०सी०ए० कॉलेज को विश्वविद्यालय का दर्जा दिया। यह 2009 में बनाया गया था इसको बनाये लगभग चार साल हो गये। उसमें और पैसा नहीं दिया गया वहाँ पर जमीन कम है। स्पीकर सर, मैं चाहता हूँ कि जो शर्मल प्लॉट खाली पड़ा है और बंद है उसकी काफी जमीन है अगर उसका रेजीडेंस ब्लॉक वहाँ पर बन जाये तो ज्यादा अच्छा रहेगा क्योंकि यूनिवर्सिटी की यह डिमाण्ड है। वे रेजीडेंस ब्लॉक को तोड़कर वहाँ पर एडमिनिस्ट्रेटिव ब्लॉक और टीचिंग ब्लॉक बनाना चाहते हैं।

Mr. Speaker : Hon'ble Member, it is not a question but it is a demand. Hon'ble Minister may note please. मंत्री जी इसको कंसीडर कर लें।

कैप्टन अजय सिंह यादव : ठीक है जी।

Supply of Solar Lanterns

***1499 Shri Ram Pal Majra :** Will the Finance Minister be pleased to state :—

- (a) whether it is a fact that Solar Lanterns are being supplied by the Renewable Energy Department in the State; and
- (b) if so, whether any complaints for supplying the Solar Lanterns equipped with duplicate batteries have been received during the period from year 2010-11 till date together with the details of action taken against the companies found guilty in the investigation report ?

Finance Minister (Sardar Harmohinder Singh Chatha) : Sir, a statement is laid on the table of the house.

Statement

It is true that the Renewable Energy Department supplies Solar Lanterns to beneficiaries to promote Solar Energy. It is further true that a number of complaints were received against the supplies procured during 2011-12 regarding supply of duplicate batteries by M/s. RGVP Energy Sources, Gandhinagar.

The Department has taken the following actions in the matter :

- (i) The Department directed all the Addl. Deputy Commissioner-cum-Chief Project Officers of the districts to lodge FIR/Police complaint against the firm, wherever the supplies were received with duplicate Batteries.

So far, 17 FIRs have been registered in seventeen districts namely Panchkula, Kaithal, Jind, Kurukshetra, Hisar, Palwal, Jhajjar, Narnaul, Rohtak, Sirsa, Rewari, Sonapat, Karnal, Panipat, Bhiwani, Faridabad & Gurgaon. Further, 100% inspection is being carried out by a committee comprising of members from Police Department and Renewable Energy Department of respective district in which, the representatives of the firm has also been requested to participate.

[सरदार हरमोहिन्द्र सिंह चड्ढा]

- (ii) The Union Bank of India has been requested to revoke the performance bank guarantee amounting to Rs. 113.16 lacs submitted by M/s. RGVP Energy Sources, Gandhinagar against which, the firm has taken a 'stay' from the Hon'ble Punjab and Haryana High Court, Chandigarh.
- (iii) The pending payments amounting to Rs. 136.81 lacs have been withheld.
- (iv) The show-cause notice for blacklisting the defaulting firm has been issued to M/s. RGVP Energy Sources, Gandhinagar against which the firm has obtained 'stay' from the Hon'ble Punjab and Haryana High Court, Chandigarh.
- (v) The pending supplies and remaining work orders have been cancelled.
- (vi) As per the clause of the rate contract, the Arbitrator has been appointed by HAREDA and the arbitration proceedings are under way.

श्री राम पाल माजरा : स्पीकर सर, इन्होंने खुद माना है कि सोलर लालटेन की आपूर्ति में बड़ा भारी घपला हुआ है। इसकी एफ०आई०आर० 17 जिलों में दर्ज करवाई गई हैं। इससे आगे उन्होंने कहा है कि यूनियम बैंक ऑफ इण्डिया की परफॉरमेंस गारंटी जो कि 113.16 लाख रुपये है वह उस फर्म की रोक दी गई है। आगे इन्होंने यह भी कहा है कि उस फर्म की बकाया राशि जोकि 136.81 लाख रुपये है वह भी रोक दी गई है। सर, मैं यह जानना चाहता हूँ कि इससे प्रदेश में कितने उपभोक्ताओं को नुकसान हुआ है और क्या उनकी क्षतिपूर्ति के लिए सरकार कोई कदम उठायेगी ?

सरदार हरमोहिन्द्र सिंह चड्ढा : स्पीकर सर, इसकी गिनती तो नहीं की जा सकती लेकिन एक बात जरूर है कि उसके जो-जो डिफैक्टिव पार्ट थे उनकी सारों की चेकिंग करवाई गई। सारी स्टेट में इसके लिए एक कमेटी बना दी गई। यह कमेटी सारी लालटेनों को जाकर देखती है। जिन उपभोक्ताओं का इससे नुकसान हुआ है हम उनको कम्पनसेट करेंगे और करना भी चाहिए।

श्री राम पाल माजरा : स्पीकर सर, मैं आपके माध्यम से माननीय मंत्री महोदय जी से जानना चाहता हूँ कि क्या जो लॉसिस हुए हैं और जो यह घपला हुआ है उसमें क्या किसी सरकारी कर्मचारी/अधिकारी के इस कम्पनी के साथ नेक्सस थे और अगर थे तो क्या माननीय मंत्री जी उन कर्मचारियों/अधिकारियों के खिलाफ भी कोई कार्यवाही करेंगे ?

सरदार हरमोहिन्द्र सिंह चड्ढा : स्पीकर सर, राम पाल माजरा जी सब कुछ सपोज़ करके चलते हैं कि किसी भी घपले में सरकारी मुलाजम का तो साथ होगा ही होगा। सम्बंधित कम्पनी ने टैण्डर दिया और उसका टैण्डर 'एल' सबसे छोटा था इसलिए उसको यह ठेका दिया गया। जब उसने घटिया माल दिया तो उसी समय इस मामले में एक कमेटी बना दी और उसके खिलाफ 17 एफ०आई०आर० दर्ज कर दी गई। यह मैंने ऑनरेबल मੈम्बर को पूरी सफाई से बता दिया है।

मैंने कोई बात या तथ्य छिपाया नहीं है। हम 'हाँ' या 'नहीं' कह कर भी बैठ सकते थे। फर्म का जो पैसा गारंटी के तौर पर हमारे पास आया हुआ था हमने उसको भी रोक लिया और इसके साथ ही जो पैसा उनको हमें देना था हमने वह पैसा भी नहीं दिया। अब उसकी तरफ हमारा कोई भी पैसा नहीं है।

श्री राम पाल माजरा : स्पीकर सर, इसमें घपला हुआ है और उपभोक्ताओं को लॉस हुआ है लेकिन मंत्री जी यह बात नहीं बता रहे हैं कि कितने लोगों को इससे नुकसान हुआ है। मैं मंत्री जी को यह बताना चाहता हूँ कि हरियाणा के कम से कम 25 से 30 हजार लोगों को इससे नुकसान हुआ है। इसके साथ-साथ इसमें लाखों रुपयों की हेर-फेर हुई है। मैं पुनः कहता हूँ कि लाखों का हेर-फेर नहीं बल्कि करोड़ों रुपयों का हेर-फेर हुआ है। स्पीकर सर, मैं आपके माध्यम से माननीय मंत्री जी से यह पूछना चाहता हूँ कि इस मामले में क्या कार्यवाही हुई है? स्पीकर सर, छठे महीने में एफ०आई०आर० दर्ज की गई और इसको भी आज नौ महीने हो चुके हैं लेकिन सरकार ने कोई एक्शन नहीं लिया, मंत्री जी केवल एफ०आई०आर० दर्ज करके बैठ गये।

Sardar Harmohinder Singh Chattha : So far, 17 FIRs have been registered in seventeen districts (Interruption) please listen to me. The Union Bank of India has been requested to revoke the performance bank guarantee amounting to Rs. 113.16 lacs. The pending payments amounting to Rs. 136.81 have been withheld. The show-cause notice for blacklisting the defaulting firm has been issued against which the firm has obtained the stay from Hon'ble Punjab and Haryana High Court. स्पीकर सर, इससे ज्यादा और हम क्या कर सकते हैं ?

श्री अध्यक्ष : ठीक है चड्ढा साहब, बहुत हो गया। अब इससे ज्यादा और क्या होगा ?

To Stop the Dirty Water

***1510 Shri Ganga Ram :** Will the Public Health Engineering Minister be pleased to state whether there is any proposal under consideration of the Government to stop the dirty water of Rewari from reaching Khalipur of Pataudi Assembly Constituency ?

Public Health Minister (Smt. Kiran Choudhary) : Yes Sir, a proposal amounting to Rs. 800.00 lacs is under consideration for pumping out the wastewater from the 8.00 mld Sewage Treatment Plant (STP) situated at Nasiaji Road, Rewari. The proposal consists of disposing of waste water from the said Sewage Treatment Plant into the Lal Bahadur Shastri Recharge Channel through pumping. The work will be completed within 6 months after receipt of the approval of the proposal and availability of funds.

श्री गंगा राम : अध्यक्ष महोदय, पिछले सत्र में भी यही आश्वासन दिया गया था लेकिन किया कुछ भी नहीं गया। वहां पर गंदे पानी से बीमारियां फैल रही हैं। उस तालाब में दो पीने के पानी के बोर हैं और वही पानी पीने के लिए इस्तेमाल किया जाता है। अगर गंदा पानी पिया जायेगा तो लोग बीमार तो होंगे ही। मैं माननीय मंत्री जी से पूछना चाहता हूँ कि यह काम कब तक पूरा हो जायेगा ?

श्रीमती किरण चौधरी : अध्यक्ष महोदय, यह बात सच है कि यह पानी गंदा है और उसकी निकासी का प्रबन्ध है। सर, जैसा मैंने कहा कि 8 एम०एल०डी० का जो एस०टी०पी० वहाँ पर एगजिस्ट करता है उसको हम 16 एम०एल०डी० में अपग्रेड करने जा रहे हैं। इस पानी को निकालकर लाल बहादुर शास्त्री चैनल में डाला जायेगा। माननीय मुख्य मंत्री जी ने इसकी एप्रूवल दे दी है। फाइनली इसको मसानी बैराज में ले जाया जायेगा जो इसका लॉग टाईम सोलूशन है and that has to be worked out by the Irrigation Department. Sir, as far as my department is concerned आप बिश्वास रखें जल्द से जल्द हम उस पर कार्रवाई कर रहे हैं। इसमें 8 करोड़ रुपये की प्रोजेक्ट हमने एप्रूवल के लिए भेज रखी है। जैसे उसकी एप्रूवल मिल जाती है उस पर हम कार्रवाई शुरू कर देंगे। (विघ्न)

श्री अशोक कुमार अरोड़ा : अध्यक्ष महोदय, मैं माननीय मंत्री जी से जानना चाहता हूँ कि इन्होंने कहा कि 8 करोड़ रुपये इस पर लगेंगे और हम इसको जल्दी पूरा कर देंगे। जो सेनेटरी बोर्ड की मीटिंग होती है उसमें प्रोजेक्ट तो 5 करोड़ का आता है और उसको 10 लाख रुपये मंजूर करके दे देते हैं। कब तक उसकी सीमा रहती है? प्रोजेक्ट मंजूर कर लिये जाते हैं परन्तु उस पर पैसा कम दिया जाता है, क्या जो प्रोजेक्ट आप देंगे उसमें पूरा पैसा रखा जायेगा ?

श्रीमती किरण चौधरी : अध्यक्ष महोदय, मैं माननीय सदस्य को बताना चाहती हूँ कि इस प्रोजेक्ट में कल ही 8 करोड़ रुपये की एप्रूवल करवाई गई है, इस बात के लिए इनको धन्यवाद करना चाहिए। मैं अरोड़ा जी के सवाल का भी जवाब देना चाहती हूँ। अरोड़ा जी इस बात को जानते हैं क्योंकि ये भी मंत्री रहे हैं। जब भी सेनेटरी बोर्ड की मीटिंग प्रोजेक्ट में एप्रूव हो जाता है तो उसको थोड़ा-थोड़ा करके पैसा दिया जाता है। जैसे पहले वाला पैसा खत्म हो जाता है तो दूसरा पैसा रिलीज कर दिया जाता है। सारा पैसा एक साथ नहीं दिया जाता है। Speaker Sir, I am surprised that the Hon'ble Member who has also been a Minister, is asking a question like this.

श्री अशोक कुमार अरोड़ा : अध्यक्ष महोदय, मेरे सवाल का जवाब नहीं आया है।

श्रीमती किरण चौधरी : अध्यक्ष महोदय, मैं माननीय सदस्य के सवाल का जवाब दे चुकी हूँ।

Shut Down of Two Units of Thermal Power Station

*1407. **Shri Krishan Lal Panwar :** Will the Power Minister be pleased to state:—

- whether it is a fact that two units of 300MW each of Deen Bandhu Sir Chhotu Ram Thermal Power Plant, Yamunanagar were shutdown, due to certain defects, in the year 2011; and
- whether the units as at(a) above, remained closed for a long time; if so, the reasons thereof ?

Power Minister (Capt. Ajay Singh Yadav) :

(a) Yes, Sir.

(b) The 300 MW Unit-1 of Deen Bandhu Sir Chhotu Ram Thermal Power Plant, Yamuna Nagar was under forced shut down from 31.03.2012 to 05.02.2013 due to damage to Low Pressure Rotor and some other components of turbine. The 300 MW Unit-2 of the project also remained under forced shut down from 25.09.2011 upto 27.11.2012, due to damage to High Intermediate Pressure Turbine Rotor.

श्री कृष्ण लाल पंवार : अध्यक्ष महोदय, दीनबन्धु सर छोटूराम थर्मल पावर प्लांट के जो 300-300 मेगावाट के दो यूनिट थे उनमें से एक यूनिट 31.3.2012 से 5.2.2013 तक तथा दूसरी यूनिट 25 सितम्बर, 2011 से 27.11.2012 तक बंद थी। साथ ही मैंने एक सवाल और पूछा था कि इन यूनिटों के बंद होने से कितना जनरेशन लॉस हुआ और इन प्लांटों को चलाने पर कितना धन खर्च हुआ, यह इसमें मेन्शन नहीं किया गया है। क्या मंत्री जी इस बारे में बताने की कृपा करेंगे ?

कैप्टन अजय सिंह यादव : अध्यक्ष महोदय, 25 सितम्बर, 2011 को यूनिट-1 में ट्रिपिंग हो गई थी और हाई आरपीएम के कारण उसमें वाइब्रेशन होनी शुरू हो गई थी। उसका कारण यह है कि टण्डा पानी और स्टीम टर्बाइन में आ गया जिसके कारण इसमें डेमेज हो गया था। क्योंकि उस समय 500-600 डिग्री का टेम्पेचर था। इसके रिपेयर करने के लिए तकरीबन 3 करोड़ 20 लाख रुपये इस पर खर्च हुए। 429 दिन यह बंद रहा और यह रोटर टर्बाइन हमने ट्रेबो केयर कम्पनी व सीमेंस कम्पनी से रिपेयर करवाया। उनके रिस्क एंड कोस्ट के ऊपर हमने इसको ठीक करवाया है। हमने उनको नोटिस भी दे रखा है। उनके रिस्क एंड कोस्ट के ऊपर यह काम हुआ है। अब तक हमने उनसे फाइनल टेक ओवर भी नहीं लिया है क्योंकि इसमें कई कमियां हैं। हम फाइनल टेक ओवर तब लेंगे जब वह सारी कमियां पूरी कर देंगे। अध्यक्ष महोदय, शंघाई इलेक्ट्रिक कॉरपोरेशन वाले उसकी रिपेयर करने के लिए 13 करोड़ रुपये हमसे मांग रहे थे इसलिए हमने इण्डिया के अन्दर जो सीमेंस कम्पनी है उससे यह रिपेयर करवाया और उसकी रिपेयर होने के बाद आज तक वह बिल्कुल ठीक चल रहा है। दूसरा जो प्लांट है वह 311 दिन बंद रहा और उस पर तकरीबन 1.86 करोड़ रुपये लगे। B.H.E.L. ने इस प्लांट के रोटर की रिपेयर करने से मना कर दिया था क्योंकि उनकी इरिड्वार के अन्दर जो थर्क शॉप है उसमें उसको ठीक करने में तकरीबन दो साल लगते इसलिए फिर हमने इस रोटर को ठीक करने के लिए चाईना के अन्दर भेजा, जहां से यह रिपेयर होकर आ गया है। हमने यह ऑर्डर 22.06.12 को प्लेस किया। सहब इलेक्ट्रिक कोआपरेटिव इण्डिया के पास हमने इसको रिपेयर के लिए भेजा और आई०आई०टी० दिल्ली को हमने ऑर्डर दे रखा है कि वह इसके रूट कॉज का पता करें कि क्या कारण था कि इसके अन्दर खराबी आई। जहां तक नुकसान की भरपाई का सवाल है उसके ऊपर अभी इन्वेस्टीगेशन चल रही है।

श्री कृष्ण लाल पंवार : स्पीकर सर, जिस रोटर टर्बाइन के रिपेयर का मंत्री जी ने जो टोटल अमाउंट बताया है उसके बारे में मैं आपके माध्यम से मंत्री जी से पूछना चाहता हूँ कि जो नया रोटर लगाया गया है क्या यह चाईनिज था ? और सैकेंडली नये रोटर की क्या कीमत है ? जब रिपेयर पर 2 करोड़ रुपये खर्च किए हैं तो नये रोटर की क्या कीमत है ?

कैप्टन अजय सिंह यादव : जैसे कि मैंने आपको बताया कि जो रोटर नं० 2 है उसकी रिपेयर पर 3 करोड़ 20 लाख रुपये लगे हैं। इसमें रोटर टूटाईन खराब हो गयी थी इसलिए फिर हमने उसको सीमेंस कम्पनी से ठीक करवाया और दूसरा जो हमारा रोटर नं० 1 है उसकी रिपेयर पर 1.86 करोड़ रुपया लगे। इसमें रिपेयर और ट्रांसपोर्टिंग का खर्च इन्कलूड है।

श्री कृष्ण लाल पंवार : स्पीकर सर, मैंने नये रोटर की कीमत पूछी है।

कैप्टन अजय सिंह यादव : सर, नये रोटर की क्या कीमत है इसकी इन्फोरमेशन मेरे पास नहीं है। इसकी कीमत का पता करके बता देंगे।

श्री कृष्ण लाल पंवार : स्पीकर सर, मैं पूछना चाहता हूँ कि इन दोनों रोटरों में जनरेशन लॉस कितना आ गया ?

कैप्टन अजय सिंह यादव : स्पीकर सर, जो नये रोटर की कीमत है वह तकरीबन 25 से 30 करोड़ रुपये है।

श्री कृष्ण लाल पंवार : सर, 25 से 30 करोड़ रुपये है तो दोनों यूनिटों का जनरेशन लॉस कितना हुआ।

श्री अध्यक्ष : अभी तो होने ही लग रहा है अभी काम खत्म कहाँ हुआ है ?

श्री कृष्ण लाल पंवार : स्पीकर सर, एक यूनिट एक-संथा साल बंद रही और दूसरी यूनिट एक साल तक बंद रही।

श्री अध्यक्ष : कृष्ण लाल जी, आपके सवाल का जवाब आ गया है इसलिए अब अगला सवाल होगा।

Electricity Connections Under Self Financing Scheme

***1483. Shri Kali Ram :** Will the Power Minister be pleased to state whether it is a fact that there is a scheme of the Government to provide electricity connections to the farmers under "Self Finance Scheme"; if so, the total number of applications received and total connections released under the scheme ?

Power Minister (Capt. Ajay Singh Yadav) : Yes Sir, 66755 applications have been received and 60480 connections have been released so far under the scheme.

श्री कली राम पटवारी : स्पीकर सर, मैं आपके माध्यम से मंत्री जी से यह पूछना चाहता हूँ कि जो हमारे 6275 एप्लीकैट्स है जिन्होंने पैसे तो जमा करवा रखे हैं लेकिन अभी तक उनको कुनैवशान नहीं दिये गये हैं उनको कब तक कुनैवशन देंगे और जो इतने दिन से पैसे जमा करवा रखे हैं, जिन पर लाखों रुपया ब्याज भी हो गया है क्या उसकी भरपाई करने का काम करेंगे ?

कैप्टन अजय सिंह यादव : स्पीकर सर, इन 6275 बकाया एप्लीकैट्स में से जो एक महीने से लेकर सात महीने तक पुराने एप्लीकैट्स हैं उन सब एप्लीकैट्स को इधर 6 महीने में कुन्वैकशन दे देंगे।

Mr. Speaker : Hon'ble Members, now the question hour is over.

**नियम 45 (1) के अधीन सदन की मेज पर रखे गये
तारांकित प्रश्नों के लिखित उत्तर**

Thermal Power Plant of Yamunanagar

***1447: Shri Bishan Lal Saini :** Will the Power Minister be pleased to state—

- (a) whether both the Units of Thermal Power Plant of Yamunanagar are functioning properly;
- (b) the number of days for which the said units remained non-functional; and
- (c) the amount incurred by the Government on repairing the aforesaid Units of Thermal Power Plant of Yamunanagar ?

विजली मंत्री (कैप्टन अजय सिंह यादव) :

- (क) हाँ श्रीमान जी।
- (ख) दीनबन्धु सर छोटी राध थर्मल पॉवर प्लांट, यमुनानगर की 300 मेगावॉट यूनिट-1, 31.03.2012 से 05.02.2013 तक 311 दिनों के लिए, टरबाईन के ली प्रेशर रोटर तथा कुछ अन्य कलपुर्जों में क्षति के कारण बंद थी। इस परियोजना की 300 मेगावॉट यूनिट-2 भी 25.09.2011 से 27.11.2012 तक 429 दिनों के लिए हाई इन्टर्मिडियेट प्रेशर टरबाईन रोटर में क्षति के कारण बंद रही।
- (ग) सरकार ने यमुनानगर के थर्मल पॉवर प्लांट के यूनिट-1 की टरबाईन के ली प्रेशर रोटर तथा कुछ अन्य कलपुर्जों की मरम्मत के लिए करीबन 1.86 करोड़ रुपये तथा यूनिट-2 के हाई इन्टर्मिडियेट प्रेशर टरबाईन रोटर की मरम्मत के लिए करीबन 3.20 करोड़ रुपये खर्च किये।

Detail of Development Works

***1371 Shri Naseem Ahmed :** Will the Chief Minister be pleased to state the detail of the development works started and completed in Firozpur Jhirka Constituency by the Mewat Development Authority, during the period from 1.4.2005 to 31.12.2012 ?

मुख्य मंत्री (श्री भूपेन्द्र सिंह हुड्डा) : श्री मान जी, स्टेटमेंट सदन के पटल पर रखी है।

स्टेटमेंट

क्र० सं०	आरम्भ किये गये विकास कार्यो का ब्यौरा	स्थिति
1	2	3
1.	नगीना व फिरोजपुर झिरका में कस्तूबरा गौधी बालिका विद्यालयों को पूर्ण करने हेतु अनुदान।	प्रगति पर
2.	नगीना में अन्य छात्रावास का निर्माण।	सम्पूर्ण
3.	नगीना व फिरोजपुर झिरका में वार्डन कक्ष, चार दीवारी इन्टरलोकिंग रास्तों व कक्षा कक्ष का निर्माण।	सम्पूर्ण
4.	खानपुर धाटी में कन्या आवासीय विद्यालय की चार दीवारी का निर्माण कराया।	सम्पूर्ण
5.	मढी गांव में भेथाल मॉडल पब्लिक स्कूल की चार दीवारी का निर्माण कराया।	सम्पूर्ण
6.	सामान्य अस्पताल भाण्डीखेड़ा में चिकित्सकों हेतु आवास का निर्माण।	सम्पूर्ण
7.	पिनगधा में स्वयं सहायता समूह की महिलाओं हेतु चटाई बुनने हेतु शौड का निर्माण किया।	सम्पूर्ण
8.	फिरोजपुर झिरका विधान सभा क्षेत्र के निजी शिक्षण संस्थानों को 53 शिक्षा कक्ष निर्माण अनुदान दिया।	सम्पूर्ण
9.	फिरोजपुर झिरका के रामलीला मैदान में शौड का निर्माण।	सम्पूर्ण
10.	फिरोजपुर झिरका में शम्भुद्वीन स्टेडियम के निर्माण हेतु 50 प्रतिशत राशि दी।	सम्पूर्ण
11.	गांव दोहा, महुं चौपड़ा, फि०पु० झिरका एवं नगीना में शहीदी मीनारों का निर्माण कराया।	सम्पूर्ण
12.	गांव रगाला राजपुर, भोड, सांटावाड़ी, पाटखोरी एवं रावली में चैकडेम और तालाब का निर्माण।	सम्पूर्ण
13.	फिरोजपुर झिरका आवासीय कालोनी की चार दीवारी का निर्माण।	सम्पूर्ण
14.	गांव फरदारी में सामुदायिक केन्द्र का निर्माण।	प्रगति पर
15.	फिरोजपुर झिरका विधान सभा क्षेत्र के 52 गांवों में इन्टरलोकिंग एवं सी०सी० रास्तों का निर्माण कराया।	सम्पूर्ण
16.	फिरोजपुर झिरका विधान सभा क्षेत्र के 25 गांवों में इन्टरलोकिंग एवं सी०सी० रास्तों का निर्माण कार्य प्रगति पर है।	प्रगति पर
17.	मेवाल मॉडल स्कूल नगीना व फिरोजपुर -झिरका में 02 कन्या छात्रावास का निर्माण @ रु० 115.32 लाख प्रति छात्रावास।	प्रगति पर

1	2	3
18.	मेवात मॉडल स्कूल नगीना व फिरोजपुर ज़िरका में 20 क्लास रूम का निर्माण @ रु० 91 लाख प्रति दस कमरे निर्माण कराया।	सम्पूर्ण
19.	मेवात मॉडल स्कूल नगीना व फिरोजपुर ज़िरका में 12 कर्मचारी आवास का निर्माण @ रु० 37.57 लाख प्रति 06 आवास।	प्रगति पर
20.	02 प्राथमिक स्वास्थ्य केन्द्र मरोडा व बीवों का निर्माण @ 208.69 लाख रु० प्रति केन्द्र।	प्रगति पर
21.	01 सामुदायिक स्वास्थ्य केन्द्र पिनगवां का निर्माण @ रु० 531.16 लाख।	प्रगति पर
22.	खानपुर घाटी में 01 कच्चा आवासीय विद्यालय रु० 324.00 व रु० 270.00 लाख।	प्रगति पर
23.	मडी में 01 मेवात मॉडल पब्लिक स्कूल (विशेष तौर पर गणित व विज्ञान के लिए) रु० 740.00 लाख।	प्रगति पर
24.	फिरोजपुर ज़िरका विधान सभा क्षेत्र के गांव बसई मेव, घाटा शमशाबाद, नावली, नसीबास, मोहम बास, रावा एवं रंगाला राजपुर में चैकडैम, गली प्लग, पेरिफरल ट्रेच, फार्म तालाब, परकोले तालाब, रिटेनिंग बाल, पर्वत श्रेणी पौधा रोपण, पीट प्लानटेशन, शुष्क पत्थर चार दीवार एन्ट्री प्लांट कार्य जैसे हैंड पम्प शौचालय सड़क आदि का निर्माण कराया। जिन पर रु० 239 लाख खर्च किये।	सम्पूर्ण

Anti Theft Welding of Transformers

*1276 Shri Sampat Singh : Will the Power Minister be pleased to state—

- whether the anti-theft welding of transformers is essential in high voltage distribution system under the guidelines of money lending agency/authority/Rural Electrification Corporation (REC); if so, whether it was adopted or not; and
- the payback period of loan for HVDS and whether the regular instalments are being paid to REC together with the amount of default and balance amount out of the total amount still to be paid ?

बिजली मंत्री (कैप्टन अजय सिंह यादव) : श्रीमान,

(क) नहीं, श्रीमान। ऐसी कोई शर्त नहीं थी।

(ख) ऋण स्थगन अवधि तीन साल की है और घन वापसी की अवधि 13 वर्षों की है। दिनांक 31.01.2013 तक आर०ई०सी० से 897.78 करोड़ रुपए की ऋण राशि प्राप्त हो गई है तथा वर्ष 2013-14 में बकाया पूर्ण धनराशि का भुगतान प्रारम्भ किया जाएगा। इसी प्रकार आर०ई०सी० को दी जाने वाली कोई भी राशि बकाया नहीं है।

Construction of Bus Stand in Bilaspur and Thana Chappar

***1494 Shri Raj Pal Bhukhri :** Will the Chief Minister be pleased to state whether there is any proposal under consideration of the Government to construct Bus Stands in Bilaspur and Thana Chappar of Sadhaura Constituency ?

मुख्य मन्त्री (श्री भूपेन्द्र सिंह हुड्डा) : बिलासपुर के लिए हां, श्रीमान जी, तथा थाना चप्पर के लिए नहीं, श्रीमान जी।

अतारांकित प्रश्न एवं उत्तर

To Check Noise Pollution

264 Shri Sampat Singh : Will the Environment Minister be pleased to state—

- (a) the impact of noise pollution on the health of residents and on persons walking on roads in open together with rules and regulations to control this type of pollution;
- (b) how the Pollution Department control, the noise of religious places, private parties, incessant honking on roads, aircrafts, never ending construction activity, loud speakers, etc.;
- (c) the number of Continuous Ambient Air Quality Stations installed in the State in Government and private sector alongwith details thereof;
- (d) the steps and action taken against the defaulters; and
- (e) the time by which Continuous Ambient Air Quality Stations are likely to be installed in the other cities also ?

विजली मंत्री (कैप्टन अजय सिंह यादव) : श्रीमान, एक विवरण सदन के पटल पर प्रस्तुत है।

विवरण

- (क) मानव में तनाव सर्जन का अत्यधिक आम वाह्य लक्षण शोर का सामना करने पर, उसको झुंझलाहट होती है। शोर के आधिक्य से स्वास्थ्य पर निम्न प्रभाव पड़ते हैं :-
 - * श्रवण क्षति
 - * दिलों के मरीजों/बूढ़े लोगों को बेचैनी
 - * कष्टकारक
 - * सिर दर्द
 - * नींद
 - * तनाव तथा मानसिक स्वास्थ्य

हरियाणा राज्य प्रदूषण नियन्त्रण बोर्ड ने अब तक यथासंशोधित ध्वनि प्रदूषण (विनियमन तथा नियन्त्रण) नियमों, 2000 को लागू किया है तथा पर्यावरण (संरक्षण) नियमों, 1986 के अन्तर्गत जनरेटरों के लिए ध्वनि प्रदूषण की सीमाओं को निर्धारित किया है।

(ख) उक्त प्रयोजन के लिए, ध्वनि प्रदूषण (विनियमन एवं नियन्त्रण) नियमों, 2000 के संदर्भ में जारी पर्यावरण विभाग की अधिसूचना संख्या का० आ० 109/एन०पी० (आर० एण्ड सी०) आर० 2000/आर० 2/2003, दिनांक 05.09.2003 के अनुसार यथा वर्णित निम्नलिखित प्राधिकारियों को उनकी अपने-अपने अधिकार क्षेत्र में नियन्त्रण तथा कार्यवाही करने के लिए नामित किया गया है :-

- (i) उप-मण्डल मजिस्ट्रेट : आवासीय क्षेत्र तथा धार्मिक स्थानों।
 - (ii) पुलिस उप अधीक्षक : मोटरों द्वारा ध्वनि प्रदूषण।
 - (iii) एच०एस०पी०सी०बी० के क्षेत्रीय अधिकारी : औद्योगिक इकाईयों द्वारा ध्वनि प्रदूषण।
 - (ग) छह निरन्तर परिवेशी गुणवत्ता केन्द्र सरकार द्वारा और दो प्राईवेट क्षेत्र द्वारा लगाए गए हैं। विस्तृत विवरण अनुबन्ध-1 पर दिया है।
 - (घ) पर्यावरण (संरक्षण) नियम, 1986 में विहित जरनेटर सेटों के लिए ध्वनि प्रदूषण सीमाओं की अनुपालना करने हेतु, हरियाणा राज्य प्रदूषण नियन्त्रण बोर्ड ने सभी उद्योगों द्वारा डी०जी० सेटों पर ध्वनि अनुलग्नक को लगाना सुनिश्चित कर रहा है।
- हरियाणा राज्य प्रदूषण नियन्त्रण बोर्ड ने ध्वनि प्रदूषण (विनियमन तथा नियन्त्रण) नियम, 2000 के उल्लंघन के लिए 06 इकाईयों के विरुद्ध कार्रवाई की है।
- (ड) अन्य स्थानों पर निरन्तर परिवेशी वायु गुणवत्ता केन्द्रों को स्थापित करने के लिए इस समय कोई प्रस्ताव नहीं है।

अनुबन्ध-1

निरन्तर परिवेशी वायु गुणवत्ता मानीटरिंग केन्द्रों का ब्यौरा

क्रम संख्या	केन्द्र	क्षेत्र
1	2	3
1.	एच.एस.पी.सी.बी. कार्यालय सेक्टर 16, फरीदाबाद	राज्य सरकार उपक्रम
2.	एच.एस.पी.सी.बी. कार्यालय, राजीव चौक, गुडगाँव	राज्य सरकार उपक्रम
3.	महर्षि दयानन्द विश्वविद्यालय, रोहतक	राज्य सरकार उपक्रम
4.	एच.एस.पी.सी.बी. कार्यालय, सी-11, सेक्टर 6, पंचकूला	राज्य सरकार उपक्रम
5.	एक निरन्तर परिवेशी वायु गुण केन्द्र पानीपत परिष्करण-शाला में लगाया गया है।	भारत सरकार उपक्रम

[कैप्टन अजय सिंह यादव]

1	2	3
6.	एक निरन्तर परिवेशी वायु गुण केन्द्र फरीदाबाद गैस पावर परियोजना, (एन.टी.पी.सी.) फरीदाबाद द्वारा लगाया गया है।	भारत सरकार उपक्रम
7.	एक निरन्तर परिवेशी वायु गुण केन्द्र मारुति उद्योग लिमिटेड, पालम गुडगाँव रोड, गुडगाँव में लगाया गया है।	प्राइवेट (मैसर्ज) मारुति उद्योग लिमिटेड, गुडगाँव द्वारा लगाया गया है।
8.	एक निरन्तर परिवेशी वायु गुण केन्द्र हीरो होन्डा मोटर लिमिटेड, सेक्टर 33, गुडगाँव में लगाया गया है।	प्राइवेट (मैसर्ज) हीरो होन्डा मोटर लिमिटेड, गुडगाँव द्वारा लगाया गया है।

Mobile Provided to Ministers etc.

371. Shri Parminder Singh Dhull : Will the Chief Minister be pleased to state—

- the number of mobiles and telephone connections provided by the Government to the Ministers, Ministers of State and Chief Parliamentary Secretaries at their offices and residences separately, and
- the expenditure involved by each person as at (a) above, separately, during the period from 1-4-2005 to 15-1-2013 ?

मुख्य मंत्री (श्री भूपेन्द्र सिंह हुड्डा) : श्रीमान जी, (क) एवं (ख) टैलीफोन तथा मोबाइल कनेक्शनों की सूची तथा 1.4.2005 से 15.1.2013 तक की अवधि के दौरान के खर्च का ब्यौरा अनुबन्ध-क तथा अनुबन्ध-ख पर संलग्न है।

अनुबन्ध-क

माननीय मुख्य मंत्री/मंत्री/मुख्य संसदीय सचिवों के कार्यालय/निवास स्थान के दूरभाषों एवं खर्चों का विवरण दिनांक 1.4.2005 से 15.1.2013 तक

क्र०	मुख्य मंत्री/मंत्रियों के नाम	दूरभाष कनेक्शन की संख्या कार्यालय / निवास स्थान	कार्यालय का खर्च 1.4.2005 से 15.1.2013	निवास स्थान का खर्च 1.4.2005 से 15.1.2013
1	2	3	4	5
1.	श्री भूपेन्द्र सिंह हुड्डा, मुख्य मंत्री	2/4	297554/-	1081789/-
2.	श्री एच.एस. चड्ढा, वित्त मंत्री	1/1	201604/-	533216/-

1	2	3	4	5
3.	के. अजाय सिंह यादव, बिजली मंत्री	1/1	351937/-	512430/-
4.	श्री रणदीप सिंह सुरजेवाला, उद्योग मंत्री	1/1	255348/-	395786/-
5.	श्री महेन्द्र प्रताप सिंह, राजस्व मंत्री	1/1	111312/-	95111/-
6.	श्रीमती किरण चौधरी, जन स्वास्थ्य मंत्री	1/1	202674/-	343445/-
7.	श्री परमवीर सिंह, कृषि मंत्री	1/1	99887/-	137117/-
8.	श्रीमती गीता भुक्कल, शिक्षा मंत्री	2/1	123080/-	364024/-
9.	राव नरेन्द्र सिंह, स्वास्थ्य मंत्री	1/1	46613/-	35449/-
10.	श्री सतपाल सांगवान, सहकारिता मंत्री	1/1	24183/-	42933/-
11.	श्री शिव चरण लाल शर्मा, श्रम एवं रोजगार राज्य मंत्री	1/1	89875/-	169143/-
12.	श्री गोपाल काण्डा, भूतपूर्व मंत्री	1/1	103095/-	26609/-
13.	श्री सुखबीर कटारिया, खेल राज्य मंत्री	1/1	87772/-	63401/-
14.	श्री चन्द्र मोहन, भूतपूर्व उप मुख्य मंत्री	1/1	214060/-	269777/-
15.	श्री विनोद कुमार शर्मा, भूतपूर्व मंत्री	1/1	70923/-	96557/-
16.	श्री बिरेन्द्र सिंह, भूतपूर्व मंत्री	1/1	297031/-	309108/-
17.	श्रीमति करतार देवी, भूतपूर्व मंत्री	1/1	201105/-	263817/-
18.	श्री फूल चन्द मुलाना, भूतपूर्व मंत्री	1/1	94443/-	99996/-
19.	श्री लक्ष्मण दास अरोड़ा, भूतपूर्व मंत्री	1/1	13415/-	224951/-
20.	श्रीमती सवित्री जिन्दल, भूतपूर्व मंत्री	1/1	173215/-	303450/-
21.	श्रीमती मीना रानी, भूतपूर्व मंत्री	1/1	127725/-	118760/-
22.	श्री ए.सी. चौधरी, भूतपूर्व मंत्री	1/1	80510/-	42335/-
23.	श्री मांगे राम गुप्ता, भूतपूर्व मंत्री	2/1	129243/-	61973/-
24.	श्री ओम प्रकाश जैन, भूतपूर्व मंत्री	1/1	42475/-	111683/-
25.	श्रीमती अनिता यादव, मुख्य संसदीय सचिव, खाद्य एवं आपूर्ति	1/1	96429/-	44881/-
26.	राव दान सिंह, मुख्य संसदीय सचिव, टी. एण्ड डी.सी.	1/1	196551/-	248998/-
27.	श्री धर्मवीर सिंह, मुख्य संसदीय सचिव, विकास एवं पंचायत	1/1	305380/-	406214/-
28.	श्री जयबीर सिंह, मुख्य संसदीय सचिव, सामाजिक न्याय	1/1	107527/-	75463/-

[श्री भूपेन्द्र सिंह हुड्डा]

1	2	3	4	5
29.	श्री जलेश खान, मुख्य संसदीय सचिव, राजस्व	1/1	89717/-	71908/-
30.	श्री प्रताप सिंह गिल्लाखेड़ा, मुख्य संसदीय सचिव, बी. एण्ड आर.	1/1	82320/-	85418/-
31.	श्री रामकिशन फौजी, मुख्य संसदीय सचिव, स्वास्थ्य	1/1	78936/-	243404/-
32.	सुश्री शारदा राठीर, मुख्य संसदीय सचिव, गृह	1/1	200411/-	51476/-
33.	श्री सुलतान सिंह, मुख्य संसदीय सचिव, परिवहन	1/1	80579/-	59814/-
34.	श्री रामकिशन, मुख्य संसदीय सचिव, उद्योग	1/1	155361/-	308179/-
35.	श्री विनोद भ्याना, मुख्य संसदीय सचिव, बिजली	1/1	43024/-	157732/-
36.	श्री रमेश कोशिक, भूतपूर्व मुख्य संसदीय सचिव	1/1	82612/-	54904/-
37.	श्री कृष्णा पण्डित, भूतपूर्व संसदीय सचिव	1/1	105950/-	99854/-
38.	श्री सुरेन्द्र सिंह, भूतपूर्व मंत्री	शून्य	Nil	Nil
39.	श्री ओम प्रकाश जिन्दल, भूतपूर्व मंत्री	शून्य	Nil	Nil
40.	श्री अनिल ठक्कर, भूतपूर्व संसदीय सचिव	1/1	116697/-	120546/-
41.	श्री दिल्ली राम, भूतपूर्व संसदीय सचिव	1/1	93300/-	124158/-
42.	श्री हुड्डा राम, भूतपूर्व संसदीय सचिव	1/1	21396/-	15831/-
43.	श्री जिले राम शर्मा, भूतपूर्व संसदीय सचिव	1/1	6892/-	6009/-

अनुबन्ध-ख

मुख्य मंत्री/मंत्रियों व मुख्य संसदीय सचिवों को 1.4.2005 से 15.1.2013 तक उपलब्ध मोबाईल फोनस कनेक्शन की संख्या तथा खर्च की सूचना बारे।

क्र०	मुख्य मंत्री / मंत्रियों व मुख्य संसदीय सचिवों के नाम	कनेक्शन की संख्या	कुल खर्च
1	2	3	4
1.	श्री भूपेन्द्र सिंह हुड्डा, मुख्य मंत्री	2	225401
2.	श्री चन्द्र मोहन, भूतपूर्व उप मुख्य मंत्री	1	69703
3.	के. अजय सिंह यादव, मंत्री	2	808905
4.	श्री रणदीप सिंह सुरजेवाला, मंत्री	1	613251
5.	श्री भागे राम गुप्ता, भूतपूर्व मंत्री	1	68517
6.	श्री ए.सी. चौधरी, भूतपूर्व मंत्री	1	77058

1	2	3	4	5
7.	श्रीमति करतार देवी, भूतपूर्व मंत्री		1	350900
8.	श्रीमती सवित्री जिन्दल, भूतपूर्व मंत्री		1	164788
9.	श्री रमेश कोशिक, भूतपूर्व मुख्य संसदीय सचिव		1	114062
10.	श्री लखमन दास अरोड़ा, भूतपूर्व मंत्री		1	71449
11.	श्री फूल चन्द मुलाना, भूतपूर्व मंत्री		1	423035
12.	श्री सुरेन्द्र सिंह, भूतपूर्व मंत्री		1	724
13.	श्री ओ.पी. जिन्दल, भूतपूर्व मंत्री		1	724
14.	श्री विनोद कुमार शर्मा, भूतपूर्व मंत्री		1	12839
15.	श्री एच.एस. चट्टा, मंत्री		1	442195
16.	श्री दिल्लू राम, भूतपूर्व मुख्य संसदीय सचिव		1	267156
17.	श्रीमती नीना कुमारी, भूतपूर्व मंत्री		1	232876
18.	श्री कृष्णा पण्डित, भूतपूर्व संसदीय सचिव		1	135972
19.	कुमारी शारदा राठौर, मुख्य संसदीय सचिव		1	362765
20.	श्री दुड्डा राम, भूतपूर्व संसदीय सचिव		1	89492
21.	श्री धर्मवीर सिंह, मुख्य संसदीय सचिव		1	376791
22.	श्री परमवीर सिंह, भूतपूर्व मु०स०स०/अब मंत्री		1	233051
23.	श्री बिरेन्द्र सिंह, भूतपूर्व मंत्री		1	627992
24.	श्रीमती किरण चौधरी, मंत्री		1	536347
25.	श्री अभिल टक्कर, भूतपूर्व संसदीय सचिव		1	455901
26.	श्री रामकिशन फौजी, मुख्य संसदीय सचिव		1	216447
27.	श्री सुखबीर कटारिया, मंत्री		1	147308
28.	श्री महेन्द्र प्रताप सिंह, मंत्री		1	90059
29.	श्री गोपाल काण्डा, भूतपूर्व मंत्री		1	112790
30.	श्री शिव चरण लाल शर्मा, मंत्री		1	124341
31.	श्री सुलतान सिंह, मुख्य संसदीय सचिव		1	35954
32.	श्री जयवीर सिंह, मुख्य संसदीय सचिव		1	46164
33.	शिव दान सिंह, मुख्य संसदीय सचिव		1	227220
34.	श्री जशब खान, मुख्य संसदीय सचिव		1	158438
35.	श्री प्रत्ताप सिंह गिल्लाखेड़ा, मुख्य संसदीय सचिव		1	169898
36.	श्रीमती अनिता यादव, मुख्य संसदीय सचिव		1	182119

[श्री भूपेन्द्र सिंह हुड्डा]

1	2	3	4	5
37.	श्रीमती गीता भुक्कल, मंत्री		1	118966
38.	श्री ओम प्रकाश जैन, भूतपूर्व मंत्री		1	94206
39.	राव नरेन्द्र सिंह, मंत्री		1	248613
40.	श्री सतपाल सांगवान, मंत्री		1	104116
41.	श्री विनोद भ्याना, मुख्य संसदीय सचिव		1	125418
42.	श्री जिले राम शर्मा, भूतपूर्व संसदीय सचिव		1	2514
43.	श्री राम किशन गुज्जर, मुख्य संसदीय सचिव		1	228273

Construction of Four Lane Road

346. Shri Devender Kumar Bansal : Will the PWD (B&R) Minister be pleased to state whether it is a fact that the proposal to construct four lane road from Panchkula to Saharanpur via Yamunanagar has been approved since a long time but the construction work on the said road has not been started so far; if so, the time by which the construction work is likely to be started on the said road ?

उद्योग मंत्री (श्री रणदीप सिंह सुरजेवाला) : हां श्रीमान। वन विभाग द्वारा पेड़ काटने व संरक्षित वन भूमि के मोड़ (डाइवर्सन) की अनुमति मिलने पर, भारतीय राष्ट्रीय राजमार्ग प्राधिकरण (एन.एच.ए.आई.) द्वारा 30 अप्रैल, 2013 तक कार्य शुरू होने की सम्भावना है।

Rules and Regulations for Paying Guest Houses

265 Shri Sampat Singh : Will the Chief Minister be pleased to state —

- whether there are any rules and regulations for regulating the paying guest houses in the cities/towns of Haryana; and
- if so, the details thereof; if not, whether there is any proposal to frame any rules and regulations to regulate these paying guest houses ?

मुख्य मंत्री (श्री भूपेन्द्र सिंह हुड्डा) :

(क) हां, श्रीमान जी।

(ख) नगर एवं ग्राम आयोजना विभाग द्वारा गेस्ट/बोर्डिंग हाऊस बनाने हेतु दिनांक 31.12.2012 को नीति जारी की गई है, जो कि ऐसे शिक्षण संस्थानों में लागू होगी, जहां पर विकास प्लान के जोनिंग विनियम ऐसी सुविधा प्रदान करने की अनुमति देते हों। नगरपालिका क्षेत्रों के लिये समान नीति बनाई जानी प्रस्तावित है।

Personnel Deputed on Security

372. Shri Parminder Singh Dhull : Will the Chief Minister be pleased to state —

- (a) whether there is any criteria or guidelines of the Government for providing Police Escort or Pilot to the Ministers, CPSs, Officers etc. of the State, if so; the details thereof;
- (b) the Police Station-wise detail of the Escorts/Pilots provided to the persons as at (a) above, alongwith their names and designations, during the period from 01.04.2005 to 15.01.2013; and
- (c) the total number of Police Personnel engaged on duty as at (b) above ?

मुख्य मंत्री (श्री भूपेन्द्र सिंह हुड्डा) : श्रीमान् जी, उपरोक्त अतारकित प्रश्न नं० 372 के सन्दर्भ में वांछित सूचना निम्न प्रकार है :-

- (क) हां, श्रीमान् जी। इसके लिए एक मानदण्ड एवं दिशा निर्देश हैं। दिशा निर्देशों की एक प्रति परिशिष्ट 1 पर संलग्न है।
- (ख) एस्कॉर्ट/पायलट पुलिस स्टेशनवार उपलब्ध नहीं कराई जाती। पायलट और एस्कॉर्ट जो कि राज्यपाल, मुख्यमंत्री, मन्त्रियों, मुख्य संसदीय सचिवों, सांसदों, विधायकों एवम् अन्य अति विशिष्ट व्यक्तियों को दिनांक 26.02.2013 को दी गई हैं, का विवरण निम्न प्रकार है :-

क्र० सं० संख्या	सुरक्षा प्राप्तकर्ता का नाम	पदनाम	पायलट/एस्कॉर्ट	व्यक्तियों की
1	2	3	4	5
1.	श्री जगन्नाथ पहाड़िया	राज्यपाल	पायलट एवं एस्कॉर्ट	09
2.	श्री भूपेन्द्र सिंह हुड्डा	मुख्यमंत्री	पायलट-01 एस्कॉर्ट-02 (हर एक कारकेड में)	42
3.	कुमारी शैलजा	केन्द्रीय मंत्री सामाजिक न्याय एवं अधिकारिता	एस्कॉर्ट	05
4.	श्री कुलदीप शर्मा	अध्यक्ष विधानसभा	पायलट एवं एस्कॉर्ट	10
5.	श्री ए०के० सीकरी	मुख्य न्यायाधीश, पंजाब एवं हरियाणा उच्च न्यायालय	पायलट एवं एस्कॉर्ट	08

[श्री भूपेन्द्र सिंह हुड्डा]

1	2	3	4	5
6.	श्री ओम प्रकाश चौटाला	विधायक, (विपक्ष के नेता)	एस्कार्ट	05
7.	श्री हरमोहिन्द्र सिंह चट्टा	मंत्री	एस्कार्ट	06
8.	केप्टन अजय सिंह यादव	मंत्री	एस्कार्ट	10
9.	श्री रणदीप सिंह सुरजेवाला	मंत्री	मायलट एवं एस्कार्ट	10
10.	श्री महेन्द्र प्रताप	मंत्री	एस्कार्ट	05
11.	श्रीमती किरण चौधरी	मंत्री	एस्कार्ट	05
12.	श्री परमवीर सिंह	मंत्री	एस्कार्ट	05
13.	श्रीमती गीता भुक्कल	मंत्री	एस्कार्ट	05
14.	राव नरेन्द्र सिंह	मंत्री	एस्कार्ट	07
15.	श्री सतपाल सांगवान	मंत्री	एस्कार्ट	06
16.	श्री शिव चरण शर्मा	राज्य मंत्री	एस्कार्ट	07
17.	श्री सुखबीर कटारिया	राज्य मंत्री	एस्कार्ट	05
18.	श्री फूल चन्द मुलाना, उपाध्यक्ष	उच्चाधिकार कमेटी- बीस सूत्री कार्यक्रम	एस्कार्ट	05
19.	श्री अकरम खान	उपाध्यक्ष विधानसभा	एस्कार्ट	06
20.	श्रीमती अनिता यादव	मुख्य संसदीय सचिव	एस्कार्ट	06
21.	राव दान सिंह	मुख्य संसदीय सचिव	एस्कार्ट	07
22.	श्री धर्मबीर सिंह	मुख्य संसदीय सचिव	एस्कार्ट	08
23.	श्री जयवीर सिंह	मुख्य संसदीय सचिव	एस्कार्ट	05
24.	श्री जलेब खान	मुख्य संसदीय सचिव	एस्कार्ट	06
25.	श्री प्रहलाद सिंह, गिल्लाखेड़ा	मुख्य संसदीय सचिव	एस्कार्ट	06
26.	श्री राम किशन फौजी	मुख्य संसदीय सचिव	एस्कार्ट	05
27.	कुमारी शारदा राठीर	मुख्य संसदीय सचिव	एस्कार्ट	04
28.	श्री सुलतान सिंह जडौला	मुख्य संसदीय सचिव	एस्कार्ट	05
29.	श्री रामकिशन गुज्जर	मुख्य संसदीय सचिव	एस्कार्ट	05

1	2	3	4	5
30.	श्री विनोद भयाना	मुख्य संसदीय सचिव	एस्कार्ट	05
31.	श्री बीरेन्द्र सिंह	सांसद, राज्यसभा	एस्कार्ट	05
32.	श्री दीपेन्द्र सिंह हुड्डा	सांसद, रोहतक	एस्कार्ट	07
33.	श्री अशोक तंवर	सांसद, सिरसा	एस्कार्ट	04
34.	श्री विनोद शर्मा	विधायक	एस्कार्ट	06
35.	श्री आनन्द सिंह डांगी	विधायक	एस्कार्ट	06
36.	श्री ओम प्रकाश जैन	पूर्व मंत्री (विधायक)	एस्कार्ट	04
37.	श्री जिले राम शर्मा	पूर्व मुख्य संसदीय सचिव (विधायक)	एस्कार्ट	07
38.	श्रीमती आशा हुड्डा	मुख्यमंत्री जी की पत्नी	एस्कार्ट	06
39.	श्री पी०वी० राठी	प्रधान सलाहाकार, गृह एवं गुप्तचर विभाग	एस्कार्ट	05
40.	श्री एस०एन० विशिष्ट	पुलिस महानिदेशक	एस्कार्ट	07
41.	श्री गुरभीत राम रहीम सिंह	डेरा सच्चा सौदा	एस्कार्ट	11
कुल जोड़				291

(ग) दिनांक 26.02.2013 को उपरोक्त (ख) की ड्यूटी पर लगे हुये पुलिस कर्मियों की कुल संख्या 291 है।

परिशिष्ट-1

हरियाणा राज्य में मंत्रियों, मुख्य संसदीय सचिवों, अधिकारियों इत्यादि को पुलिस पायलट और एस्कार्ट के प्रावधान के लिए दिशा-निर्देश।

हमारे देश का वर्तमान सुरक्षा वातावरण कई सुसंगठित आतंकवादी समूहों की गतिविधियों से प्रभावित किया गया है, जिसके कारण संविधान के अनुसार गणमान्य व्यक्तियों की कड़ी सुरक्षा व्यवस्था की जाती है। राज्य सरकार अपने क्षेत्राधिकार के भीतर अति विशिष्ट व्यक्तियों और अन्य संरक्षित गणमान्य व्यक्तियों की सुरक्षा सुनिश्चित करने के लिए जिम्मेदार है। एक संरक्षित व्यक्ति की सुरक्षा सबसे अधिक संवेदनशील यात्रा के दौरान होती है और यह आवश्यक है कि अत्यंत संरक्षित/खतरे से आशंकित व्यक्तियों को गतिमान सुरक्षा दी जाये।

[श्री भूपेन्द्र सिंह हुड्डा]

कुछ श्रेणी के व्यक्तियों जिनमें मुख्यतः सरकार के उच्च पदस्थ श्रेणी के व्यक्तियों को गतिशील सुरक्षा की आवश्यकता न केवल विशिष्ट खतरों के कारण बल्कि इसलिए क्योंकि उनका सामान्य जनता से लगातार सम्पर्क और कई बार सरकार के निर्णयों जिन्हें पब्लिक के कुछ लोगों द्वारा पसन्द नहीं किया जाता, उसकी प्रतिक्रिया के कारण भी, गतिशील सुरक्षा की आवश्यकता होती है।

तदनुसार माननीय पंजाब एवं हरियाणा उच्च न्यायालय, चण्डीगढ़ के सिविल रिट पेटिशन नं० 4064/2007 के निर्देशों की अनुपालना में सुरक्षा वाहन दिये जाने की एक नीति बनाई गई है। इस नीति में दिये गये प्रावधानों के अनुसार कुछ उच्च पदस्थ श्रेणी के व्यक्ति, मुख्यतः केन्द्र व राज्य सरकार के उच्च पदस्थ व्यक्ति गतिशील सुरक्षा के पात्र होंगे जैसे कि राष्ट्रपति, उपराष्ट्रपति, प्रधानमंत्री, दूसरे देशों के गणमान्य व्यक्ति, हरियाणा के राज्यपाल, मुख्यमंत्री, विपक्ष के नेता, सर्वोच्च न्यायालय के मुख्य न्यायाधीश, सर्वोच्च न्यायालय के न्यायाधीश, पंजाब एवं हरियाणा हाई कोर्ट के मुख्य न्यायाधीश, अध्यक्ष/उपाध्यक्ष लोकसभा/विधानसभा, मंत्री, मुख्य संसदीय सचिव, उपाध्यक्ष उच्चाधिकार कमेटी इत्यादि तथा सभी जेड प्लस एवं जेड श्रेणी और एस.पी.जी. सुरक्षा प्राप्त व्यक्ति एवं सांसद, विधायक तथा अधिकारी (खतरा आंकलन के आधार पर) एवं अन्य सभी संरक्षित व्यक्ति जिन्हें उनकी स्थिति, खतरे तथा संबालन आवश्यकताओं के अनुरूप गतिशील सुरक्षा दी जाती है।

यद्यपि उपरोक्त प्रावधान स्थानीय पुलिस को भीड़-भाड़ वाले क्षेत्रों में आवश्यकता अनुसार अतिरिक्त सुरक्षा वाहन उपलब्ध करवाने में बाधित नहीं होंगे।

इसके अतिरिक्त भी कुछ ऐसे मामले हो सकते हैं जिनमें ऐसे लोग या ऐसे व्यक्ति जो उपरोक्त सूची में दर्ज नहीं हैं को प्रोटोकॉल अथवा संभावित खतरों को देखते हुए गतिशील सुरक्षा की आवश्यकता हो सकती है उस स्थिति में मुख्यालय से निर्देश जारी किये जायेंगे। ऐसे सभी मामलों में जहाँ स्थानीय पुलिस द्वारा सुरक्षा समीक्षा के अन्तर्गत सुरक्षा की आवश्यकता हो तब पुलिस महानिदेशक अथवा अतिरिक्त पुलिस महानिदेशक, गुप्तचर विभाग, हरियाणा की पूर्ण अनुमति अनिवार्य है। यह सुरक्षा संभावित खतरे को देखते हुए केवल संबंधित पुलिस अधीक्षक/ पुलिस उपायुक्त अथवा उनसे उच्च अधिकारियों के आदेश पर ही दी जा सकती है।

पायलट एवं एस्कॉर्ट उपलब्ध कराने के उपरोक्त निर्देशों की समीक्षा वर्ष में कम से कम एक बार या आवश्यकता पड़ने पर या हालात के अनुसार की जायेगी।

उपरोक्त नीति राज्य सरकार द्वारा अनुमोदित है।

Provision of Chemist Shop

347. Shri Devender Kumar Bansal : Will the Health Minister be pleased to state whether it is a fact that there is no provision of Chemist Shop in the General Hospital in Panchkula; if so, whether there is any proposal to make provision of Chemist Shop in the said Hospital togetherwith the time by which such provision is likely to be made ?

स्वास्थ्य मंत्री (राय नरेन्द्र सिंह) : नहीं, श्रीमान् जी, सामान्य अस्पताल, पंचकूला के प्रांगण में जन औषधि स्टोर पहले से ही चल रहा है।

Rules/Guidelines for Vehicles

266. Shri Sampat Singh : Will the Chief Minister be pleased to state:—

- (a) whether any rules/guidelines have been issued to auto rickshaw/three wheelers, scooter rickshaw and maxi cabs/ taxis/buses;
- (b) the total number of taxis/buses which have been issued permits in the State till now;
- (c) the number of persons who have been issued driving licences till now for all types of above said vehicles; and
- (d) whether the Government intends to issue badges to all the drivers of such vehicles ?

मुख्य मंत्री (श्री भूपेन्द्र सिंह हुड्डा) :

- (क) हां, श्रीमान् जी।
- (ख) राज्य में बसों और टैक्सियों के लिए जारी किए गए परमिटों की कुल संख्या 64,388 है।
- (ग) 1,20,224 व्यक्तियों को अब तक राज्य में यात्री परिवहन वाहनों को चलाने के लिए ड्राइविंग लाइसेंस जारी किए गए हैं।
- (घ) हां, श्रीमान् जी।

Vehicles Provided to Ministers

373. Shri Parminder Singh Dhull : Will the Chief Minister be pleased to state—

- (a) the number of vehicles/staff cars provided by the Government to the Ministers, Ministers of State and Chief Parliamentary Secretaries; separately, and
- (b) the expenditure involved by each person, as at (a) above, separately during the period from 1.4.2005 to 1.1.2013 ?

मुख्य मंत्री (श्री भूपेन्द्र सिंह हुड्डा) : श्री मान जी, वाहनों की संख्या व खर्च का विवरण साथ संलग्न है।

विवरण

क्रमांक	मन्त्री/राज्य मन्त्री/मुख्य संसदीय सचिव का नाम	वाहनों की संख्या	कुल खर्च लाखों में
1	2	3	4
1.	मुख्य मंत्री	5	136.03
2.	श्री हरमोहिन्द्र सिंह चट्टा	2	62.24
3.	कैप्टन अजय सिंह	2	98.58
4.	श्री रणदीप सिंह सुरजेवाला	2	84.06
5.	श्री महेन्द्र प्रताप सिंह	2	30.68
6.	श्रीमति किरण चौधरी	2	43.77
7.	श्री परमवीर सिंह	2	34.74
8.	श्रीमति गीता भुक्कल	2	39.75
9.	राव नरेन्द्र सिंह	2	32.18
10.	श्री सतपाल सांगवान	2	24.98
11.	श्री शिवचरण लाल शर्मा	2	65.04
12.	श्री सुखबीर कटारिया	2	45.73
13.	श्रीमती अनीता यादव, सी.पी.एस.	1	43.00
14.	राव दान सिंह, सी.पी.एस.	1	45.11
15.	श्री धर्मवीर, सी.पी.एस.	1	88.01
16.	श्री जयवीर सिंह, सी.पी.एस.	1	31.52
17.	श्री जलेब खान, सी.पी.एस.	1	42.50
18.	श्री प्रहलाद सिंह, सी.पी.एस.	1	38.91

1	2	3	4
19.	श्री रामकिशन फोजी, सी.पी.एस.	1	27.89
20.	श्रीमती शारदा राठौर, सी.पी.एस.	1	32.74
21.	श्री सुलतान सिंह, सी.पी.एस.	1	31.74
22.	श्री रामकिशन गुज्जर, सी.पी.एस.	1	18.84
23.	श्री विनोद भ्याना, सी.पी.एस.	1	20.31
24.	श्री चन्द्र मोहन, पूर्व उप मुख्य मंत्री	2	26.52
25.	श्री बीरेन्द्र सिंह, पूर्व मंत्री	2	36.35
26.	श्री सुरेन्द्र सिंह, पूर्व मंत्री	1	0.26
27.	श्री विनोद कुमार शर्मा, पूर्व मंत्री	1	9.87
28.	श्री ओम प्रकाश जिन्दल, पूर्व मंत्री	1	0.40
29.	श्री फूल चन्द मुलाना, पूर्व मंत्री	1	11.44
30.	श्रीमती करतार देवी, पूर्व मंत्री	2	32.54
31.	श्री लक्ष्मण दास अरोड़ा, पूर्व मंत्री	2	23.02
32.	श्रीमती सावित्री जिन्दल, पूर्व मंत्री	2	17.26
33.	श्रीमती मीना रानी, पूर्व मंत्री	2	24.21
34.	श्री ए.सी. चौधरी, पूर्व मंत्री	2	23.16
35.	श्री मांगे राम गुप्ता, पूर्व मंत्री	2	17.54
36.	श्री ओम प्रकाश जैन, पूर्व मंत्री	2	30.80
37.	श्री गोपाल काण्डा, पूर्व मंत्री	2	31.44
38.	श्री रमेश कौशिक, पूर्व सी.पी.एस.	1	8.13
39.	श्री जिले राम शर्मा, पूर्व सी.पी.एस.	1	8.99

Shortage of Doctors

348. Shri Devender Kumar Bansal: Will the Health Minister be pleased to state:—

- (a) whether it is a fact that there is a great shortage of doctors and other staff in the General Hospital, Sector-6, Panchkula; and
- (b) if so, the time by which the shortage of doctors and other staff is likely to meet out?

स्वास्थ्य मंत्री (राव नरेन्द्र सिंह) :

- (क) नहीं, श्रीमान्, चिकित्सकों की कोई कमी नहीं है। चिकित्सकों के सभी स्वीकृत पद भरे हुए हैं। इसी प्रकार अन्य अमले की भी कोई भारी कमी नहीं है। अन्य अमले के बहुत थोड़े से पदों को छोड़कर सभी पद भरे हुए हैं। जहाँ भी नियमित अमला उपलब्ध नहीं है, वहाँ कार्य अनुबन्ध आधार पर करवाने का प्रबन्ध किया गया है।
- (ख) उपरोक्त (क) के मध्यमजर चिकित्सकों के मामले में यह प्रश्न उत्पन्न नहीं होता। अन्य सभी श्रेणियों में जहाँ भी पद रिक्त है, जैसे ही अमला उपलब्ध होगा, उन्हें भर दिया जायेगा।

Vehicles Registered in Haryana

267. Shri Sampat Singh : Will the Chief Minister be pleased to state the District-wise total number of vehicles of all types registered in Haryana upto 31st December, 2011 and 31st December, 2012 alongwith the details of name of vehicles and each registering authority ?

मुख्य मंत्री (श्री भूपेन्द्र सिंह हुड्डा) : श्रीमान् जी, इस सम्बन्ध में एक तालिका सदन के पटल पर रखी जाती है।

District-wise total No. of Vehicles Registered in Haryana as on 31.3.2011

Sr. No.	Name of Districts	Types of Vehicles												Total
		2	3	4	5	6	7	8	9	10	11	12	13	
		Scooters	Motorbikes	Motor Cycles	Cars/ Jeeps	Tractors	Medium/ Heavy Goods vehicles	LMV Goods	Buses	Taxis	Passenger Vehicles (3 to 6 seaters)	Other	Total	
1	Ambala	89085	9542	118727	61448	15115	26239	7824	1328	689	6420	231	336648	
2	Bhiwani	28664	9908	69673	26802	30986	2618	2884	602	185	1832	1470	175624	
3	Faridabad	109263	46145	271952	162257	4616	99359	32302	3693	6790	19362	229	755968	
4	Fatehabad	23852	6292	60025	14118	31061	1386	1666	347	64	703	295	139809	
5	Gurgaon	118659	15698	190925	231567	16499	60662	13200	16196	3761	17084	235	688486	
6	Hisar	49731	8431	161877	32489	41539	4348	7712	1562	230	3100	0	311019	
7	Jhajjar	21760	1812	54834	15753	39174	14389	4266	432	770	4262	0	157452	
8	Jind	21244	5677	82503	15662	37767	3004	2483	771	803	2761	0	172675	
9	Kaithal	22327	5058	85009	15615	29613	858	1086	864	45	1123	360	161958	
10	Karnal	88226	19394	181282	41316	51954	4434	8783	1019	362	7106	7070	419866	
11	Kurukshetra	42064	11033	92071	27994	34508	875	2084	794	136	2520	149	214228	
12	M.Gadh	19605	7603	75699	13498	15001	1359	2053	434	1510	354	6	137122	
13	Panchkula	50449	4879	53071	48906	4028	4827	2340	1236	861	3489	0	171086	
14	Parlpat	38110	5817	106285	50351	26431	2406	2927	797	368	4457	0	237949	
15	Rewari	43417	3298	96281	14897	10024	10492	6290	1428	829	1720	260	188936	
16	Rohatak	48467	6794	74319	31236	23926	18151	8418	1544	1333	9780	0	223968	
17	Sisik	36057	11437	106655	38920	42419	1263	1373	977	37	404	0	239542	
18	Sothipat	30607	3681	153272	38535	12035	5478	2810	515	618	3648	5	253204	
19	Y.Nagar	34031	3016	151393	36663	11371	8090	2924	702	394	2732	3	251319	
20	Mewat	1890	101	51170	4247	7134	4622	744	285	101	1409	23	71726	
21	Palwat	1083	76	22606	3849	2120	302	215	120	92	504	0	30967	
	Headquarter	3210	109	1275	45857	0	0	0	0	0	0	0	50451	
	Total	921801	185801	2262824	968980	487321	275162	814384	35646	19978	94770	10336	5377003	

[श्री भूपेन्द्र सिंह बुढडा]

District-wise total No. of Vehicles Registered in Haryana as on 31.3.2012

Sr. No.	Name of Districts	Types of Vehicles											Total
		Scooters	Mopeds	Motor Cycles	Cars/ Jeeps	Tractors	Medium/ Heavy Goods vehicles	LAMV Goods	Buses	Taxis	Passenger Vehicles (3 to 6 seaters)	Other	
1	Ambala	98171	9542	133203	67513	16238	26699	8570	1394	781	6798	231	369140
2	Bhiwani	30745	10264	84837	30784	33736	3577	3711	737	261	1832	1471	201955
3	Faridabad	116177	46408	306103	185258	5279	102247	32993	3936	7973	21428	229	828031
4	Fatehabad	24760	6351	70983	16424	32604	1540	2035	497	103	912	346	156555
5	Gurgaon	130040	15935	219789	269879	17685	63973	13840	16862	4315	17587	424	770329
6	Hisar	54070	8641	180729	38134	43531	4715	8274	1672	300	3224	1	343291
7	Jhajjar	22910	1950	67495	19566	41362	15554	4626	541	906	4556	0	179466
8	Jind	22516	5785	95188	18399	38954	3255	2873	850	832	3216	9	191877
9	Kaithal	23706	5058	97420	17984	30861	1148	1441	988	45	1404	426	180481
10	Karnal	91902	19529	201641	47336	53281	5109	9395	1166	468	7636	7149	444612
11	Kurukshetra	44705	11065	105039	31505	35294	1066	2499	924	226	2641	197	235161
12	M. Gadh	20833	7840	86830	16692	16042	1684	2497	732	1732	563	6	155471
13	Panchkula	53974	4890	60536	50935	4323	5558	3210	1375	1055	4209	0	190065
14	Panipat	40968	5960	121971	54831	29307	3054	3272	963	541	4943	0	265810
15	Rewari	46479	3451	110354	18331	11177	11054	6940	1613	1035	2143	260	212737
16	Rohtak	52746	6911	85705	35606	25145	18963	8795	1650	1513	10859	0	247893
17	Sirsa	38748	11463	111915	42902	44564	1409	1773	1180	49	545	0	254548
18	Sonapat	33972	4308	171540	44423	14210	6229	3398	694	872	4266	26	283938
19	Y. Nagar	38843	3104	163988	40179	11965	8685	3324	829	450	2869	11	272247
20	Mewat	1979	102	60810	4631	7897	6451	1127	318	133	1409	23	84880
21	Palwal	1692	170	38016	7002	3203	765	404	232	183	955	0	52622
	Headquarter	3210	109	1275	52407	0	0	0	0	0	0	0	57061
	Total	991146	188836	2575367	1110721	516658	292735	124397	39153	23793	103995	10869	5978110

District-wise total No. of Vehicles Registered in Haryana as on 31.12.2012

Sr. No.	Name of Districts	Types of Vehicles											Total
		Scooters	Mopeds	Motor Cycles	Cars/Jeeps	Tractors	Medium/Heavy Goods vehicles	LMV Goods	Buses	Taxis	Passenger Vehicles (3 to 6 seats)	Other	
1	Ambala	102917	9548	145500	72289	16925	26983	9099	1512	926	7132	302	391133
2	Bhiwani	32118	10509	97216	34807	35524	4161	5016	951	367	2339	1862	224870
3	Faridabad	121941	46579	327186	202312	5683	104551	33621	4182	8236	22636	653	877580
4	Fatehabad	25754	6364	79077	18136	33686	1616	2298	614	111	964	400	169020
5	Gurgaon	139130	15944	239781	300743	18476	69255	15917	17232	6140	19940	1389	843947
6	Hisar	57397	8852	193229	42955	44913	5002	9128	1857	361	3708	46	367448
7	Jhajjar	24230	2104	75805	22404	42743	16369	4931	694	1034	4759	93	195166
8	Jind	23691	5909	104393	20777	40126	3420	3342	999	950	3388	68	207063
9	Kaithal	24695	5062	106088	19911	31935	1304	1712	1059	48	1546	524	193884
10	Karnal	94716	19652	215545	51836	54219	5418	9877	1308	587	7958	7285	468401
11	Kurukshetra	46855	11094	314686	34212	35984	1240	2799	1045	226	2709	334	251184
12	M.Gadh	21730	8009	93722	18284	16809	1840	2964	965	1904	734	9	166970
13	Panchkula	56619	4892	65537	54689	4364	5790	3626	1525	1188	4820	137	203187
14	Panipat	43467	6048	132456	58371	30006	3357	3685	1114	564	5337	164	284569
15	Rohtak	48902	3618	119353	21001	12217	11625	7182	1787	1246	2391	310	229632
16	Sirsa	56977	6935	93186	39080	26041	19352	9061	1768	1590	11463	41	265494
17	Sonsa	40757	11497	122664	45943	46404	1499	2138	1309	74	739	67	273091
18	Sonapat	37004	4568	182775	49328	15336	6821	3688	843	1040	4664	115	306182
19	Y. Nagar	39733	3193	176436	43192	12699	8866	3682	921	479	2980	25	292206
20	Mewat	2083	106	64417	5556	8213	7382	1243	326	177	1698	71	91274
21	Palwal	2476	294	47314	9326	3906	1221	592	338	263	1461	43	67234
	Headquarter	3217	112	1275	56794	0	0	0	0	0	0	0	61398
	Total	1046409	190889	2797641	1221946	536209	307072	135601	42351	27511	113366	13938	6432333

More than One Charge of the Offices

374. Shri Parminder Singh Dhull : Will the Chief Minister be pleased to state:—

- (a) the number of IAS and IPS officers, including their names and designations, who have been given more than one charge/posting at different places/headquarters, during the period from 1-4-2005 to 15-1-2013, alongwith the justification; and
- (b) whether the officers, as at (a) above have been provided more than one staff car, alongwith the expenditure involved, separately, during the period from 1-4-2005 to 15-1-2013 ?

मुख्य मंत्री (श्री भूपेन्द्र सिंह हुड्डा) : श्री मान जी, इस सूचना को एकत्रित करने के लिए जो प्रयास अपेक्षित हैं, वे मिलने वाले परिणाम के अनुरूप नहीं होंगे।

Opening of Dispensaries

349. Shri Devender Kumar Bansal: Will the Health Minister be pleased to state whether there is any proposal under consideration of the Government to open dispensaries in all the Sectors of Panchkula where such facilities are not available; if so, the time by which the same will be opened ?

स्वास्थ्य मंत्री (राव नरेन्द्र सिंह) : नहीं, श्रीमान जी।

वर्ष 2013-14 के लिए बजट अनुमान प्रस्तुत करना

11.00 बजे **Mr. Speaker:** Hon'ble Members, now the Hon'ble Finance Minister will present the Budget Estimates for the year 2013-14.

Finance Minister (Sardar Harmohinder Singh Chattha) : Hon'ble Speaker Sir, I rise to present before this august house the Budget Estimates for the year 2013-14.

2. At the outset, I express my gratitude to the Hon'ble Speaker for having consented to grant permission to submit digitised budget documents on the floor of the House. This will save precious resources and will prove very convenient to worthy Members as electronic access and retrieval of Budget information will be possible. Of course, we have printed a few copies of the voluminous budget documents, which can be obtained by any member who finds it difficult to refer to the relevant information in digital format.

3. This is my second budget presentation as the Finance Minister of the State and I am committed to deliver the best under the inspiring guidance of UPA Chairperson Smt. Sonia Gandhi, able leadership of Dr. Manmohan Singh and the Chief Minister Mr. Bhupinder Singh Hooda alongwith the cooperation of my esteemed cabinet colleagues and the members of this august house. (At this stage, Hon'ble Deputy Speaker occupied the Chair.)

FINANCIAL MANAGEMENT

4. Hon'ble Deputy Speaker, It is my privilege to inform the august House that Haryana has outperformed the major States in the country in mobilizing financial resources during the 11th Five Year Plan. The Working Group on State Financial Resources for the 12th Plan set up by the Planning Commission records that as against the national average mobilisation of 92.5% of the projections of the 11th Five Year Plan by the State, Haryana was able to mop up resources to the extent of 192% of the projected mobilisation. For sustainable debt management the 12th Finance Commission recommended that Interest Payment to Total Revenue Receipts ratio should be 15% instead of 18% prescribed by the 11th Finance Commission. In Haryana this ratio was observed 12.71% during the 11th Five Year Plan. It implies that the State is on the debt sustainability path.

5. Despite the slowdown, the State will achieve the target of its revenue collections of ₹19962 crore under VAT Act, CST Act, Entertainment Duty Act, Passenger and Goods Taxation Act and Excise Act for the current year. We projected our tax revenue for 2012-13 at ₹ 23873.28 crore and we collected ₹ 24289.81 crore as per RE 2012-13 with a growth of 19.07% over the year 2011-12. Our total receipts of revenue account were estimated for the year 2012-13 at ₹ 37327.97 crore and as per RE 2012-13 we received ₹ 37824.07 crore with a growth of 23.78% over the year 2011-12. This was achieved without any new taxes imposed on our people. The tax collection remained efficient as the ratio of expenditure to total tax collection up to December, 2012 was 0.59%. This remarkable achievement has been recorded inspite of the fact that during the year 2012-13, the State Government reduced VAT rate from 12.5% to 5% on surgical tables & surgical lights used for surgery of patients in operation theatres and bitumen emulsion & crumb rubber modified bitumen in order to provide relief to general public. VAT on the purchase of goods by the CSD canteens of the Armed and Para Military Forces has been reduced from 5% to 4%. Gutka has also been banned in the State. These and other progressive steps taken do have a substantial quantum of foregone revenue, but the Government has not hesitated to take these decisions in public interest.

6. During 2013-14, we have estimated revenue receipts at ₹ 43780.33 crore constituting growth of 15.75% over RE 2012-13. Our tax revenue is ₹ 28784.34 crore constituting a growth of 18.50% over RE 2012-13. The growth of VAT is assumed to be 17.26% and that of excise duty is to be 33.33%. Our revenue expenditure will grow at 12.77% to ₹ 46223.56 crore.

ECONOMY OUTLOOK

7. The world economy is struggling to recover but the recovery is slow and gradual due to downside risks in the euro area. As per the Advance Estimates of 2012-13, the national economy is expected to grow at 5 percent during 2012-13 against the growth rate of 6.2 percent in 2011-12. The slow growth is attributed to deceleration of growth rate of Agriculture, Forestry and Fishing, Manufacturing and Electricity, Gas, Water Supply, Mining and Quarrying Sectors. We are happy

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to know that the Economic Survey presented by the Government of India on 27 February 2013 projects the possibility of a higher growth rate between 6.1 to 6.7% during the current year.

8. Against the background of international and national economy, Haryana State Economy achieved the growth of 7.1% as per advance estimates of GSDP for 2012-13. This has been attained because of several reasons including, *inter alia*, favourable baseline scenario, proactive and decisive policies put in place by line departments; fiscal prudence and relatively solid public finance; governance reforms undertaken by the State Government to offset risk of moral hazard, etc. The per capita income of the State at current prices was estimated as ₹ 123554 in 2012-13 recording the growth of 13.3 percent. During the 11th Five Year Plan (2007-2012), the State economy grew at an excellent average annual growth of 9 percent, which was higher than the growth rate of Indian economy registered at 8 percent. The contribution of Agriculture and Allied Sector, Industry Sector and Service Sector to GSDP in real terms was 16 percent, 28 percent and 56 percent respectively in 2012-13 against 16.7 percent, 28.7 percent and 54.6 percent respectively in 2011-12.

9. Mr. Speaker Sir, this is our first budget after the ratification of the 12th Five-year Plan by the National Development Council. We have committed ourselves with aggressive and audacious urge to achieve the goal of faster, more inclusive and sustainable growth to definitely earn our rightful place under the Sun. Secondly, we are determined to deliver the basic services of education, health and social welfare efficiently and cost effectively to our farmers, workers and future generations. Thirdly, we aim to increase our capital investment in infrastructure to boost our economy. To attain these goals, we have to first preserve our demographic dividends by investing in human capital by increasing our outlays in Education, Health and Skill Development sectors. Secondly, we have to improve total factor productivity in the Agriculture, Manufacturing and Service Sectors by allocative efficiency of our natural, human and financial resources. Thirdly, we would revive our infrastructure investment and harness our natural resources like land, water, air in a better and environmentally friendly way. Fourthly, we will be improving our governance at State, division, district, subdivision, tehsil, block, village/ward and individual level. Fifthly, we have to enforce accountability for all walks of life through stakeholder engagement on the basis of inclusivity, financial accountability for all, codification of accountability as far as possible and periodic evaluation to assess success, failures and correctives.

PROVISION FOR BE 2013-14

10. True to our government's commitment of zero burden on the residents of the State, I have no intention of imposing any new taxes in the Budget. I have immense faith in the growth of the State Economy and its hardworking and industrious people. We expect a growth of 17.26 % in VAT to yield ₹ 19288.61 crore. The Excise Policy already announced by the government

will yield ₹ 4000 crore in Financial Year 2013-14. Besides this, Stamps and Registration, Passengers & Goods Tax, share from Central Taxes, Vehicle Taxes, etc., will take our receipts on the tax revenue to ₹32,268.24 crore. The non-tax revenue including the grant-in-aid of ₹ 6349.61 crore from the Government of India will take the non-tax revenue to ₹11,512.09 crore. This coupled with the miscellaneous capital receipts and the public debt and loan recoveries will raise our total receipts to ₹65,745.75 crore. As against this, the proposed expenditure is pegged at ₹66,178.49 crore. The revenue deficit as a percentage to GSDP will further reduce to 0.59 during BE 2013-14 as against 0.90 in RE 2012-13. The fiscal deficit as a percentage to GSDP also falls from 2.3% during RE 2012-13 to 2.2% in BE 2013-14. The ratio of salary and pension to total revenue receipts is also proposed to reduce from 38.68% during RE 2012-13 to 37.94% in BE 2013-14. The debt-GSDP ratio also declines favourably from 16.50% in RE 2012-13 to 16.47% during BE 2013-14, much within the target of 22.8% prescribed by the 13th Finance Commission.

11. To achieve the objective of "Faster, Inclusive and Sustainable Growth" in the 12th Five Year Plan, I am proposing an outlay of ₹ 27071.32 crore for Annual Plan 2013-14 with a growth of 18% from RE 2012-13. This outlay includes an amount of ₹ 7512.83 crore for State Public Sector Enterprises (PSEs) and ₹ 1558.49 crore for local bodies to be met out from their own resources. Excluding the outlays of Public Sector Enterprises and Local Bodies, the Net State Plan Outlay for Annual Plan 2013-14 is proposed at ₹ 18000 crore. This outlay is 24% higher than the outlay of ₹ 14500 crore for Annual Plan 2012-13. The enhanced plan budget is expected to propel growth during 2013-14 as it will expand capacity in the economy.

12. We have made a conscious effort to reduce the revenue deficit for 2013-14 to ₹2443.23 crore, with the available resources and key initiatives outside the budget involving public private participation and leveraging other funds being maintained by different entities. Simultaneously, a conscious effort has been made to enhance the allocation for capital expenditure. We propose to increase the capital expenditure net of expenditure on food procurement to ₹6936.99 crore in Financial Year 2013-14 as against ₹5509.24 crore during RE 2012-13.

13. In addition to our own resources, we intend to leverage funds available with the government for bringing private sector investment in infrastructure development in the PPP mode. The Infrastructure Development Fund (IDF) and the Infrastructure Augmentation Charges (IAC) which have more than ₹ 1500 crore, with regular revenue stream every year, will be utilized by the Haryana Infrastructure Development Board to be constituted under the chairmanship of Hon'ble Chief Minister. We have decided to implement projects in six core sectors, viz., Roads and Highways, Healthcare, Education and Skill Development, Tourism, Urban Transport System and Water Supply, Sanitation and Public Utilities in both Urban and Rural Areas in which Transaction Advisors are being appointed. These Advisors will prepare a basket of projects in each

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one of these sectors for launch. The Government expects to implement projects worth more than ₹50000 crore in the 12th Five Year Plan period through this mode. The Committee of Secretaries on Infrastructure has already approved certain projects for implementation.

14. Similarly, all over the country, the Building Construction Workers Cess Fund is not being utilized optimally. In the state of Haryana we have now decided to utilise these funds to build infrastructure including dispensaries, polyclinics, anganwaris, primary schools, sewerage and public health facilities including drains, public toilets, etc. This infrastructure in areas largely inhabited by building construction workers can also be utilised by other poor people. We should be able to galvanise almost ₹1000 crore in a matter of one or two years for their benefit.

HIGHLIGHTS OF NEW INITIATIVES:

15. While the budget proposals have a long list of new initiatives and renewed effort to strengthen our earlier endeavour, I am listing some of the new initiatives proposed by us.

16. Providing affordable housing to the weaker sections of society is one of the major priorities of the Government. Therefore, the State Government proposes to launch an ambitious housing scheme named "Priyadarshini Awaas Yojna" (PAY) in the budget for the year 2013-14 to facilitate the housing delivery in rural areas. The objective of the scheme is to ensure housing delivery in rural areas to the eligible/identified families under "Indira Awaas Yojna" (IAY) & other poor families including those who have been allotted 100 sq. yard plots and have no house or have a kutch house by providing them financial assistance. Initially, 2 lakh families are proposed to be covered in a project span of two years (FY 2013-14 & 2014-15).

17. Each of the beneficiaries, under the scheme (PAY), will be given financial assistance of ₹ 81,000 by the State as grant for the construction of a new house. In addition, an assistance of ₹ 9100 shall be provided to each of the beneficiaries for the construction of sanitary toilet in convergence with Nirmal Bharat Abhiyan (NBA). Thus, a beneficiary under the scheme will be assisted upto ₹ 90100 through convergence with NBA. We have provided a sum of ₹ 350 crore in BE 2013-14 for this purpose with a similar provision in the next year. The rest of the funds are being raised through HUDCO to be repaid by the state through the Haryana Rural Development Authority (HRDA). The Government will provide adequate infrastructural facilities for water and power connections at the doorstep of these beneficiaries.

18. Also, in order to cater to the requirement of affordable housing for the weaker sections residing in the Urban Areas, the Government proposes to construct 1.50 lakh houses during the next financial years 2013-14 and 2014-15 through Housing Board Haryana, Urban Local Bodies and Town & Country

Planning Department. For this purpose the Housing Department has formulated the "Affordable Urban Housing Policy 2013" in which various models have been suggested for the construction of BPL/EWS and LIG houses through Housing Board Haryana, Urban Local Bodies Department, Town & Country Planning Department and also through Public Private Partnership. A Public Private Partnership model has been proposed under which the private developer will be provided liberal concession in CLU & EDC charges, Licence fee, additional FAR and facilities of transferable development rights. Also financial institutions have been mobilized to provide loan assistance to the beneficiaries under ISHUP Scheme and interest subsidy of 5% will be available upto loan of ₹1 lakh. The beneficiaries will be provided a unit of 300 sq. feet super area at highly subsidised rates.

19. Aam Aadmi Bima Yojana (AABY) is being started during 2013-14 for which ₹ 37 crore are being provided. The scheme will cover rural and urban BPL households or families marginally above the poverty line. It will provide insurance cover of ₹ 30000 on natural death, ₹ 37500 on partial permanent disability due to accident and ₹ 75000 on death or total permanent disability due to accident. Add on benefit of scholarship @ ₹ 100 pm for each child (maximum of two children) studying between IX to XII standard including ITI courses will also be provided.

20. For effective and efficient implementation of the District Plan Scheme, the Government has constituted the District Development and Monitoring Committee in each district under the chairmanship of the Minister-in-charge of the District Grievances Redressal Committee. This will be a Standing Committee of elected representatives and officers and an amount of ₹ 1500 crore has been allocated for the Twelfth Plan (2012-17). The funds allocated under the scheme will not lapse at the end of the year nor will they lie parked and unutilised outside the treasury.

21. The State Government has set up four permanent Commissions in this financial year in public interest. Haryana Human Rights Commission was constituted for protection of human rights and recommend measures for their effective implementation. The Haryana State Commission for Women set up to protect rights and interests of women was granted statutory status in August 2012. Similarly, the State Commission for Protection of Child Rights has been set up under the Commissions for Protection of Child Rights Act, 2005, to ensure that all laws, policies, programmes and administrative mechanisms are in consonance with the Civil Rights perspective enshrined in the Constitution of India and also the UN Convention on the Rights of the Child. It has also been decided to set up the Haryana State Commission for Scheduled Castes to investigate, examine and monitor all matters relating to the safeguards provided to them under the constitution and various statutes. The State Government has also approved the constitution of 21 Fast Track Courts, one in each district, to expedite the trial in crime against women.

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22. Rajiv Gandhi Panchayat Sashaktikaran Abhiyan (RGPSA) is a new umbrella scheme which is being started during 2013-14 and will strengthen the Panchayati Raj System across the State and address critical gaps that constrain it. It will enhance capacities and effectiveness of Panchayats and Gram Sabhas enabling democratic decision making and accountability in Panchayats thereby promoting people's participation. During 2013-14, ₹ 85 crore are provided for this new Scheme.

23. My friends in the Media have been complaining for delayed payments for the advertisements sent to them for publication by different departments through the Information and Public Relations Department. To reduce this period, the budget allocation of different departments has now been diverted and aggregated under the account head of Public Relations Department. As a result, the Public Relations Department will now be in a position to release the fund more quickly and promptly. This, I hope will bring smiles on the faces of my friends in the Media.

24. For investment in Sports Infrastructure and promotion of sports through a multi-pronged approach, I am allocating an outlay of ₹ 100 crore under Plan side giving an increase of 100% from last year. This would assist the department in completing most of the sports infrastructure projects in the state.

25. Under the National River Conservation Programme, two projects for augmentation of sewerage facilities and construction of Sewage Treatment Plants for Sonapat and Panipat towns have been approved at a cost of ₹ 88.36 crore and ₹ 129.51 crore respectively to be completed by 2015-16.

26. I intend to provide ₹ 50 crore for the Development of Water Bodies in the State. This new Scheme to be implemented by the Irrigation Department includes development of large water bodies like Kotla Lake in Mewat, Bibipur Lake in Kurukshetra and Peer Bhaudi Lake, Rohtak and such other places where stored water can then be utilised for irrigating fields by the farmers in the area.

27. Integrated Financial and Human Resource Management Information System (IF & HRMIS) is being developed to make budgetary controls more effective, to improve cash flow management, promote day-wise reconciliation of accounts and bring about transparency and efficiency in public delivery systems, better financial management along with improved quality of governance in the State. A provision of ₹ 7 crore is made in 2013-14 for this project.

28. Urban Health Mission is being started to address the health concerns of the urban poor through facilitation of equitable access to available health facilities by rationalising and strengthening of the existing capacity of health delivery for improving the health status of urban poor. A provision of ₹ 14 crore has been made during 2013-14. New poly clinics, dispensaries and other health infrastructure will be provided in the first phase. Indira Bal Swasthya Yojana (IBSY) is also a new scheme to provide free treatment to all children in

the State for which an amount of ₹1.5 crore is provided during 2013-14. To check Infant Mortality Rate (IMR), ₹12.22 crore has been provided during RE 2012-13 and BE 2013-14.

29. From this year it has also been decided to allocate ₹ 300 crore for day to day working of Pandit B.D. Sharma University of Health Science, Rohtak. The funds for capital head construction work have been separated. It has been further decided that free medicines will be provided to all outdoor and indoor patients. This marks an increase of more than ₹124 crore constituting 70.59% growth over BE 2012-13 allocation for this prestigious institution of medical health.

30. To set up National Law University in Sonapat and new Government Engineering Colleges at Rewari and Jhajjar, a sum of ₹ 16 crore has been provided in 2013-14.

31. The State Government has approved NABARD assisted project of ₹ 68 crore for construction of 6095 separate toilets for girls along with 2910 hand pumps for water in 2910 Government High/Higher Secondary Schools in rural areas of the State. The project will be completed in three years from 2013-14 onwards.

32. State Livestock Mission is being set up with a provision of ₹ 1 crore during 2013-14 to provide support for conservation of genetic resource, improvement of valuable native breeds, their health and nutrition etc. To set up Gau-Sewa Ayog, ₹1 crore has been provided in 2013-14.

33. For infrastructure investment, Economic Stimulus Package has been enhanced from ₹420 crore in 2012-13 to ₹850 crore in 2013-14. We intend to provide ₹415 crore for public health services including water supply & sanitation, ₹350 crore for Health and Medical Education and ₹52 crore for PWD (B&R) and ₹33 crore for Industries Department.

34. Extension of Delhi Metro to YMCA Chowk Faridabad with the corridor length of 13.875 KMs is being executed at a cost of ₹2494 crore. For this, Government of Haryana is contributing ₹1557.40 crore. Further extension from YMCA Chowk to Ballabgarh, which is 3.2 KMs away, the State has recently given its approval at a cost of approximately ₹599 crore.

35. Extension of Delhi Metro from Mundka to City Park Bahadurgarh having length of 11.182 Km. and total cost of ₹ 1991 crore has been approved on 2nd February 2013. The Government of Haryana will contribute ₹ 787.96 crore during the project period upto March 2016.

36. Eight Regional Rapid Transit Systems (RRTS) Corridors are being developed which include three Corridors in Haryana out of which two Corridors, viz., Delhi-Gurgaon-Rewari-Alwar (Total 180 KMs out of which 78 Km falling in Haryana) and Delhi-Sonapat-Panipat (Total 111 KMs out of which 88.7 Km falling in Haryana) with the cost of ₹ 50896 crore for which Government of Haryana is contributing ₹ 3878 crore, are being developed on priority.

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37. A budget provision of ₹1.75 crore has been made in the year 2013-14 by the Department of Archaeology Haryana to set up a site museum and interpretation centre at Rakhigarhi (Hisar district) in which exhibits and excavated material of this Indus valley site shall be displayed. Excavations conducted at this historic site by Archaeological Survey of India (ASI) till now suggest, the existence of probably the biggest and the oldest Indus valley city, larger and more extensive than even Mohen-jo-daro.

38. For percolation of accountability from higher to lower levels of administration, the Result Framework Documents of 39 departments were prepared and approved by the Government under Performance Monitoring and Evaluation System adopted by the State. During the year 2013-14, the remaining departments and Districts will be covered for preparation of Results Framework Documents. This will align the resources with the monitorable performance indicators of development of State economy. Two research institutes have been engaged under Endowment Scheme to conduct research and evaluation on topics of contemporary importance and 9 Working Groups have been set up to formulate and fine tune strategies for the 12th Plan period.

39. I have good news for the employees of the Government of Haryana, its PSUs, Local Bodies, Cooperative Institutions, Autonomous Bodies, etc. Cashless medical facility will be implemented from the year 2013-14, to fulfill their expectation. The Government has already constituted a High Powered Committee to work out its modalities.

40. Now I would take up budget allocation made for the year 2013-14 in some of the key sectors.

AGRICULTURE AND ALLIED SECTORS

41. Sir, being son of a farmer I feel proud to inform the worthy members that for achievement of highest Wheat Productivity, Hon'ble Prime Minister of India had awarded "KRISHI KARMAN AWARD" to Chief Minister of Haryana with a cash prize amounting to Rs 1 crore along with citation Trophy for 2010-11 and now the State has been again awarded the "KRISHI KARMAN AWARD" by the President of India on 15th of January 2013 for the highest productivity of Wheat in the country for the year 2011-12. Haryana is second largest contributor of food grains to the Central Pool. More than 60% export of Basmati Rice is taking place from Haryana alone. Similarly, Haryana has achieved an impressive level of productivity of 1869 kg/hectare under Mustard crop during 2010-11 which was highest in the country. The State has increased sugarcane prices to the tune of ₹45 per quintal for all varieties during the current fiscal year.

42. The State per capita per day milk availability is 708 grams against national average of 281 grams. The target for 2013-14 is to set up 600 hi-tech and mini units, produce 71.15 lakh tonnes of milk, 43000 lakh eggs and 13.80 lakh kg of wool with plan outlay of ₹125 crore.

43. Horticulture Sector with coverage over 6.61% of gross cropped area i.e. 4.30 lakh hectares is yielding production of 57.11 lakh MTs comprising fruits of 4.76 MTs over 47036 hectares, vegetables of 50.68 lakh MTs over 3.56 lakh hectares, flowers of 64150 MTs over 6340 hectares and spices of 93585 MTs over 18092 hectares during 2011-12. 260 Farmer Interest Groups (FIG) and five Producer Organization Groups were formed during 2012-13 to arrange, procure and sell collectively the produce in the market. Horticulture Bio Technology Centre is being set up at Shamgarh, Karnal to develop potato seed through micro tuber breeder which will be distributed at nominal rates to farmers. Under National Horticulture Mission, Centre for subtropical fruits at Ladwa, Kurukshetra for ₹ 5 crore, Integrated Bee Development Centre at Murthal, Sonapat for ₹ 10 crore and Flower project at CCS, HAU, Hisar for ₹ 15 crore have been approved in-principle. I am making additional allocation of ₹ 18 crore in RE 2012-13 and ₹ 41 crore in BE 2013-14 for horticulture sector.

44. We have made a substantial provision of ₹ 150 crore for assisting the Cooperative Sugar Mills in the State in paying the State Advised Price (SAP) to the sugarcane growers of the State. As all of us know, the Government has decided to pay ₹ 276 per quintal for the early varieties, ₹ 271 per quintal for the middle and ₹ 266 per quintal for the late varieties of sugarcane which is higher than the previous year by ₹ 45 per quintal for each variety. We have provided ₹ 142 crore to the Haryana State Cooperative Agriculture and Rural Development Bank (HSCARDB) to enable the sustenance of the long term cooperative structure. During the year 2013-14, we intend to provide a sum of ₹ 107 crore for the same purpose.

45. I am allocating ₹ 1854.29 crore for this sector during 2013-14 which is ₹ 272.57 crore (13%) higher than the allocation of RE for the current year. This includes ₹ 1084.87 crore on Plan side and ₹ 769.42 crore on Non Plan side.

FOOD & SUPPLIES

46. The State is conscious of the fact that the national foodgrains scenario has undergone major quantitative changes in the last 3-4 years. Some of the States; viz Madhya Pradesh, Rajasthan, Uttar Pradesh, which were earlier deficit States, have now started contributing significantly to the central pool. Besides, contribution of Haryana in the central pool is ever increasing. The State of Haryana is aware of the fact that due to changed scenario in the country, its Procurement Agencies would now have to store foodgrains for a longer period. Hence, efforts have been made to increase covered storage capacity in a big way. As on 31-3-2012, the State of Haryana has covered storage capacity of 48.79 LMT which includes 2.94 LMT capacity added in the last 3 years. Further, storage capacity to the tune of 15.49 LMT is likely to be added during the current year i.e. 2012-13. In addition, during 2013-14, the procurement agencies of the State have been directed by Hon'ble Chief Minister to add another 22 lakh MT storage capacity, for which necessary action is being taken by the concerned agencies. This would significantly increase the covered storage capacity in the State leading to minimize storage losses of food grains.

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47. The State has procured substantially higher quantities of 87.16 LMT of wheat and 38.46 LMT of paddy during the year 2012-13 as compared to 69.28 LMT of wheat and 29.66 LMT of paddy during the previous year. The state ensured the payment of MSP to all the farmers by arranging adequate finances for this purpose.

SCHOOL EDUCATION

48. Sir, we understand that education is a key to our future development. I can say with conviction that an educated woman in a household will never allow it to happen that her children become illiterate. That is why our highest priority is the education of the girl child. We are implementing the RTE Act, 2009 and the Rules notified thereunder to ensure that all children including out of school children are enrolled. Our Approach has changed from incentives/project based to right-based one and we are spending ₹162 crore during 2012-13 under RTE.

49. For encouraging brilliant students, stipend @ ₹750 under Rajiv Gandhi Scholarship for Excellence in Education Scheme is being given benefiting 12,000 students. Likewise monthly stipends to 7.47 lakh BPL/BCA students and 8.45 lakh SC students are being provided.

50. During the financial year 2012-13, ₹ 45 crore is being spent to purchase dual desks and ₹100 crore are provided for 2013-14 to enable the department to replace and provide new furniture for students.

51. Our policy focus is on access, equity, quality and governance of education sector whereas the emphasis is on improving learning outcomes at all levels of schooling. For this it is necessary that orientation of teachers and teaching is changed. To effect this change a State level School for Teacher Education of international standards is coming up at Silani Kesho in Jhajjar District. The innovative 4 year integrated B.Sc./B.Com./B.A.-cum-B.Ed. course is being started from the year 2013-14. A number of higher professional courses and research activities would be added on the completion of infrastructure.

52. It is a matter of great pride and honour that with a view to enhancing the employability of youth through competency based modular vocational courses, Haryana is the first state in the country to implement a pilot project under the National Vocational Education Qualification Framework (NVEQF). Courses on training in Retail Trading, Automobile repairs or security services in each of the 40 identified schools in 8 districts, viz., Ambala, Yamunanagar, Rohtak, Jhajjar, Gurgaon, Mewat, Palwal and Faridabad have been introduced. We intend to extend the coverage to other districts too in the financial year 2013-14.

53. State Government is implementing two flagship national programmes, viz., Sarv Shiksha Abhiyan and Rashtriya Madhyamik Shiksha Abhiyan on a sharing pattern between the Centre and the State. Both these

programmes, interalia, provide for various inputs for ensuring education of reasonable quality, universalization of elementary education, easy access to secondary education schooling, providing adequate infrastructure etc.

54. In the 12th plan period, we will ensure that learning goals of each class are clearly defined and then resources are aligned to achieve them. Integration of Pre-School and School education to improve learning outcomes is also our objective. Multi grade multi level learning will be promoted so that children learn free from fear and anxiety. We will provide universal access to Secondary education at Senior Secondary level by increasing the Gross Enrolment Ratio (GER) of Haryana from 60% to 65% by 2017.

55. I am allocating ₹2491.83 crore on Plan side for School Education during 2013-14 which is 50% higher than the allocation for the current financial year.

HIGHER EDUCATION

56. Sir, in higher education we are focusing on expansion, equity and excellence. During 11th plan, higher education was transformed from 'elite' to 'mass' education and we will make it 'universal' with GER of 50% during 12th plan. State universities and colleges are being expanded under Rashtriya Uchcha Shiksha Abhiyan (RUSA). The Government has opened 8 new Government Colleges in 2012-13 which is a record. Under Technical Education Quality Improvement Programme (TEQIP) six new Government colleges have been identified as Centres of Excellence where besides the introduction of job oriented courses and other infrastructural facilities the opportunities of placement of students will increase. Introduction of schemes like 'Human Resource Development', 'Up-gradation of Laboratories', 'Science Exhibition', 'Educational and Excursion Tours', 'Compulsory Computer Education', setting up of 'Smart class rooms', 'Establishment of language labs' are a few steps towards achieving quality improvement in the colleges.

57. New initiatives like the introduction of mandatory Sports Scheme, and 'Cultural Activities Scheme' in Government Colleges will facilitate the overall development and personality of students and will also help in channelising the energy of youth in positive and constructive manner.

58. I am allocating ₹400 crore for Higher Education sector for the next financial year which is 72% higher than the allocation of current financial year on Plan side.

TECHNICAL EDUCATION

59. Sir, adequately trained technical and professional manpower constitutes the most important component of the human resource that spearheads the socio economic development of a Nation. The Department of Technical Education promotes planned and sustainable development of Technical Education in the State consistent with the national and State policies.

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60. At the time of inception of Haryana as a separate State in 1966, there were only 6 Polytechnics (Government-4 and Government Aided-2) and only one Engineering College at Kurukshetra with annual intake of only 1341 students. The number of institutions in academic session 2012-13 has grown to 643 with total intake of 1,43,000 students. There has been an exponential growth in the number of technical education institutions specifically after 2005 when there were 161 institutions up to 2004-05 with an intake of 28445.

61. The State Government has enacted, "The Haryana Private Technical Educational Institution (Regulation of Admission and Fee) Act, 2012" vide Act No. 18 of 2012, Notification No. Leg.23/2012 dated 10.09.2012, to provide for regulation of admission and fee for technical courses run by private technical educational institutions in the State. This will help in streamlining admission to various technical courses based on merit and will also save the students from exploitation by private institutions.

62. Five new Government Polytechnics, namely, Government Polytechnic Shergarh (Kaithal), Government Polytechnic Neemka (Faridabad), Government Polytechnic Indri (Mewat), Government Polytechnic Mandkola (Palwal) and Government Polytechnic Madalpur (Faridabad) are being established under State Plan. Foundation stone of Government Polytechnic Neemka (Faridabad) and Government Polytechnic Shergarh (Kaithal) have been laid. The construction work of these Polytechnics is likely to be started shortly.

63. National Institute of Design (NID), a premier institute of the Government of India, is being established in Umri (on NH-1) in District Kurukshetra. Land measuring 20.5 acre has been provided by the Gram Panchayat Umri for this institute of national importance.

64. An Extension Campus of IIT Delhi is being established at Rajiv Gandhi Education City, Kundli, District Sonapat for which HUDA has allotted a site measuring 50 acres. There is one more proposal under consideration of the State Government to have another Extension Centre (Research and Development) of IIT Delhi at Village Badhsa District Jhajjar.

65. I am allocating ₹332.20 crore for this sector during 2013-14 which is 44% higher than the allocation of BE for 2012-13 on Plan side.

INDUSTRIAL TRAINING

66. From 48 Government Industrial Training Institutes with a capacity of 7156 in 1966, when Haryana came into being, the Department of Industrial Training is imparting the quality skill based training to the unemployed youth through a network of 131 Government Industrial Training Institutes and 94 Private ITIs under the Craftsman Training Scheme. During the year 2012-13, there are 39168 sanctioned seats in 2505 trade units including Centres of Excellence in Govt. Industrial Training Institutes and 14416 seats in 908 trade units in Private

ITIs (PITIs). New trades are introduced as per the demand of the industry and the market.

67. The target for the 12th five year plan is for imparting industrial training in the State to 16.75 lakh persons. This department intends to increase the present training capacity significantly by increasing the number of Government ITIs as well as Private ITIs and also by increasing the intake capacity of the existing institutes. In addition to this, about 2 lakh unskilled/unemployed youth are proposed to be trained through the short term / Modular Employable courses under Skill Development Initiative (SDI) Scheme based on Modular Employable Skills (MES) of DGE&T during the 12th Five Year Plan through a network of Government and Private institutes registered as Vocational Training Providers (VTPs).

68. Four new Government Industrial Training Institutes at Kosli (Rewari), Kalayat (Kaithal), Santour (Bhiwani) & Majra Payau (Hissar) have been started. Three new Private Industrial Training Institutes have been started. Two new wings in Government ITIs at Ferozpur Jhirka & Nagina have been started to impart training to SC students exclusively.

69. The proposal to open eighteen new Government Industrial Training Institutes is underway. The proposal to open seven new Government Industrial Training Institutes in Mewat region at Punhana, Pinangwa, Taoru, Punhana (W), Ferozpur Jhirka (W), Ujjina (W) & Pinangwa (W) and expansion of three Govt. Industrial Training Institutes at Ujjina, Nagina & Ferozpur Jhirka with the financial assistance of ₹100 crore allocated under TFC recommendation is in progress. There is a proposal to open an Institute for Training of Trainers (ITOT) at Rohtak and Advanced Training Institute (ATI) at Jhajjar. There is a proposal to open 25 new Government Industrial Training Institutes & 85 Skill Development Centres in PPP mode in un-serviced blocks under Skill Development Mission Scheme of DGE&T. With the motive to improve the quality of training, the infrastructure is being upgraded for 16 Govt. ITIs under 'Vocational Training Improvement Project (VTIP)' and 52 Govt. ITIs under 'Upgradation of Govt. ITIs in PPP', the schemes of Govt. of India. In addition to this, latest machines and equipments of latest technology are being procured for remaining ITIs with the budget available under Plan schemes.

70. For providing skill development, I am allocating ₹200 crore for this sector during 2013-14 which is 50% higher than the Plan allocation for the current year.

SPORTS & YOUTH AFFAIRS

71. Sir, our players have brought Haryana on the international map and made the country proud in national and international sports events. The State has honoured the players and coaches with cash and kind awards as well as jobs.

72. The Government is constructing 227 Sports Stadia called Rajiv Gandhi Gramin Khel Parisar in different blocks of the State. Out of these,

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158 such stadia have already been completed. In addition, 232 Mini Stadia have also been constructed to offer basic level playing facilities in rural areas. The state has 2 State Level Stadia, 5 Hockey Astroturfs and 3 Synthetic Tracks, 13 sub division level stadia, 9 swimming pools & 6 Multipurpose Halls. Under the Central Sponsored Scheme Panchayat Yuva Krida Aur Khel Abhiyan (PYKKA), 2476 village schools and 48 blocks are covered by setting up play fields to promote sports in rural areas. Haryana has perhaps the highest playground density in the country. During the year 2013-14, an Astroturf for Hockey at Hisar, a synthetic surface play ground for football at Dariyapur (Fatehabad Distt.) and a Sports Training Centre at Meham in boxing and Wrestling to be operated by Sports Authority of India shall be established.

73. Haryana Government provides 3% reservation for employment in the Government Services to eminent sportspersons of Haryana. It has been decided that Gold, Silver and Bronze medal winners in Olympic Games and Gold medalist in Asian and Commonwealth Games from the State will be given Group-B category govt. jobs. Participants in Olympic Games and Silver or Bronze medal winners in Asian and Commonwealth Games from Haryana will be given Group-C category government jobs. Besides, the medal winners in World and Asian championships organized by recognized Sports Federations in the recognized games would also be given Group-C category govt. jobs in the State. Haryana Police has given jobs to 424 outstanding sports persons. Among these, 17 players were recruited in the rank of DSP.

74. The Government has implemented Fair Play Scholarship Scheme to provide equal opportunity in sports to those belonging to the weaker section of the society. Under this scheme, sportspersons belonging to SC are given scholarships ranging from ₹ 1500 PM to ₹8000 PM each. Girls are given ₹ 1000 extra in scholarship to encourage them to take interest in sports. Under this Scheme, the players who win Gold Medal at the state level are given scholarship @ ₹3500 per month, for Silver Medal @ ₹3000 per month & for bronze medal ₹2500 per month and for participation ₹1500 per month. In national level tournaments, players are given scholarship for winning Gold medal @ ₹5000 PM, for Silver Medal @ ₹4000 and for Bronze medalist ₹3000 per month. In International level tournaments, the players are given scholarship for winning Gold Medal @ ₹7000 PM, for Silver Medal @ ₹6000 and for Bronze medalist ₹ 5000 per month.

75. In the new Excise Policy, the amount assigned for promotion of sports has been increased from ₹0.50 to ₹1 per bottle on the sale of country liquor, IMFL and Beer. This will mobilize an additional amount of ₹ 20 crore for the sector.

HEALTH AND MEDICAL EDUCATION

76. The Government of Haryana is conscious about the need of augmenting trained manpower in the Medical and Health Care Sector in the

State and is aware of the responsibility of the Public and Private Sector participation in this area. Members would be delighted to note that this Government has established an all Women Medical College with 100 MBBS seats and 500 bedded Hospital at Khanpur Kalan-the only such college established for women so far post-independence in the country, with the only other such institution being Lady Hardinge Medical College in Delhi. Further, a Medical College each at Nalhar in Mewat and Karnal are in progress and would become operational soon, increasing the number of Government Medical Colleges to 4. The State Government has allotted 300 acres of land in Badhsa village in Jhajjar for extension of AIIMS, New Delhi. The Outreach Outdoor Patient Department (OOPD) at the AIIMS-II became functional from 24 November 2012 with an estimated cost of ₹20 crore. The establishment of a National Cancer Institute with 600 beds at a cost of ₹1800 crore is also under active consideration. It will take 3 years for the project to be completed. In the Private and other institutional sector, there are 4 more Medical Colleges and a fifth one is proposed to be commissioned at Village Majra Sheoraj in Rewari District in Public Private Partnership. Besides, there are at least 11 Dental Colleges and over 100 Nursing Institutions operational in private and institutional sector, with a large number of them waiting in the pipeline to come up.

77. OPD and IPD are increasing since 2009 and now in 2012, 1.67 crore persons availed of public health facility as OPD and 14.2 lakh indoor patients. This is an evidence of the faith of the common man in the Government Institutions and the growing demand for better public health facilities. Therefore, the Government lays emphasis on improving public health infrastructure. In the current year ₹75.14 crore were spent on free medicines to patients and during 2013-14 ₹96 crore are being provided. Besides, it is proposed to introduce a new public health cadre so as to strengthen delivery of services under various programmes and to reach out to the community in the villages, along with inter sectoral coordination on health issues. It is also proposed to revise the norms of staffing of hospitals making service delivery more effective.

78. All efforts are being made to improve health indicators in the State. IMR has improved by 4 points as per SRS 2011 and institutional deliveries have improved to 83%. An ambitious target is proposed for 12th Plan, i.e., by 2017 the IMR will be reduced to 26 from current level of 44, the MMR to 65 from current level of 153 and population suffering from anemia will be brought down to 28 from current level of 56.1.

79. Under the 13th Finance Commission, Government approved major upgradation projects for hospitals at Narnaul, Samalkha, Siwani, Panchkula, Jind, Palwal, along with construction of 8 Community Health Centres and 11 Primary Health Centres and additional block of General Hospital, Narnaund, Distt Hisar. Upgradation of district hospital Yamunanagar is also being taken up for implementation.

80. It is our endeavor to strengthen the Food and Drugs Administration Department created in January 2011 to ensure safety and standards in the sale

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and manufacturing of food as well as drugs. Haryana has become the first 'Hookah Bar free State' in the country during 2012-13 and strenuous efforts are being made to make it 'Medical intoxicants free State' in 2013-14. Haryana is also the first State in the country to implement the provisions of Infant Milk Substitute, Feeding Bottle and Infant Food (Regulation of Production, Supply and Distribution) Act, 1992/Amendment Act 2003 to discourage advertisements and promotion of infant milk substitute products and to promote breast feeding in the State. Haryana has also become first State in North India to start online sale licenses. It is proposed to start online licensing and registration of Food Business Processors under Food Safety and Standards Act 2006. The conviction for violations under Drugs and Cosmetic Act is more than 75% which is the highest in the country. Against the department outlay of ₹4 crore in year 2012-13, it is proposed to enhance it to ₹14.42 crore in the year 2013-14. Strengthening of drug testing facilities and manpower would be the major focus areas.

81. Under Ayush outlay of ₹25 crore for Plan Scheme and ₹118.37 crore for Non-Plan Scheme has been proposed for the Financial Year 2013-14. This includes funds for construction of new Ayurveda College at Patikara in District Mahendragarh and opening of 6 new dispensaries. This year it is proposed to operationalise the new Drug Testing Laboratory and Pharmacy at Kurukshetra for which the buildings have already been completed.

82. In a landmark decision, the Government has also decided to provide facility for CT scan and MRI scan in all the district hospitals at highly subsidised rates by bringing in private investment on the PPP mode.

83. Realising the importance of Health sector, the Government has consistently been increasing the Budget for health in the last 7 years. For Health, I am allocating ₹477.39 crore constituting growth of 62% over BE 2012-13 on plan side. For Medical Education, I am allocating ₹400 crore with the growth of 69% over BE 2012-13 on plan side.

WOMEN & CHILD DEVELOPMENT

84. The State is implementing various schemes for the development and empowerment of women and children. One of the top priorities of the State Govt. is to reduce the malnutrition amongst women and children and to strengthen the institutional mechanisms for their growth and development. During the 12th Plan the main focus would be to strengthen and restructure ICDS, to address maternal and infant malnutrition through multi sectoral programme, to bring strong nutrition focus in the programmes of Health, Public Health Engineering, School Education, Agriculture and Food and Supplies Department and a launch of state wide information, education and communication campaign against malnutrition.

85. The Anganwadi Centre is the focal point for the implementation of various schemes of department including ICDS Scheme. The State has spent ₹ 128 crore for the construction of 3147 Anganwadi buildings. The State has also augmented the resources for the construction of Anganwadi buildings by

taking the NABARD assisted projects RIDF XVI and XVII worth ₹ 164 crore for the construction of 1930 Anganwadi buildings.

86. I am allocating ₹ 891.99 crore for this sector during 2013-14 which is ₹ 214.30 crore (32%) higher than the allocation for the current year. This includes ₹ 780.96 crore on Plan side and ₹ 111.03 crore on Non Plan side.

SOCIAL JUSTICE & EMPOWERMENT

87. Haryana Government is committed to carry out various welfare schemes for all vulnerable sections of the society. In this connection Government has taken a series of effective steps to provide social security to the Aged, Widows, Destitute Women, Handicapped Persons, Eunuchs, Dwarfs, Persons belonging to Minority Communities and Families having only Girl Child.

88. Under the existing scheme "Scholarship to Physically Handicapped Students", scholarship is given to physically handicapped students @ ₹ 400/- to ₹ 1000/- per month. The State Institute for Rehabilitation, Training and Research for Mentally Retarded Persons (SIRTAR) has been set up at Rohtak with an investment of ₹ 2.18 crore.

89. I am allocating ₹ 1826.26 crore for this sector during 2013-14 which is ₹ 77.25 crore higher than the allocation for the current year. This includes ₹ 1799.05 crore on Plan side and ₹ 27.21 crore on Non Plan side.

WELFARE OF SC & BC

90. The Haryana Government is fully committed to promote the welfare of Scheduled Castes & Backward Classes by implementing various schemes for their socio-economic & educational upliftment. I propose to allocate ₹ 3761.20 crore which re-presents 20.90% of the State Net Plan Outlay under Scheduled Castes Sub Plan in the Annual Plan 2013-14 against the proportionate population of SCs, i.e., 19.35% of total population in the State.

91. State Government has accepted the recommendations of the Haryana Backward Classes Commission with regard to inclusion of five castes, namely, Jat, Jat-Sikh, Ror, Bishnoi and Tyagi in the list of Backward Classes categorising them as Special Backward Class. The Government has decided to provide reservation to these five castes in jobs under Government/Government Undertakings and Local Bodies to the extent of 10 per cent in Group C and D posts and 4 per cent in Group A & B posts in exclusion to the already notified reservation available for the Backward Classes. The Government has further decided to provide reservation in jobs under Government/Government Undertakings and Local Bodies for economically backward persons in General Caste Category of the State to the extent of 10 per cent in Group C & D posts and 4 per cent in Group A & B posts. It has also been decided that 10 per cent reservations each for both these categories would be provided for admission in Education Institutions.

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RURAL DEVELOPMENT AND DEVELOPMENT & PANCHAYATS

92. Aajeevika (National Rural Livelihood Mission) is to be implemented in 5 phases in all the districts of the State. In the first phase, 12 blocks of district Kaithal, Mewat, Bhiwani & Jhajjar (3 blocks in each district) have been identified for the implementation during the year 2012-13. The Initial Annual Action Plan has been submitted to the Government of India. An outlay of ₹ 15 crore has been proposed for SGSY (Aajeevika) as 25% State share for Annual Plan 2013-2014. (At this stage Hon'ble Speaker occupied the chair.)

93. During the year 2012-13 (upto December, 2012), an amount of ₹ 18.58 crore has been spent on various activities of on-going Watershed Projects under DDP & IWDP. The objective of these schemes is to control severity of drought and desert conditions in the identified districts through watershed development approach. In the year 2008, these two schemes were merged into new scheme called Integrated Watershed Management Programme (IWMP). The objective of IWMP is to conserve water, recharging of water table, production of enhancement and to create livelihood opportunities. Under IWMP, 47 projects costing ₹ 215.44 crore for covering an area of 179531 hectares have been sanctioned for 7 districts, namely, Ambala, Bhiwani, Hisar, Mohidergarh, Rewari, Panchkula and Yamunanagar for the year 2011-12. An outlay of ₹ 13 crore has been proposed as 10% State share for the Annual Plan.

94. I am allocating ₹ 1898.48 crore for this sector during 2013-14 which is ₹ 672.53 crore (55%) higher than the allocation for the current year. This includes ₹ 1378.50 crore on Plan side and ₹ 519.98 crore on Non Plan side.

URBAN LOCAL BODIES

95. Various initiatives are being taken by the Department to improve the civic amenities in urban areas in the State.

96. The State Government had launched the Rajiv Gandhi Urban Development Mission (RGUDMH) for urban infrastructure development programme on a mission mode approach, in all the urban local bodies of the State. Under the mission, a revised budget provision of ₹ 542.70 crore has been made during the current financial year 2012-13, out of which ₹ 366.26 crore has been released to Municipalities for various urban development activities. Inspired by the activities of development in the urban areas during the current financial year a provision of ₹ 624.11 crore has been proposed for the next financial year 2013-14.

12.00 बजे 97. A total sum of ₹ 16.86 crore has been approved by Government of India for the State to make the 9 cities slum free (Gurgaon, Faridabad, Karnal, Panchkula, Rohtak, Panipat, Ambala, Yamunanagar and Hisar) under Rajiv Awas Yojana and initially ₹ 1.51 crore has been released till date for carrying out survey exercise. To implement the scheme, a provision of ₹ 50.99 crore has been proposed for the next financial year 2013-14.

98. Under the new Excise Policy we have decided to enhance the allocation for Local Bodies from ₹5 per bottle to ₹7 per bottle in IMFL, ₹3 per bottle to ₹5 per bottle in Country Liquor and ₹2 per bottle to ₹3 per bottle in Beer which will increase the devolution of Urban Local Bodies by ₹51 crore.

99. I am allocating ₹1867 crore for this sector during 2013-14 which is ₹712.80 crore (62%) higher than the allocation of BE for the current year on plan side.

LABOUR

100. Sir, industrial peace is pre-requisite for economic development. State Government has taken initiatives and necessary steps to promote harmonious industrial relations in the State, ensure industrial safety & health of workers at their work place and provide social security to the organized as well as unorganized workers. Various welfare schemes for the workers are being run by the Labour Department through Haryana Labour Welfare Board and Haryana Building & Other Construction Workers Welfare Board.

101. The rates of minimum wages of the unskilled workers in the State which were ₹ 3510/- per month on 1.7.2007 have been further updated half yearly. At present, the rate of minimum wages for an unskilled worker is fixed w.e.f. 01.01.2013 at the rate of ₹ 5212.15 per month and ₹ 200.46 per day. In addition to that two employments (Domestic servant and Sweeper) have been added in the schedule of Minimum Wages the list of which has now increased from 48 to 50.

102. The setting up of two 'Major Accident Hazard Control Units' at Panipat and Gurgaon are under process. An amount of ₹ 163 lakh have been allocated for procuring the items/equipments for setting up of these units.

103. The settings up of two 'Hygiene Laboratories' are under process. An amount of ₹ 85 lakh have been allocated for procuring the items/equipments for setting up of these laboratories in the current financial year. This will go a long way for the benefit to the industrial workers.

104. Of 11.49 lakh insured persons and their families, 22 lakh availed of outdoor and 17054 indoor medical facilities from 7 ESI hospitals, and 56 dispensaries in 18 districts of the State. 500 bedded ESI Medical College and Hospital at NH-3, Faridabad will start operating in 2013-14. Haryana State has been awarded, 'Commendation Certificate' for the fourth consecutive year for outstanding performance in implementing RSBY under which 566121 smart cards were issued/renewed and benefit of ₹ 32.86 crore was availed by beneficiaries during 2011-12 and up to December, 2012, 109359 smart cards were issued/renewed and benefit of ₹ 10.55 crore was availed by the beneficiaries under the scheme. The Building and other construction workers, Anganwari workers, Street vendors are already covered and the extension of coverage to IGNOAPS beneficiaries, Rickshaw Pullers, Auto Drivers, Rag Pickers, Miners, Sanitation Workers, Railway Porters is under active consideration.

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PUBLIC HEALTH ENGINEERING

105. In Haryana State, all the villages were provided with at least one safe source of drinking water by 31st March, 1992. Thereafter, the focus has been given to augment the drinking water supply infrastructure in the habitations. The status of drinking water in habitations is presently adjudged in terms of population coverage. During the year 2012-13, it is proposed to cover 955 habitations with 100% population coverage, whereas during 2013-14, it is proposed to benefit 850 habitations.

106. During the year 2013-14, a sum of ₹ 252 crore is proposed under the State Plan excluding 13th Finance Commission, whereas another sum of ₹125 crore and ₹130 crore are expected to be provided by Government of India under National Rural Drinking Water Programme and Desert Development Programme respectively.

107. NCR Planning Board has been providing financial support for improving the existing water supply and sewerage infrastructure in the National Capital Region. The drinking water supply and sewerage facilities are also being improved in 17 towns falling in National Capital Region at a total cost of ₹913.84 crore. Besides, a project for storm water disposal for Sonapat town has been approved by National Capital Region Planning Board at a cost of ₹21.72 crore. During the year 2012-13, a sum of ₹42 crore (including loan) has been earmarked for implementation of works under this programme. For meeting the balance liability of ongoing schemes and for taking up the works of new projects, a sum of ₹ 139 crore is proposed to be earmarked for the year 2013-14.

108. Under the 13th Finance Commission Grants, a sum of ₹300 crore has been earmarked for improvement of water supply in Shivalik area and Southern Haryana for the period 2011-15. Similarly, a sum of ₹100 crore has been earmarked for improvement of water supply in Mewat area during the period 2011-15. During the financial year 2013-14, it is proposed to earmark a sum of ₹ 75 crore for improvement of water supply in Shivalik area and Southern Haryana and a sum of ₹ 25 crore for improvement of water supply in Mewat area.

109. I am allocating ₹2307.49 crore for this sector during 2013-14 which is ₹199.04 crore higher than the allocation for the current year. This includes ₹1112.59 crore on Plan side and ₹1194.90 crore on Non Plan side. An amount of ₹415 crore has also been provided for this sector under the Economic Stimulus Package in BE 2013-14.

IRRIGATION

110. Despite the fact that Haryana is a water deficit State, the State has taken pride in managing water resources well and being the second highest contributor to the national pool of food grains. It has an extensive network of 1505 canals having a length of 14970 KM. The network of the State is old and therefore rehabilitation of the same has become very important. During the current year the department carried out rehabilitation of 150 channels at a cost of ₹ 200 crore.

111. Efforts are also being made to decrease the water losses by rehabilitating and remodelling the watercourses. More than 2500 watercourses have already been rehabilitated and work on the remaining is going on in phased manner. In order to control and check water logging, the department is undertaking a scheme costing ₹ 10.79 crore for digging 200 shallow tube-wells along JLN feeder. The brackish & saline Water from these tube-wells will be mixed with canal water, which will help in reclaiming about 4000 Hectares of water logged land along JLN Feeder. This project has been taken up under Rashtriya Krishi Vikas Yojna.

112. Restoration of water bodies is another area of priority for the state as it helps in sustaining the environment. In this direction the project for repair, restoration, renovation of Bibipur Lake in Kurukshetra District costing ₹ 117.45 crore has been submitted to the Govt. of India under flood management programme. A part of this project costing ₹ 18 crore is being carried out from the State funds, which will provide immediate relief to the farmers during the rainy season.

113. The State has been facing damages due to flood for which the Government has been taking appropriate steps to minimize them. During the current financial year ₹ 118 crore have been spent on completion of 73 new and 59 ongoing flood control & drainage schemes.

114. I am allocating ₹2240.90 crore for this sector during 2013-14 which is ₹274.07 crore (14%) higher than the allocation of BE for the current year. This includes ₹ 1150.71 crore on Plan side and ₹ 1090.25 crore on Non Plan side.

ROADS & BRIDGES

115. During the year 2012-13, 1853 Kms. roads with an expenditure ₹1165.00 crore under various schemes have been repaired inspite of poor availability of aggregates due to ban on quarrying in Haryana.

116. The Government has taken steps to attract Public Private Partnership in road sector which is necessary to accelerate infrastructure development.

- a) First road project of Haryana on BOT basis for improvement of Gurgaon -Faridabad, Ballabgarh- Sohna and three other roads was completed with a negative grant of ₹150.30 crore.
- b) Four laning project of Rai Malikpur (Rajasthan Border)-Narnaul-Mahendragarh- Dadri- Bhiwani- Kharak Corridor has been taken up on DBFOT basis over a length of 151 Km. with estimated cost of ₹1605 crore. An investment of about ₹ 400 crore would be made by the state for the acquisition of land and payment of Utility shifting. This project will improved road connectivity to the State of Rajasthan. The concession agreement has been signed on 30 November 2012 and work is likely to be started by July 2013 with schedule date of completion as December 2015.

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- c) Four laning of Yamuna Nagar-Ladwa (Section of SH-06) and Ladwa- Karnal Section of State Highway No-7 including Ladwa bye-pass on DBFOT basis with a length of 54 Km and an estimated Civil Project Cost of ₹395.72 crore has been taken up with VGF support. An expenditure of ₹ 194.00 crore shall be incurred by the State for land acquisition and Utility shifting out of which a sum of ₹ 50 crore has been allocated during the RE 2012-13. Work is likely to be started during 2013-14 and is likely to be completed by December 2015.
- d) The Govt. of Haryana has approved following five roads stretches to be improved under PPP mode :—
- Meerut-Sonepat upto Bahalagarh Chowk (Length 11.58 km).
 - Panipat-Sanoli road SH-16 (Length 18.31 km).
 - Kond-Munak-Salwan-Assandh road MDR 114 (Length 37.85km).
 - Palwal-Aligarh upto border (Length 15.41 km).
 - Karnal-Meerut Road (Length 15.40 km).

Four out of above said five roads lead to the State of Uttar Pradesh and improvement of these roads shall improve the road connectivity to the State of Uttar Pradesh. An investment of more than ₹ 50 crore shall be made by the State for land acquisition, etc.

117. I am allocating ₹2834.78 crore for this sector during 2013-14. This includes ₹ 1932.06 crore on Plan side and ₹ 902.72 crore on Non Plan side.

POWER

118. Power has emerged as the cornerstone of prosperity, progress and development of the State. The aim of our Government is to provide adequate and quality power supply to all the consumers of the State by increasing the power generation and strengthening transmission and distribution system. Due to the efforts of our Government, 1068 lakh units of power on an average daily basis is being supplied to the consumers in the State during current financial year against 578 lakh units in 2004-05.

119. I would like to inform the Hon'ble Members that, in the period from 1999 to 2005, only 724.4 MW generation capacity was added in the State of Haryana, whereas, during the eight years of tenure of our Government, we have already added 3712.80 MW generation capacity. This is besides other long term arrangements for procuring power from outside the State.

120. The establishment of 2800 MW (4x700 MW) Nuclear Power Plant at village Gorakhpur in district Fatehabad has been approved. The land acquisition has been completed by the State Government. Two units of 700 MW each under

the Phase-I are likely to be commissioned by 2018-19 by the Nuclear Power Corporation of India Limited.

121. In the last 8 years, 340 new substations have been constructed, capacity of 574 existing substations has been augmented and 4994 KMs of new transmission lines have been laid. For up-gradation of the transmission network in the State, about ₹ 1800 crore is planned to be spent in the years 2012-13 and 2013-14.

122. Our effort is to provide quality power to farmers, who provide the backbone of the State. During the current financial year 2012-13 (upto December 2012) 13487 tubewell connections have been released and 5513 tubewell connections will be released by 31.3.2013. Out of 2.36 lakh families living below the poverty line, 1,94,442 families have been covered under the Rajiv Gandhi Gramin Vidyutikaran Yojana. Various other schemes have also been commenced to bring about technological improvement in the distribution network. For consumer satisfaction, a special campaign has been launched w.e.f. 01 January 2013 to expand the distribution network in the villages at a cost of ₹ 500 crore to strengthen the distribution system of all the villages, wards, sectors and to ensure un-interrupted and reliable power supply to the consumers. The power distribution companies also plan to invest ₹ 2000 crore over the next few years to improve and strengthen the distribution network in the State so as to provide reliable power supply on a sustained basis to all the consumers. The Information Communication Technologies system i.e. very effective computerized system for energy audit, automatic meter reading, customer care will be implemented in 36 towns in next one year. Special drives and campaigns are being undertaken for loss reduction by curbing the theft of electricity, strengthening of electric infrastructure and by recovery of dues from defaulters.

123. Hon'ble Speaker Sir, I would like to bring to the notice of all the Hon'ble Members that during the current financial year we have provided more than ₹ 5129.13 crore for subsidising the power consumption by farmers for operating their agricultural pump sets. For the Financial Year 2013-14, I have initially set apart a sum of ₹4260.25 crore for the same purpose.

124. To assist the beleaguered Power Distribution Companies, the government has given its in-principle concurrence for joining the Government of India in its new Scheme titled as Scheme for Financial Restructuring of Distribution Power Utilities. The State Government has agreed to take over the entire short term and long term liabilities of the State Distribution Companies in the coming three years as and when the fiscal space so permits. This would enable the Distribution Power Utilities to claim assistance from the Government of India subject to committed reduction in the Aggregate Technical and Commercial (AT&C) losses. This would also facilitate the financial institutions in providing working capital loans to these Utilities.

125. I am allocating ₹5232.97 crore for this sector during 2013-14. This includes ₹ 965.09 crore on Plan side and ₹ 4267.88 crore on Non Plan side.

[सरदार हरमोहिन्द्र सिंह बड्डा]

TRANSPORT

126. An efficient and good public transport system plays a pivotal role in the economy of any State & welfare of the public of the State. Our Government is committed to provide safe and efficient transport services to the people of the State. For this purpose, Haryana Roadways has expanded its fleet to 3800 during the last year from 3500. It is expected to increase fleet strength to 4500 by the end of year 2013-14. In order to operationalize the expanded fleet strength, it has also added about 5000 personnel primarily drivers and conductors in its work force. Haryana Roadways on an average carries about 12.20 lakh passengers daily to various destinations in and outside the State.

127. In order to boost public transport system in big cities of Haryana, Haryana Roadways has launched city operation in Gurgaon, Faridabad and Panchkula. In Gurgaon, it is operating 85 buses in two shifts providing bus service to commuters from 6.00 AM to 10.00 PM. Every day, it carries about 1 lakh passengers and covers about 18000 to 20000 kms. Similarly, in Faridabad, Haryana Roadways is operating about 90 buses in two shifts. It covers about 20000 kms and carries about 1 lakh passengers every day. In Panchkula, it is operating 30 buses in two shifts and covers about 7500 kms.

128. Haryana Roadways has also launched its premium service between Delhi-Chandigarh-Gurgaon by adding 25 multi-axle super luxury Volvo AC buses and provides connectivity to Delhi International Airport Delhi and Gurgaon on an interval of half an hour barring some unearthly hours.

129. For providing better transport service to public, State Transport Department has started new depots at Charkhi Dadri, Palwal and Nuh and also a City Bus Service Depot has been established and operationalised at Faridabad. New Bus Stands have been constructed at Loharu, Shahazadpur, Kalayat and Nissing and are under construction at 11 other places.

130. To improve the fitness of motor vehicles, the Government is establishing an Inspection and Testing Centre at Rohtak with an approximate cost of ₹ 14.40 crore, all of which will be given by the Central Government. This Centre will have computerized and fully automated system of checking the fitness of transport vehicles and will reduce the discretions available with the officials in issuing of certificate of fitness to vehicles.

131. The Government has introduced e-payment facility for payment of road tax by the owners of transport vehicles in February, 2013. Through this facility, the vehicle owners will be able to make payment of the road tax online. This will not only result into greater transparency and efficiency in tax collection but also convenience to the public. A MOU has been signed by the Government with the State Bank of India for this purpose.

132. I am allocating ₹181.50 crore for Transport during 2013-14 which is ₹49.50 crore (37%) higher than the allocation of RE 2012-13.

INDUSTRIES & COMMERCE INCLUDING INFORMATION TECHNOLOGY

133. Hon'ble Members, our state continues to retain its position as a preferred investment destination. The rate of implementation of the pledged investment in Haryana is the highest in the country. A total of 1054 IEMs, catalysing an investment of ₹ 40,538.65 crore with employment potential for 3,22,486 persons were filed with the Government of India during 2005-12, out of which 852 IEMs have been implemented with an investment of ₹ 25,760.48 crore providing employment to 2,05,776 persons. Notwithstanding the market uncertainties and volatility at the international and national level, an investment of ₹ 61,000 crore has been catalyzed in the State since 2005, with an investment of about ₹ 97,000 crore being in the pipeline. The State has so far received foreign direct investment of ₹ 13,128 crore, of which, investment of ₹ 9,628 crore has come up after the implementation of the Industrial Policy, 2005. The total exports from the State have increased from ₹ 48,530 crore during 2010-11 to ₹ 54,991 crore during 2011-12 registering an increase of more than 13%.

134. The State continues to remain a preferred investment destination for the domestic as well as international investors in the IT sector. While HSIIDC has developed infrastructure for Technology Park/ Electronics Hardware Technology Parks to promote IT Sector at four locations *i.e.* Panchkula, IMT Manesar, Kundli and Rai in Sonapat in Haryana, the 'ready to move in space' is being created largely by the private sector, thanks to the pro-active policies of the State Government in this behalf. Four SEZs have already become functional in the IT/ITES sector in the state and licenses have been granted for establishment of 35 IT/Cyber parks. Haryana's share in the IT/ITES Sector exports during the year 2011-12 is estimated about 6% of total export from India and the state accounts for 6.8% of the employment in the IT Sector throughout the country.

135. Haryana has declared 2013 as the Year of 'Industrial Development & Employment'. Recognising that the Micro, Small and Medium Enterprises (MSMEs) constitute the backbone of the manufacturing sector with large employment potential, the government has adopted the strategy for establishment of Common Facility Centres (CFCs) in Public-Private-Partnership mode under the Cluster Development Scheme in order to support the MSME Sector and generate employment opportunities. A total of 15 such clusters have been identified for establishment of Common Facility Centres. Diagnostic Study Reports (DSRs) have been prepared in respect of 8 clusters and submitted to the Government of India for their appraisal, of which 3 clusters at Bahadurgarh, Panipat and Karnal have been approved for setting up CFCs by the Government of India. Four additional Common Facility Centres are expected to be approved before the close of the current financial year. These clusters are envisaged to put into place an institutional support mechanism to facilitate growth and competitiveness of this sector and would address the common needs of MSMEs in the areas of Research & Development, technology up-gradation support,

standardization of products, quality testing and marking facilities, marketing initiatives with promotion of branding of products etc. The initiative is oriented to build a social capital so as to strengthen collective action which will provide spill-over effects of economies of scale, credit facilitation, technology up-gradation, brand building and marketing.

136. A number of infrastructure development initiatives have also been planned under the Delhi Mumbai Industrial Corridor project, for which HSIIDC is the Nodal Agency. These initiatives are expected to open up huge investment opportunities in the state.

137. I am allocating ₹85.70 crore for this sector during 2013-14 which is ₹ 33.54 crore (64.3%) higher than the allocation of RE 2012-13.

BUDGET ESTIMATES 2013-14

138. Hon'ble Speaker Sir, now I proceed to present before this august House, the Budget Estimates for the year 2013-14. Under the Budget Estimates 2013-14, Total Receipts (net of public debt) are projected at ₹52640.85 crore, of which Revenue Receipts are ₹ 43780.33 crore, while Capital Receipts (net of public debt) are ₹8860.52 crore. These receipts have registered an increase of ₹7486.62 crore, ₹ 5956.26 crore and ₹1530.36 crore respectively over the corresponding projections in the Revised Estimates of 2012-13. The total Expenditure (excluding the repayments) under the Budget Estimates for the year 2013-14 is projected at ₹ 53073.59 crore, of which Revenue Expenditure is ₹ 46223.56 crore and the Capital Expenditure is ₹6850.03 crore. It is heartening that these categories have marked an increase of ₹6660.30 crore, ₹5236.11 crore and ₹1424.19 crore respectively over the corresponding projections in the Revised Estimates of 2012-13. The Budget Estimates for the year 2013-14 project a Revenue Deficit of ₹ 2443.23 crore and Fiscal Deficit of ₹ 8975.97 crore. The Balance from Current Revenue for the year 2013-14 is projected to be ₹ 7748.89 crore.

139. Sir, let me now indicate the sectoral allocations in the Budget Estimates for the year 2013-14. The Agriculture and Allied sector would receive ₹1854.29 crore, the Power sector is proposed to receive ₹5232.97 crore, the Road and Transport sector is allocated ₹4471.21 crore, the Irrigation sector is projected to receive ₹2240.96 crore, the Public Health Engineering sector is slated to receive ₹3307.49 crore, the Urban Development sector is allocated ₹3112.66 crore, the Education sector is slated to receive ₹8944.87 crore, Sports sector is slated to receive ₹173.81 crore, Industrial Training and Technical Education are projected to receive ₹658 crore, the Health and Family Welfare sector is allotted ₹2044.88 crore, Social Justice and Empowerment including Welfare of Scheduled Castes and Backward Classes sector is proposed ₹3216.28 crore, and Rural Development & Panchayat sector is slated to receive ₹1898.48 crore.

140. As against the Annual Plan Projections in the Budget Estimates of 2012-13 at ₹14500 crore, the allocation for the Annual State Plan 2013-14 is

proposed at ₹18000 crore. In addition to it, an outlay of ₹ 2352.65 crore for the Centrally Sponsored Schemes has also been included on the Plan side, boosting the composite Plan Outlay in the Budget Estimates for the year 2013-14 to ₹ 20352.65 crore.

CONCLUDING REMARKS

141. Mr. Speaker Sir, while concluding, I would like to say that Haryana and its people have unique history of hard work, dedication, entrepreneurial creativity and innovation. They have selected their own distinct development pathway based on inclusive, faster and sustainable growth. We have charted a course of action with clear line of sight for the people of Haryana in all its regions and are determined to face the shared development challenges together fairly and effectively. Through you Sir, I want to extend my solemn assurance that we will not leave any stone unturned to take the State to the higher trajectory of development with the same commitment as we have exhibited in the last eight years.

142. Sir, with these words now I commend the Budget Estimates for the year 2013-14 to this House for its consideration and approval.

Jai Hind !

Mr. Speaker : Hon'ble Members, now the House is adjourned till 2.00 p.m., on Monday, the 4th March, 2013.

*[2.41 hrs.] (The Sabha then *adjourned till 2.00 p.m. on Monday, the 4th March, 2013.)



